

**LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF JANUARY 2026.**

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-9/2026	03.01.2026	PUNEET KUMAR VIJAY VS GEETA	PUSHPENDRA GIRI 9999405805	ADVOCATEPUSH PENDRA@GMAIL.COM	22.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-10/2026	03.01.2026	V J ELECTRO SALES PRIVATE LIMITED VS NEUE LIGHT PRIVATE LIMITED	SANTOSH KUMAR 9810686784	ADVOCATESANTOSH YADAV@GMAIL.COM	24.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-26/2026	09.01.2026	NEERAJ GUPTA VS AGRHARI SHOE CENTER	SURJEET SINGH 8588803815	ADV.SURJEET SINGH@GMAIL.COM	05.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-44/2026	14.01.2026	M/s. BOMBAY ELECTRIC STORE VS M/S. VISHWAKARMA ELECTRIC APPLIANCES	ABHIPRIYA 7508549780	ADV.ABHIPRIYA@GMAIL.COM	04.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-52/2026	15.01.2026	SANDEEP GOEL VS SULTAN MOHD. SHAHID	PRASHANT MOHD. KUMAR MITTAL 9811088853	PKMITTALADVOCATE@GMAIL.COM	09.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	TRADEMARK	CS COMM-65/2026	17.01.2026	M/S.HOUSE OF DIAGNOSTICS LLP VS HOME OF DIAGNOSTIC LLP	VAIBHAV VUTTS 9971576500	EMAIL@VUTTS.COM	07.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-89/2026	24.01.2026	GAGANDEEP SINGH VS GAGAN GULATI & ANR.	MANISH GANDHI 9811023331	MANISH_68@YAHOO.COM	20.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-118/2026	28.01.2026	M/s. JAI VAISHNO OIL MILLS VS SPG CONSUMER PRODUCTS PVT. LTD.	PRATEEK SOM 9999313637	PRATEEK SOM86@GMAIL.COM	24.12.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Trademark	CS COMM-135/2026	31.01.2026	M/S.AMICI EAST AXIM VS DEV HANDICRAFTS	NAVEEN GAUR 9350570776	GAURASSOCIATES.SINGH@GMAIL.COM	21.01.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-136/2026	31.01.2026	LEVI STRAUSS & CO. VS KUNAL FASHION ANR.	PRAMOD KUMAR SINGH 9718209970	AASTHA@THELEGIST.COM	29.01.2026
301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-137/2026	31.01.2026	PUNJAB NATIONAL BANK VS SAHIL GUPTA	ANSHUMAN SRIVASTAVA 9990042642	SRLANSHU83@GMAIL.COM	29.01.2026			
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/3/2026	03-01-2026	AMIT KHANNA Vs SACHIN Vikas Bhatia(P),	9811379676	vksbht6@gmail.com	23.12.2025

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		306	CS (COMM)	CS (COMM)/4/2026	03-01-2026	M/S BRAHMANI STATIONERY PVT LTD Vs M/S RAWDOLATE WORLDWIDE PVT LTD	Abhinav Bhatia(P), 9999551989	abhinav@anandasociates.in	23.12.2025
		306	CS (COMM)/	CS (COMM)/45/2026	14-01-2026	RAJAN KUMAR JAIN Vs YASHPAL MALHOTRA AND ORS	ANURAG PARASHAR(P), 9871077171	tarasharma.advocate@gmail.com	01.01.2026
		306	CS (COMM)/	CS (COMM)/53/2026	15-01-2026	UNION BANK OF INDIA Vs MAHAVEER AND ANR	Deepa Gupta(P), 9312292558	advocate.deepa.gupta@gmail.com	13.01.2026
		306	CS (COMM)/	CS (COMM)/54/2026	15-01-2026	M/S BERNINA INTERNATIONAL LTD Vs M/S SAAGAR TEXTILES AND ANR	AKSHAT BAJPAI(P), 7985177435	bajpaiakshat@gmail.com	13.01.2026
		306	CS (COMM)/	CS (COMM)/67/2026	19-01-2026	M/S ALLIED ELECTRICALS Vs M/S GANNON DUNKERLEY AND CO. LTD.	KULDEEP VERMA, 8860378371	vermakuldeep363@gmail.com	16.01.2026
		306	CS (COMM)/	CS (COMM)/99/2026	27-01-2026	HARMIT SINGH Vs SHIV NATH PANDEY AND ANR	Parikshit Mahipal(P), 9868873986	pmahipal09@gmail.com	23.01.2026
		306	CS (COMM)/	CS (COMM)/102/2026	27-01-2026	M/S C S DIRECT EVENTS AND EXHIBITIONS PVT LTD Vs M/S GLYPHTIC ARTS AND ORS	Pulkit Aggarwal(P), 9999801409	pulkit.lawoffice@gmail.com	28.01.2025
		306	CS (COMM)/	CS (COMM)/127/2026	30-01-2026	R H AGRO OVERSEAS Vs RITIK KUMAR AND ANR	Bindra Rana(P), 9818202368	litigation.ip@ssrana.com	24.01.2026
		306	CS (COMM)/	CS (COMM)/134/2026	31-01-2026	M/S KANCHAN FASHION PVT LTD Vs ANU OHRI	Subhash Chandra(P), 9810459344	chandraadv31@gmail.com	28.01.2026

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3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Suit for CS/ COMM	Block, Tis Recovery 6/2026	03.01.2026	UNION BANK OF INDIA VS LEELA DEVI	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	24.12.2025	OF RS. 10299/-
			303, Extension Suit for CS/ COMM	Block, Tis Recovery 7/2026	03.01.2026	BNG FASHION GEARS PVT. LTD. VS MOHAMMAD AKHTAR AHMED PROP ROSHAN SHOE MART	KALPANA VS HINGORANI	9211033533	advocate_kalpana@yahoo.com	24.12.2025	OF RS. 20500/-
			303, Extension Suit for CS/COMM	Block, Tis Recovery 8/2026	03.01.2026	NEOKRAFT INTERIOR DECOR VS VIGOUR MOBILE INDIA PVT. LTD.	VARUN MITTAL	9953062629	VM@VKMLEGAL.COM	29.12.2025	OF RS. 8250/-
			303, Extension Suit for CS/COMM/18/2	Block, Tis Recovery 026	07.01.2026	M/S ARIHANT KNITTERS VS M/S YARA CLOTHING	ZAHID ANSARI	8800640410	themicuslegal@gmail.com	16.12.2025	OF RS. 8700/-
			303, Extension Suit for CS/COMM/	Block, Tis Recovery 22/2026	08.01.2026	VIVA BOOKS PRIVATE LIMITED VS RAKESH ROY	NARENDER VS VASHISHTA	9811140704	NVASHISHTA@GMAIL.COM	05.01.2026	OF RS. 9325/-
			303, Extension Suit for CS/COMM/	Block, Tis Recovery 23/2026	08.01.2026	VIVA BOOKS PRIVATE LIMITED VS SUMAN KUMAR SINHA	NARENDER VS VASHISHTA	9811140704	NVASHISHTA@GMAIL.COM	05.01.2026	OF RS. 8890/-
			303, Extension Suit for CS COMM	Block, Tis Recovery 28/2026	09.01.2026	BANK OF BARODA VS UDAY KUMAR SINGH PROP M/S A S ENTERPRISES	CHITRA VS MALHOTRA	9212888057	chitramalhotrasobti@gmail.com	26.11.2025	OF RS. 19770/-
			303, Extension Suit for CS COMM	Block, Tis Recovery 33/2026	13.01.2026	SURYA ROSHNI LIMITED VS MADDIRAMAIAH KUTATI	SHRIHAR VS TRIPATHI	9548888420	ADVOCATE.SHRIHAR@GMAIL.COM	08.01.2026	OF RS. 27000
			303, Extension Suit for CS COMM	Block, Tis Recovery 41/2026	14.01.2026	JASVINDER KAUR VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA VS KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	24.12.2025	OF RS. 5520/-
			303, Extension Suit for CS COMM	Block, Tis Recovery 63/2026	17.01.2026	RADHEY SHYAM VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA VS KUMAR SINGH	9811161525	SKSINGHL16@GMAIL.COM	12.12.2025	OF RS. 42700/-
			303, Extension Suit for CS COMM	Block, Tis Recovery 68/2026	19.01.2026	NANYA AIRCONN PVT. LTD. VS OM BALAJEE AUTOMOBILE INDIA PVT. LTD.	MAYANK GOEL	9999340256	MNGLAOFFICE@GMAIL.COM	22.01.2026	OF RS. 5700/-
			303, Extension Suit for CS COMM	Block, Tis Recovery 78/2026	22.01.2026	UNION BANK OF INDIA VS SUNIL PASWAN AND ORS.	DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	20.01.2026	OF RS. 9864/-
			303, Extension Suit for CS COMM	Block, Tis Recovery 80/2026	23.01.2026	UNION BANK OF INDIA VS ASHA AND ORS,	DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	21.01.2026	OF RS. 9181/-
			303, Extension Suit for CS/COMM/	Block, Tis Recovery 92/2026	24.01.2026	POONAM ARORA VS MOHD. SAGAR	PRASHANT VS SHARMA	9818802329	PS_B2@REDIFFMAIL.COM	22.01.2026	OF RS. 20130/-
			303, Extension Suit for CS COMM	Block, Tis Recovery 93/2026	24.01.2026	MS SUKH STEELS PRIVATE LIMITED VS M/S KALE PALE TRADERS	MOHD. WASEEM VS KHAN	9910763929	Adv.mwtk1986@gmail.com	22.01.2026	OF RS. 9570/-

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		303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/100/2026	27.01.2026	RAKHI SHARMA VS DELHI TOURISM TRANSPORTATION DEVELOPMENT CORPORATION LTD.	NEERU NAGPAL &	9811028608	NAGPALAK@HOTMAIL.COM	15.01.2026	OF RS.155000	
		303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/101/2026	27.01.2026	UNION BANK OF INDIA VS JAGDISH PRASAD	DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	23.01.2026	OF RS. 8156/-	
		303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/121/2026	29.01.2026	RACHNA CHOPRA VS SUMIT ANAND	RAJIV RAHEJA	9811826000	RRAJIVE@GMAIL.COM	23.01.2026		
		303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/130/2026	30.01.2026	SUSHIL KUMAR AGROS PRIVATE LIMITED VS DULAL KUNDU	SANSKAR SARAF	9717460924	CONTACT@SANSKARSARAF.IN	19.01.2026		
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	RECOVERY	CS (COMM)/11/2026	05.01.2026	UNION BANK OF INDIA V/S RAJESH MISHRA	ALOK KUMAR	9911-000-126	ALOK.ADV2001@GMAIL.COM	24.12.2025	
			ROOM NO.304	RECOVERY	CS (COMM)58/2026	16.01.2026	NAVEEN AGGARWAL V/S GAURAV BATRA	ASHUTOSH NAGAR	9999-663-398	ASHUTOSHNAGAR@ANALAW.IN	12.01.2026	
			ROOM NO.304	RECOVERY	CS (COMM)85/2026	23.01.2026	HIRALAL RATANLAL V/S MOOLCHAND MANOJ KUMAR	SHUBHANKAR	9999-147-160	NA	17.01.2026	
			ROOM NO.304	RECOVERY	CS (COMM)114/2026	28.01.2026	RAHUL JAIN V/MOHIT KHURANA	V/SVIBHU JAIN	9729615170	ADMIN@VJLAW OFFICE.IN	15.01.2026	
			ROOM NO.304	RECOVERY	CS (COMM)117/2026	28.01.2026	UNION BANK OF INDIA V/S RAJ KUMAR AND ORS	DEEPA GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	23.01.2026	
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/37/2026	13-01-2026	IMPRESSIVE IMPRESSIONS Vs M/S HYATT CENTRIC JANAKPURI	BHUPENDRA TYAGI(P),	0.9810695226	advocatebkyagi@gmail.com	22-12-2025	
			305	RECOVERY	CS (COMM)/27/2026	09-01-2026	Jagdish Kalra Vs Pramod Udaram Pandit	Indira marla(P),	8448844173	inclirmrara17@o.smil.com	05-01-2026	
			305	RECOVERY	CS (COMM)/29/2026	09-01-2026	Bank of Baroda Vs Lokesh Proprietor M/s Lokesh Electrical Traders	SANJEET KUMAR SINGH(P),	9811297928		05-01-2026	
			305	RECOVERY	CS (COMM)/36/2026	13-01-2026	STATE BANK OF INDIA Vs Abdul Basid	RUCHI KHURANA(P),	8882677590	N/A	02-01-2026	
			305	RECOVERY	CS (COMM)/60/2026	16-01-2026	SIDDHI SHRISHTI TRADING CO Vs PROLIFIC PAPERS PVT LTD	AMIT JAIN(P),	9911525000	aniitoswa14@gmail.com	12-01-2026	
			305	RECOVERY	CS (COMM)/59/2026	16-01-2026	S L EXPORTS PRIVATE LIMITED Vs VIJAYA SUBRAMANIAN	Munish Gupta(P),			12-01-2026	

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		305	RECOVERY	CS (COMM)/87/2026	23-01-2026	M/s Shakti Trading Co Vs Rajat Sharma	Pankaj Kumar Verma(P),	9910878747	adv.pankaj1981@gmail.com	15-01-2026
		305	RECOVERY	CS (COMM)/86/2026	23-01-2026	M/S G AND G RMC SOLUTION Vs M/S KVIL PROPERTIES AND ORS	Sumit Kumar(P),	9971602172	sumil_yadav1994@yahoo.in	03-12-2024
		305	RECOVERY	CS (COMM)/94/2026	24-01-2026	VINAYAK CORPORATION Vs RAM CHANDRA RADHEY SHYAM	sana yusuf(P),	9716470750	snyusuf2015@gmail.Com	22-12-2025
		305	RECOVERY	CS (COMM)/84/2026	23-01-2026	Tripple Ess Toys Private Limited Vs Ankur Gupta	Raghav Sethi(P),	96506 44055	advraghavsethi(Zi)gmail.com	21-01-2026
		305	RECOVERY	CS (COMM)/88/2026	23-01-2026	Union Bank of India Vs Sumitra and Ors	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	NA
		305	RECOVERY	CS (COMM)/96/2026	24-01-2026	Ms Osho Trade Services LLP Vs Mr Pradeep Singh Lamba	ACHIN MITTAL(P),	981112729	mittaloffice@gmail.com	17-01-2026
		305	RECOVERY	CS (COMM)/95/2026	24-01-2026	NAPL MOTOR PVT LTD Vs HTMT PRIVATE LIMITED	NITIN GOEL(P),	9958617492	mnglawoffice(&-pmail.com	19-01-2026
		305	RECOVERY	CS (COMM)/111/2026	27-01-2026	COMMERCIAL LAWS PUBLISHERS INDIA PVT LTD Vs SATISH RAI	SUSHIL KUMAR RAI(P),	9868422289	raisushilo9 I 5@gmail.com	22-12-2025
		305	RECOVERY	CS (COMM)/131/2026	30-01-2026	VISHAL VADEHRA Vs MUNICIPAL CORPORATION OF DELHI	KRITI AGGARWAL(P),	7633860576	cool.shubhamsharma I @rediffmail.com	20-01-2026
		305	RECOVERY	CS (COMM)/15/2026	06-01-2026	BOEHRINGER INGELHEIM INDIA PRIVATE LIMITED Vs MEDICAL BUREAU AGENCIES THROUGH LAKSHA KHANNA	Deepa Rathi(P),	8130133455	Wi@dm@mm.w	18-12-2025
		305	RECOVERY	CS (COMM)/35/2026	13-01-2026	WAY 2 LAABH FINANCIAL SERVICES PRIVATE LIMITED Vs John Doe AND OTHERS	Gaurav Patel(P),	9455160761	GAURAVPJ\TEL829@GMAIL.COM	10-01-2026
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL		410 CS (COMM)/48/2026	15-01-2026	M/S SANJAY GUPTA AND VINAY GUPTA Vs VINEET JAIN PROPRIETOR OF MS VLIAYPAL VINEET KUMAR AND CO	SHRAVAN KUMAR BANSAL	6201970125	unitedmark@unitedandunited.com	12.01.2026
				410 CS (COMM)/50/2026	15-01-2026	LAXMI NARAYAN Vs Municipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksingh116@gmail.com	07.01.2026
				410 CS (COMM)/56/2026	16-01-2026	UNION BANK OF INDIA Vs MRS ANITA DEVI AND ANR	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	13.01.2026
				410 CS (COMM)/55/2026	16-01-2026	M/S UNITED SALES CORPORATION Vs SH RAJ SHEKHAR	Sahil Sharma(P),	8860030068	sahilsharma1240@gmail.com	07.01.2026

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		410	CS (COMM)/113/2026	CS (COMM)/113/2026	28-01-2026	ADARSH SCIENTIFIC CORPORATION Vs RAJIV GANDHI PROUDYOGIKI VISHWAVIDYALAYA	Abhinav Garg(P),	8586035698	advgarg.abhinav@gmail.com	13.01.2026
		410	CS (COMM)/112/2026	CS (COMM)/112/2026	28-01-2026	SH HARSH GUPTA Vs M/S AMREE SOFT CAPS AND ANR	Vikrant Mittal(P),	9868860486	vfictory@gmail.com	19.01.2026
		410	CS (COMM)/110/2026	CS (COMM)/110/2026	27-01-2026	UNION BANK OF INDIA Vs MRS PINKY AND ANR	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@gmail.com	23.01.2026
		410	CS (COMM)/1/2026	CS (COMM)/1/2026	03-01-2026	JUBER HUSSAIN Vs M/S CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD	SANDEEP KUMAR YADAV	9654177786	adv.sandeep.yadav@gmail.com	18.10.2025
		410	CS (COMM)/115/2026	CS (COMM)/115/2026	28-01-2026	M/S PRINCEP TRADE AND FINANCE PVT LTD Vs M/S ACHINTYA HEALTHCARE PVT LTD	DEEPAK JINDAL	8586833547	deepakjindaladvocate@gmail.com	10.12.2025
		410	CS (COMM)/20/2026	CS (COMM)/20/2026	08-01-2026	M/S RRM TRADING INTERNATIONAL PVT LTD Vs MS PRINT SOURCE GLAZERS PVT LTD	MUNISH VORA	9811427955	munishlaw.vohra@gmail.com	19.12.2025
		410	CS (COMM)/13/2026	CS (COMM)/13/2026	05-01-2026	SPONTANEOUS COMMUNICATIONS PVT LTD Vs SHRI NANGLI INFOTECH PVT LTD	VARUN KHERA(P),	9911263236	varunkhera97@gmail.com	24.12.2025
		410	CS (COMM)/16/2026	CS (COMM)/16/2026	07-01-2026	RAKESH AGGARWAL Vs SOURABH AGARWAL	Yashvant Singh(P),	9310096440	advyashvant@gmail.com	19.12.2025

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7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	CS(COMM) 12/2026	05.01.2026	RAVI KANT GUPTA VS ROOPAL ILLWADI	RAHUL KUMAR	9717776572		22.12.2025
			COURT ROOM 302	CIVIL SUIT	OMP(I) (COMM)30/2026	07.01.2026	TATA CAPITAL LTD VS SAUVIR MEHROTRA	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) (COMM)31/2026	07.01.2026	TATA CAPITAL LTD VS SHOKENDRA KUMAR	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) (COMM)32/2026	07.01.2026	TATA CAPITAL LTD VS GAURAV KAPATHI	SUNIL SEHRAWAT	9212190624	delhilawyers76@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 81/2026	12.01.2026	HDFC BANK LTD VS RAVINDRA PAL	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 80/2026	12.01.2026	TATA CAPITAL LTD VS GURSAHIB SINGH	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	EX.(COMM) 24/2026	12.01.2026	AMRIT SACHDEVA VS FORD INDUSTRIAL FASTENERS	V K BAJAJ	9810082422		NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 83/2026	13.01.2026	M/S DEEVANI INTERNATIONAL LTD VS M/S ANSA RETAIL PRIVATE LIMITED & ORS	SATISH RAI	8368148214	contact@sradvocates.in	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 84/2026	13.01.2026	TATA CAPITAL LTD. VS AKHILESH PRATAP SINGH	ANISH BHOLA	9811452022	anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 31/2026	13.01.2026	M/S P INTERNATIONAL M/S SHRADHA SABURIA TEXTILES	JDHRUV SDWIVEDI AND ANUBHAV GOYAL	9999653945	dhrugd@vidhritlegal.com	
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 111/2026	19.01.2026	HDFC BANK LTD VS MEENU	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 112/2026	19.01.2026	HDFC BANK LTD VS VARUN SHARMA	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 73/2026	21.01.2026	M/S PREM COLOR CHEM PVT LTD SAHAKAR SHIROMANI VASANTRAO KALE SAHAKARI SAKHAR KARKHANA LTD	ARUN KUMAR VS YADAV	9810768996	arunyadav1131@gmail.com	21.11.2025
			COURT ROOM 302	CIVIL SUIT	EX.(COMM) 51/2026	22.01.2026	ENNESS TRAVEL PVT LTD VS PROVSTMENT SERVICES LTD	MANOJ TEWARI	9811479499	legalaffair.133@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	OMP(I) COMM 142/2026	23.01.2026	TATA CAPITAL LTD. VS NITESH SHARMA	SUNIL KUMAR SEHRAWAT	9212190624	delhilawyers76@gmail.com	NIL

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES		
		302	CIVIL SUIT	MISC DJ/73/2026	23.01.2026	M/S DELTA BUSINESS SYSTEM VS THINVENT TECHNOLOGIES PRIVATE LIMITED	9873400626	info@aspalegal.com	NIL		
		302	CIVIL SUIT	EX(COMM)55/2026	23.01.2026	KULDEEP SINGH BAWA VS M/S DURGA CAR MAX	98941049644	lawchambersfgl@gmail.com	NIL		
		302	CIVIL SUIT	CS(COMM)108/2026	27.01.2026	M/S HAR LAL GUPTA & SONS VS MUKESH YADAV	9811022221	murehman123@gmail.com	21.01.2026		
		302	CIVIL SUIT	CS(COMM)	29.01.2026	YOGESH SINGHAL VS MUKUND MALU	9717006965	adv.aktiwari@gmail.com	24.01.2026		
		302	CIVIL SUIT	MISC DJ/97/2026	31.01.2026	NEW INDIA COLOUR COMPANY VS TEX SHADOW PRIVATE LIMITED & ORS	MRS. KAJAL CHANDRA/ MS. PRERNA CHOPRA	8287386432	kajal.chandra@yahoo.com	NIL	
		302	CIVIL SUIT	CS(COMM)138/2026	31.01.2026	GANESH KESHAN VS M/S JIWAN SINGH AND SONS	KAMAL GARG	9560580576	mailkamalgarg@gmail.com	11.01.2026	
		302	CIVIL SUIT	EX(COMM)73/2026	02.02.2026	MOHD IQBAL QURESHI VS MOHD SAJID	M. FAROOQI	9811037869	mott2474@gmail.com	NIL	
		302	CIVIL SUIT	CS(COMM)145/2026	02.02.2026	STATE BANK OF INDIA VS SUBHASH CHAND MAHROLIYA	SUCHITA DIXIT	8896932838	agnihotrisuchita@gmail.com	30.01.2026	
		302	CIVIL SUIT	OMP(I) COMM)156/2026	06.02.2026	TATA CAPITAL LTD VS BALVINDER SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL	
		302	CIVIL SUIT	OMP(I) COMM)168/2026	07.02.2026	TATA CAPITAL LTD VS SURJIT SINGH	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NIL	
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	RECOVERY CS (COMM)5/2026	03-01-2026	POONAM ARORAVS KAMALADITYA CONSTRUCTIONS PVT LTD	Neeraj Gupta	9811267045	info@juslawoffices.com	RS. DATED 11-12-2025	11500/-
			308	RECOVERY CS (COMM)21/2026	08-01-2026	Neo Hy Laminates Pvt Ltd Vs Sanjeet Ranjan Proprietor of Shree Shankar Traders	D.R.JAIN	9871059347	DJAIN5857@GMAIL.COM	RS. DATED 05-01-2026	13030/-
			308	RECOVERY CS (COMM)30/2026	12-01-2026	IDBI BANK LTD VS FOOD COMPANY	Vivek Kumar	9811867703	kumarvivekadvg@gmail.com	RS. DATED 07-01-2026	12200/-
			308	RECOVERY CS (COMM)43/2026	14-01-2026	SHIVANGI AGGARWAL VS. MCD	Satyendra Kumar Singh	9811161525	sksinghl6@gmail.com	RS. DATED 06-01-2026	29875/-
			308	RECOVERY CS (COMM)51/2026	15-01-2026	PAWAN KUMAR MITTAL VS ATUL GUPTA	Neeraj Gupta	9811267045	info@juslawoffices.com	RS. DATED 24-10-2024	12600/-

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCAE ION	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		308	RECOVERY	CS (COMM)76/2026	22-01-2026	union bank of indiaVsSonu Kumar and Ors	DEEPA GUPTA	9312292558	deepa.oupta@gem ail.com	NA
		308	RECOVERY	CS (COMM)77/2026	22-01-2026	RAKHI SHARMAPROPRIETOR BMRVsDELHI TOURISM ANDTRANSPORTATION DEVELOPMENTCORPORATION LTD.	NEERU NAGPAL	9811028608	nagpalak@hotmail .com	RS. 35000/- DATED 15-01-2026
		308	TRADE MARK	CS (COMM)81/2026	23-01-2026	LEVI STRAUSS AND COVsASHOK KUMAR AND AN	Shravan Bansal	6201970125	unitedmark@uniteddandunited.com	RS.6700/- DATED 21-01-2026
		308	TRADE MARK	CS (COMM)82/2026	23-01-2026	G S LIGHTS PROPRAKESH KUMAR NAGPALVsHALONIX TECHNOLOGIESPVT LT	Harsh Dhingra	9718975363, 8860844461	Legonomics2017@Gmail.Com	RS. 1000/- DATED 23-12-2025 RS. 30700/- DATED 13-01-2026
		308	RECOVERY	CS (COMM)83/2026	23-01-2026	RAJESH KUMAR SAINIVsDEEPAK BATRA PROP OFMS NAMANENTERPRISES	Satish KumarJain	9810934875	attorneyskjain@g mail.com	RS. 8640/- DATED 20-01-2026
		308	RECOVERY	CS (COMM)98/2026	27-01-2026	CANARA BANK VsDEEPAK GUPTA	Pratap Chandra Rana	9990366723	PRANA2500@GMNA AIL.COM	NA
		308	RECOVERY	CS (COMM)116/2026	28-01-2026	YOGESH SINGHAL Vs SAYED ISHIYAK ALAM	CHANDRAKANT TIWARI	9717006965	adv. cktiwar@gmail.com	RS. 12100/- DATED 24-01-2026
		308	RECOVERY	CS (COMM)128/2026	30-01-2026	SUKESH KUMAR CHAUHANVsMUNICIPAL CORPORATION OFDELH	SHUBHAM SHARMA	7633A60576	cool.shubhamsharmaI @rsdiffmail.com	RS.9330/- DATED 20-01-2026
		308	RECOVERY	CS (COMM)129/2026	30-01-2026	INDIAN FABVsAKHILESH KUMAR SINGH	SIDDHANT BANGA	9999369931	SIDDHANTBANG A04@GMAIL.COM	RS. 5350/- DATED 19-01-2026
		308	RECOVERY	CS (COMM)133/2026	31-01-2026	M/S KANCHAN FASHION PVT.LTD.VsHarsh Kumar Parnam	SUBHASH CHANDRA	9810459344	CHANDRAADV31 @GMAIL.COM	RS.5565/- DATED 28-01-2026
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	RECOVERY	CS (COMM)/24/2026	08-01-2026	LOVESH GUPTA VsMunicipal Corporation of Delhi	satyendra kumar singh(P),	9811161525	sksingh16@gmail.com	07.01.2026
		309	RECOVERY	CS (COMM)/47/2026	14-01-2026	M/S FUTURE MARK DIAMOND JEWELLERY Vs JASWINDER KAUR	ABHISHEK CHOUDHARY	98997-65163	himanshukaushik725@gmail.com	13.01.2026
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	Civil	CS (COMM)/39/2026	13-01-2026	IDBI BANK LTD VsDEEPAK ACHHRANI	Vivek Kumar	9811867703	kumarvivekadvg mail.com	07.01.2026
		307	Civil	CS (COMM)/38/2026	13-01-2026	MOHIT ENTERPRISES Vs AMBUJ HOTEL REAL ESTATE PVT LTD AND ORS	UMA SHANKER	9910329305	gautam9213@g mail.com	12.01.2026
		307	Civil	CS (COMM)/124/2026	29-01-2026	STATE BANK OF INDIA Vs MOHD DILSHAD	Sweetey Sood	9811786067	msssoodadvocate @gmail.com	08.04.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
		307	Civil	CS (COMM)/70/2026	20-01-2026	Hamdard National Foundation (India) Vs Hamdard Education and Charitable Trust Sevaliya	SHIVENDRA PRATAP SINGH	9953394364	shivendra@theacmeco.com	15.01.2026
		307	Civil	CS (COMM)/75/2026	21-01-2026	Prashant Gupta Vs Manoj Kumar	SANTOSH KUMAR	9813780408	SBPANDEY@YAHOO.COM	15.01.2026
		307	Civil	CS (COMM)/69/2026	19-01-2026	NANYA AIRCONN PVT LTD Vs MAHINDER JINDAL	NITIN GOEL	9999340256	manglawoffice@gmail.com	01.07.2025
		307	Civil	CS (COMM)/72/2026	20-01-2026	M/s UNI IMPX STEELS PVT LTD Vs ALKA MAHAJAN	Amit Kumar	9899911324	AMPlegalsolutions@gmail.com	07.01.2026
		307	Civil	CS (COMM)/103/2026	27-01-2026	DAN BAHADUR Vs ADITYA JAIN	VARUN KHERA	9911263236	varunkhera97@gmail.com	20.01.2026
		307	Civil	CS (COMM)/109/2026	27-01-2026	Union Bank of India Vs Yogesh Kumar Sharma	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	23.01.2026
		307	Civil	CS (COMM)/107/2026	27-01-2026	Union Bank of India Vs Panna Lal	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	23.01.2026
		307	Civil	CS (COMM)/132/2026	31-01-2026	STATE BANK OF INDIA Vs NEHA KUMARI Proprietor of M/s WOMANIYA ENTERPRISES	Gopal Sharma Chand	810210832	N.A.	14.01.2026
		307	Civil	CS (COMM)/106/2026	27-01-2026	Union Bank of India Vs Bimla Devi	Deepa Gupta	9312292558	advocate.deepa.gupta@gmail.com	23.01.2026
		307	Civil	CS (COMM)/104/2026	27-01-2026	Manish Grover and Anr Vs Kuldeep Kumar Sharma	PULKIT LUTHRA	9999234605	luthraslawcompany@gmail.com	21.08.2025
		307	Civil	CS (COMM)/125/2026	29-01-2026	M/s INDIAN FAB Vs ANSAR REHMAN	Siddhant Banga	9999369931	SIDDHANTBANGA04@gmail.com	19.01.2026
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL COURT ROOM 310	CS (COMM)	CS (COMM)/25/2026	08-01-2026	SHRI SALASAR STEEL HOUSE Vs M/s FORTUNE METACAST	Ashok Kumar Mittal	811485695	lawyerkm@gmail.com	03.01.2026
		COURT ROOM 310	CS (COMM)	CS (COMM)/32/2026	13-01-2026	M/s SKO FASHION through its proprietor Shri Sabir Ansari Vs M/s MAHERA CREATION PVT LTD	Shabbie Nasir	9560332068	nasiradvene@gmail.com	10/12/25
		COURT ROOM 310	CS (COMM)	CS (COMM)/34/2026	13-01-2026	NEERAJ GUPTA Vs PRASHANT BOOT HOUSE	Surjeet Singh	8588803815	adv.surjeetsingh@gmail.com	05.01.2026
		COURT ROOM 310	CS (COMM)	CS (COMM)/49/2026	15-01-2026	Viva Books Private Limited Vs PEARL ROSARY SCHOOL	Narender Vashishtha	9811140704	nvashishtha@gmail.com	05.01.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		COURT ROOM 310	CS (COMM)	CS (COMM)71/2026	20-01-2026	HAMDARD NATIONAL FOUNDATION( INDIA) Vs HAMDARD EKTA SANSTHAN	Shivendra Pratap Singh	9953394364	shivendra@theacmeco.co	15.01.2026
		COURT ROOM 310	CS (COMM)	CS (COMM)74/2026	21-01-2026	Neeraj Gupta Welcome Footwear	Vs Surjeet Singh	8588803815	adv.surjeetsingh@gmail.com	23.12.2025
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM) 14/2026	05-01-2026	M/s Kapeesh Electricals v Mahender Tondon & Anr	AMAN DURGA	7982272154	amandurga.adv@gmail.com	17-12-2025
			401	CS (COMM) 17/2026	07-01-2026	M/s Arihant Knitters Vs M/s Colors Clothing through its Proprietor & Anr.	Zahid Ansari	8210859514	MAYANK GOSWAMI	04-01-2026
			401	CS (COMM) 19/2026	07-01-2026	M/s N.V. Traders (HUF) Vs. M/s Viralcury Digital Pvt. Ltd.	AMIT GOSWAMI			02-01-2026
			401	CS (COMM) 42/2026	14-01-2026	Jasvinder Kaur v MCD & ors	satyendra kumar singh			10-01-2026
			401	CS (COMM) 46/2026	14-01-2026	SBI v Satish Kumar	TIRATH LAL YADAV			10-01-2026
			401	CS (COMM) 57/2026	16-01-2026	Union Bank of India Vs. Mrs. Sheela & Anr.	Deepa Gupta			14-01-2026
			401	CS (COMM) 66/2026	17-01-2026	Bindal Smelting Pvt Ltd v M/s Furture Energy Pvt Ltd & ors	AMIT TEWARI			14-01-2026
			401	CS (COMM) 90/2026	24-01-2026	Neeraj Gupta v Chawla Footweares	SURJEET SINGH			16-01-2026
			401	CS (COMM) 91/2026	24-01-2026	Neeraj Gupta v Mahak Footweares	SURJEET SINGH			16-01-2026
			401	CS (COMM) 97/2026	24-01-2026	OPTIMAL MEDIA SOLUTIONS DIVISION OF TIMES INTERNETLTD Vs. MS BLACK MANGO INDIA DESIGNS LLP	Devashish Abhadauria			21-01-2026
			401	CS (COMM) 105/2026	27-01-2026	Canara Bank Vs. Manoj Kumar	Pratap Chandra Rana			22-01-2026
			401	CS (COMM) 119/2026	28-01-2026	ACHLA SABHARWALVs.VIVEK MOURYA	ANSHUJ DHINGRA			24-01-2026
			401	CS (COMM) 120/2026	28-01-2026	M/s Sukh Steels Pvt. Ltd. Vs. M/s Sahil Enterprises	Feroz Khan			23-01-2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCAE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES		
		401	CS (COMM)	123/2026	29-01-2026	Ankit Agrawal v Herry Creation Pvt Ltd	J P GUPTA		28-01-2026		
		401	CS (COMM)	126/2026	30-01-2026	M/s Safeart Industries Private Limited Vs. Anil Kumar Chaplot	ARCHIT SINGHAL		29-01-2026		
13	SH. M.K NAGPAL DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	COURT ROOM	CIVIL SUIT	CS (COMM)2/2026	03-01-2026	UNION BANK OF INDIA Vs VARUN RATHORE	ALOK KUMAR	9810335545	Alokadvocate2001@gmail.com	24.12.2025
		402	COURT ROOM	CIVIL SUIT	Execution (Comm.)28/2026	03-01-2026	DAYNA INTERNATIONAL Vs Shree Ram Trader	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	NA
		402	COURT ROOM	CIVIL SUIT	OMP (I) (COMM.)21/2026	05-01-2026	TATA CAPITAL LTD Vs ROBIN ENTERPRISES	AK TRIVEDI	9871441764	AKTrivedilawoffice@gmail.com	NA
		402	COURT ROOM	CIVIL SUIT	OMP (I) (COMM.)22/2026	05-01-2026	DCB BANK LTD Vs IRSHAD JAHOR 1876	S.K. SINGH	9811161525	SKSingh116@gmail.com	NA
		402	COURT ROOM	CIVIL SUIT	OMP (I) (COMM.)23/2026	05-01-2026	TATA CAPITAL LTD Vs FIROZ	SANJAY KUMAR	9810240028	SanjayAdvocate123@gmail.com	NA
		402	COURT ROOM	CIVIL SUIT	OMP (I) (COMM.)24/2026	05-01-2026	TATA CAPITAL LTD Vs LALIT KUMAR	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	NA
		402	COURT ROOM	CIVIL SUIT	OMP (I) (COMM.)22/2026	08-01-2026	TATA CAPITAL LTD Vs PALLVI VAISHY		9212888057	Chitramalhotrasobli@gmail.com	NA
		402	COURT ROOM	CIVIL SUIT	Misc DJ/38/2026	14-01-2026	yunus Vs shri ram finance limited	SEEMA	9999903919	advseema07@gmail.com	NA
		402	COURT ROOM	CIVIL SUIT	RP (Civil)/3/2026	17-01-2026	SADHNA BROADCAST LTD. Vs KRISHAN KUMAR	MK TYAGI	9868714805	Advocatemkyagi@gmail.com	NA
		402	COURT ROOM	CIVIL SUIT	Execution (Comm.)35/2026	17-01-2026	Suprabhat electric co private Limited Vs Aman Mishra				NA
		402	COURT ROOM	CIVIL SUIT	CS (COMM)61/2026	17-01-2026	Union Bank of India Vs Maya and Anr	SIMRAN SINGH	9811603963	simransingh.98@gmail.com	NA
		402	COURT ROOM	CIVIL SUIT	CS (COMM)62/2026	17-01-2026	Kiran Aggarwal Vs Gaurav Kumar	ANIL DHYANI	9810106509		28.05.2024
		402	COURT ROOM	CIVIL SUIT	CS (COMM)64/2026	17-01-2026	M/S Make My trip India pvt. ltd. Vs M/S Sport Ex Consultency	VIKRAM HEGDE	9599927812	Vikram@vklawchambers.in	12.08.2025

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		COURT ROOM 402	CIVIL SUIT	OMP (I) (COMM.) 101/2026	17-01-2026	TATA CAPTAL LTD. Vs RK ROADLINES	9650466233	Attorneynitinsharma@gmail.com	NA
		COURT ROOM 402	CIVIL SUIT	Execution (Comm.) 52/2026	22-01-2026	Manish Mittal Vs Rashmi Gupta	9811161525	SKSingh116@gmail.com	NA
		COURT ROOM 402	CIVIL SUIT	Execution (Comm.) 64/2026	28-01-2026	Allied Tubes Pvt Ltd Through Its Director Mr Rishabh Taneja Vs M/S EKRA DECOR PVT LTD	9811452022	anishbhola17@yahoo.com	NA
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS	CS (COMM)/10/2026	03-01-2026	CANARA BANK Kusum Vs Yudhishter Sharma(P),	9891251777	303yudhishtersharma@gmail.com	09-12-2025
			CS	CS (COMM)/11/2026	03-01-2026	CANARA BANK SONIA BHARDWAJ Vs Yudhishter Sharma(P),	9891251777	303yudhishtersharma@gmail.com	09-12-2025
			CS	CS (COMM)/12/2026	03-01-2026	Surendra Kumar Agarwal Vs Ms DSR India Infracon Pvt Ltd	9818317222	Not mentioned	05-12-2025
			CS	CS (COMM)/13/2026	03-01-2026	Mohit Nischal Javinder Singh Vs Aakash Kudalwal(P),	9811580002	advsatyavankudalwal@gmail.com	13-04-2022
			CS	CS (COMM)/35/2026	08-01-2026	Indian Bank Vs RAVI KUMAR PROPRIETOR OF M/S SHARDHA ENTERPRISES	Subodh Kumar Singh(P), 9142299647	advsubodhkumarisingh@gmail.com	02-01-2026
			CS	CS (COMM)/42/2026	09-01-2026	ANIL VIJAY PARTNER AND SPA HOLDER OF BRJ INDUSTRIES Vs SANOVA WAREHOUSE STORAGE TECHNOLOGIES PRIVATE LIMITED	Nikita Jain(P), 9818033445	amit.tava, 23@gmailJ.gOIn	06-01-2026
			CS	CS (COMM)/45/2026	12-01-2026	PARDEEP KARNANI PROP M/S SATYA SALES AGENCIES-- Vs DEEPAK TAYAL PROPRIETOR DELHI AND PUNJAB	Abhishek Saini(P), 9999795396	advabhisheksaini@gmail.com	06-01-2026
			CS	CS (COMM)/46/2026	12-01-2026	ROHIT SURI Vs LONDEAN SERVICES PVT LTD AND ORS	Chetna Bhalla(P), 9818280772	punitbhalla@aol.com	03-12-2025
			CS	CS (COMM)/51/2026	13-01-2026	VINOD YADAV Vs RAJINDER KUMAR PROPRIETOR OF POOJA NAMKEEN BHANDAR	MAHESH KUMAR MIGLANI(P), 9811081980	mail@wrbindia.com	08-01-2026
			CS	CS (COMM)/62/2026	15-01-2026	Bank of Baroda Vs Seema	Akshay Raj(P), 9650501903	advhunnysharma.28@gmail.com	07-01-2026
			CS	CS (COMM)/61/2026	15-01-2026	Bank of Baroda Vs Sanjeev Kumar and Anr	Akshay Raj(P), 9650501903	advhunnysharma.28@gmail.com	07-01-2026
			CS	CS (COMM)/67/2026	16-01-2026	M/S KCT TRADING (P) LTD Vs DEV BANERJEE PROPRIETOR M/S PRINT WORLD INDIA	Naveen Sharma(P), 9810833833	naveensharmalegal@gmail.com	15-12-2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			CS	CS (COMM)/73/2026	17-01-2026	Antize Foods Pvt Ltd through AR Vs M/S Kothari Foods Pvt Ltd and Ors	Deepu Kumar(P),	9870375161	contact@jurisiti.com	07-01-2026
			CS	CS (COMM)/75/2026	19-01-2026	PRAMIT SANGHAVI AND ANR Vs PVR INOX LIMITED	DAVESH VASHISHTHA(P),	7982104633	mail@dvpattorney.com	14-01-2026
			CS	CS (COMM)/76/2026	19-01-2026	ADINTEREST MARKETING SOLUTIONS PRIVATE LIMITED Vs SHOOGLOO NETWORK PVT LTD	Rajan Miglani(P),	9728410090	rajanmiglani@gmail.com	20-05-2025
			CS	CS (COMM)/79/2026	20-01-2026	Rakesh Kumar Vs PARAS ENTERPRISES THROUGH ITS PROPRIETOR SHASHI KANT AND ANR	PARDEEP KUMAR(P),	9310326424	Not mentioned	23-09-2025
			CS	CS (COMM)/78/2026	20-01-2026	M/S SAMCHEM INDIA PRIVATE LIMITED Vs M/S ALZAN PHARMACEUTICALS PVT LTD	ANUJ KUMAR SHARMA(P),	7973981758	Not mentioned	31-12-2025
			CS	CS (COMM)/91/2026	22-01-2026	CANARA BANK Vs LAL BABU (PROPRIETOR) M/S LB ENTERPRISES	Ashok Kakkar(P),	9560396555	Not mentioned	19-01-2026
			CS	CS (COMM)/92/2026	22-01-2026	CANARA BANK Vs EKTAR SHARMA	Ashok Kakkar(P),	9560396555	Not mentioned	02-01-2026
			CS	CS (COMM)/102/2026	24-01-2026	M/s Vason Printopack Pvt Ltd Vs M/s Vardhman Home Appliances Ltd	Maneesh Gumber(P),	9911315304	ascntlawfirm@gmail.com	14-01-2026
			CS	CS (COMM)/103/2026	24-01-2026	M/s Vason Printopack Pvt Ltd Vs Chirag Ahuja Proprietor of M/s Golden Bakes	Maneesh Gumber(P),	9911315304	ascntlawfirm@gmail.com	14-01-2026
			CS	CS (COMM)/110/2026	28-01-2026	CANARA BANK Vs RANBIR SINGH PROPRIETOR M/S STIVAN INFRA TECH PROJECTS	CHITRA MALHOTRA(P),	9212888057	chitramalhotrasobti@gmail.com	14-01-2026
			CS	CS (COMM)/111/2026	28-01-2026	M/s Wheels Polymers Pvt Ltd Vs M/s Macro Powertech India Pvt Ltd	ROHAN GUPTA(P),	9810847997	Rohan.gupta(a),enlex.co.in	27-01-2026
			CS	CS (COMM)/116/2026	30-01-2026	PUNJAB NATIONAL BANK Vs KUNALDEEP SINGH PROPRIETOR OF M/S DASHMESH ENTERPRISES	Raghav Sharma(P),	9717610124	VSRADVISORS@GMAIL.CO	23-01-2026
			CS	CS (COMM)/119/2026	31-01-2026	Kavita Goel Proprietor of Goel Enterprises-- Vs Himanshu Bhagat Proprietor of Bhagat Communication	Munish Gupta(P),	9811504426	mgalawoffice@gmail.com	20-01-2026
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	CS(COMM)	5/2026	01.01.2026	KG HEALTH AND FITNESS PVT LTD VS. KSHITIZ KOHLI	SANJEET KUMAR	8129900842	sanjetkmarofficial77@gmail.com	23.12.2025
			CS(COMM)	6/2026	01.01.2026	STATE BANK OF INDIA VS. SANTU RAM	AASHOK KUMAR	9811896060	kumarashokadvocate@gmail.com	18.12.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			CS(COMM)	7/2026	01.01.2026	CANARA BANK VS. YUDHISHTER SHARMA	9891251777	303yudhishtersharma@gmail.com	09.12.2025
			CS(COMM)	8/2026	01.01.2026	GANPATI IMPEX JAI DDA PANEL DECORATIVE PVT LTD	9643196995	info@afparters.in	24.12.2025
			CS(COMM)	9/2026	01.01.2026	VINTAGE CREDIT AND LEASING PVT LTD VS. DEEPAK KUMAR	9999797229	malhotra_gauravi976@yahoo.in	27.11.2025
			CS(COMM)	19/2026	05.01.2026	SOPHISTICATED INDUSTRIAL MATERIALS ANALYTICAL LABS	9599801188	globalvisionlawoffice@gmail.com	22.12.2025
			CS(COMM)	27/2026	07.01.2026	SUSHIL MALIK VS. SHRI VIDYALAYA	9582031833	gdeepanshi35@gmail.com	22.12.2025
			CS(COMM)	28/2026	07.01.2026	DIKSHA CREATION ENLIGHTEN BOOK SHOP	7838276040	adv.sahilkakkar@gmail.com	12.12.2025
			CS(COMM)	40/2026	09.01.2026	ANIL VIJAY PARTNER AND SPA VS. RAWMART MATERIAL SOLUTIONS	9818033445	amit.tyal23@gmail.com	06.01.2026
			CS(COMM)	49/2026	13.01.2026	MANGLAM DECORS INDIA PVT LTD VS. SHIV SHAKTI TIMBER AND PLYWOOD	9999795396	advabhisheksaini@gmail.com	06.01.2026
			CS(COMM)	53/2026	14.01.2026	BHAVNA ENTERPRISES VS. DEENA DAYAL UPADHYAY HOSPITAL	8826363007	officeofadvocatessonali@gmail.com	05.01.2026
			CS(COMM)	55/2026	15.01.2026	VINOX PROFESSIONAL PVT LTD VS. PANDEYJEE FOODS	8851857029	kalratax.legal@gmail.com	05.01.2026
			CS(COMM)	56/2026	15.01.2026	SHRI RADHA VALLABH ENTERPRISES	9810954389	amitsanduja99@gmail.com	12.01.2026
			CS(COMM)	63/2026	16.01.2026	PUNJAB NATIONAL BANK VS. KISHAN LAL	987838808850	pathakmadhav17588@gmail.com	12.01.2026
			CS(COMM)	95/2026	23.01.2026	VINAY JAIN VS. GEONARCHIT INTERNATIONAL PVT LTD	9599043045	legal@sigmalegal.in	20.01.2026
			CS(COMM)	96/2026	23.01.2026	BANK OF BARODA VS. URMILA	9312292558	Advocatedeepa.gupta@gmail.com	12.01.2026
			CS(COMM)	106/2026	27.01.2026	CANARA BANK VS. MAHESH KR SHARMA	9212888057	chitamalhotrasobti@gmail.com	22.01.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			CS(COMM)	109/2026	28.01.2026	CANARA BANK VS. TARUN GUPTA	9212888057	chitamalhohtraboti@gmail.com	22.01.2026
			CS(COMM)	109/2026	30.01.2026	PUNJAB NATIONAL BANK VS. DEEPA AHUJA	9717610124	vsradvisors@gmail.com	30.01.2026
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	OMP (COMM)/7/2026	(D)OMP (COMM)/7/2026	(D)03-01-2026	YES BANK LTD VS. TESLA POWER USA INC	9411808617	legai@Katvalassociates.com	
			OMP (COMM)/12/2026	(D)OMP (COMM)/12/2026	(D)03-01-2026	Yes Bank Ltd Vs JAGJIT SINGH	ADV. LALIT PANDEY(P), 8130383148	lalitpandayadvassociates@gamil.com	
			CS (COMM)/2/2026	CS (COMM)/2/2026	03-01-2026	On Clouds GmbH Vs R Sales Corporation And Ors	Shravan Bansal(P), 6201970125	unitedmark@unitedandunited.com	24-12-2025
			CS (COMM)/3/2026	CS (COMM)/3/2026	03-01-2026	SKYWAYS SERVICES LIMITED Vs AIR SPACE FREIGHT SOLUTIONS PVT LTD	Neeraj Gupta(P), 9811267045	info@juslawoffices.co	20-11-2025
			CS (COMM)/4/2026	CS (COMM)/4/2026	03-01-2026	State Bank Of India Vs RAHUL KUMAR	Ashok Kumar(P), 9811896060	kumarashokadvocate@gamil.com	24-12-2025
			OMP (COMM)/6/2026	(D)OMP (COMM)/6/2026	(D)03-01-2026	YES BANK LTD VS. KAPIL KUMAR	9411808617	legai@Katvalassociates.com	
			CS (COMM)/1/2026	CS (COMM)/1/2026	03-01-2026	VINTAGE CREDIT AND LEASING PVT LTD Vs BHARAT SINGH	GAURAV MALHOTRA(P), 9999797229	malhotra_gaurav1976@yahoo.co.in	27-11-2025
			CS (COMM)/18/2026	CS (COMM)/18/2026	05-01-2026	Shree Enterprises Vs Rama Engineering Works	KESHAV MUDGIL(P), 9716442809	mudgilkeshav1@gmail.com	24-12-2025
			Execution (Comm)/2/2026	Execution (Comm)/2/2026	06-01-2026	Vijay Bansal Vs S Engineers	ADV. SANJAY GUPTA(P),		
			CS (COMM)/24/2026	CS (COMM)/24/2026	06-01-2026	MS DCC INFRA PRIVATE LIMITED Vs MKG Smart Ventures	Vikas Sharma(P), 9971000296	vikasadvocate.sharma@gamil.com	02-01-2026
			OMP (COMM)/81/2026	(D)OMP (COMM)/81/2026	(D)07-01-2026	YES BANK LTD VS. RUSTAM FAZAR MOHD	ADV. ANANJAY SINGH(P),		
			CS (COMM)/52/2026	CS (COMM)/52/2026	13-01-2026	Allied Concepts India Private Limited Vs DSR India Infracom Pvt Ltd	Devender Singh(P), 9818317222		30-01-2026
			OMP (COMM)/149/2026	(D)OMP (COMM)/149/2026	(D)13-01-2026	AXIS BANK LIMITED VS. RAZIA BEGUM	ADV. SANJEEV PATHAK(P), 9717028845	litigation@srcslegal.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			CS (COMM)/58/2026	CS (COMM)/58/2026	15-01-2026	PARVINDER SINGH ARORA Vs CWS ELECTROTECH PVT LTD	Shreshth Jain(P),	9871206484	shreshth@lawkins.in	09-01-2026
			OMP (COMM)/196/2026	(D)OMP (COMM)/196/2026	16-01-2026	AXIS BANK LTD Vs VINOD SINGH	ADV DHEERAJ(P),			
			CS (COMM)/65/2026	CS (COMM)/65/2026	16-01-2026	KCT TRADING P LTD Vs Triple 999 Retail Pvt Ltd	Naveen Sharma(P),	9810833833	naveensharmalegal@gamil.com	15-12-2025
			CS (COMM)/72/2026	CS (COMM)/72/2026	17-01-2026	KCT TRADING P LTD Vs Devika Banerjee	Naveen Sharma(P),	9810833833	naveensharmalegal@gamil.com	
			CS (COMM)/71/2026	CS (COMM)/71/2026	17-01-2026	MS RAJKAMAL PLYWOOD INDIA P LTD Vs MS EMPATHY INFRA AND ENGINEERING PVT LTD	TUL KHARBANDA(P),	9811333939		
			CS (COMM)/74/2026	CS (COMM)/74/2026	19-01-2026	PUNJAB NATIONAL BANK Vs PALAK ARYA	Parikshit Mahipal(P),	9868873936	pmahipal09@gamil.com	16-01-2026
			CS (COMM)/83/2026	CS (COMM)/83/2026	20-01-2026	VENTILATION SYSTEMS INDIA PRIVATE LIMITED Vs HILTON PRECISIONS LIMITED	SAHIL JAIN(P),	8278371555	jainsahil1991@yahoo.com	14-01-2026
			CS (COMM)/82/2026	CS (COMM)/82/2026	20-01-2026	MS SAMCHEM INDIA PRIVATE LIMITED Vs M/S ASMIC INDIA	ANUJ KUMAR SHARMA(P),	7973981758		31-12-2025
			OMP (COMM)/266/2026	(D)OMP (COMM)/266/2026	20-01-2026	AXIS BANK LTD Vs ANUJ SHONAK	Sunita Singh(P),			
			OMP (COMM)/267/2026	(D)OMP (COMM)/267/2026	21-01-2026	Orix Leasing and Financial Services India Ltd Vs Diwakar Lal	ABID AHMAD(P),			
			Misc DJ/79/2026	Misc DJ/79/2026	21-01-2026	MS GAUTAM WINES PVT LTD Vs MILLENNIUM ENGINEERS PVT LTD	SAKSHITA SHARMA(P),			
			OMP (COMM)/288/2026	(D)OMP (COMM)/288/2026	22-01-2026	AXIS BANK LTD Vs KARAN CHUGH	Sunita Singh(P),			
			CS (COMM)/87/2026	CS (COMM)/87/2026	22-01-2026	CANARA BANK Vs SABINDER SINGH	Ashok Kakkar(P),	9560396555		19-01-2026
			CS (COMM)/88/2026	CS (COMM)/88/2026	22-01-2026	CANARA BANK Vs GAURAV SHARMA	Ashok Kakkar(P),	9560396555		19-01-2026
			OMP (COMM)/285/2026	(D)OMP (COMM)/285/2026	22-01-2026	HDFC BANK LTD Vs ABHISHEK MEHROTRA	ADV. LALIT PANDEY(P),	8130383148	lalitpandayadvassociates@gamil.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			OMP (COMM)/286/2026	(D)OMP (COMM)/286/2026	(D)22-01-2026	AXIS BANK LTD Vs DEVENDRA CONSTRUCTION CO	ADV DHEERAJ(P),			
			OMP (COMM)/287/2026	(D)OMP (COMM)/287/2026	(D)22-01-2026	AXIS BANK LTD Vs DEEPAK BAJAJ	ADV DHEERAJ(P),			
			CS (COMM)/93/2026	CS (COMM)/93/2026	23-01-2026	Harmeet Singh Chawla Vs Knewton Academy Softech Solution Pvt Ltd	Gursimar Singh(P),	9910266125	gusimarsadana@yahoo.in	
			Misc DJ/88/2026	Misc DJ/88/2026	23-01-2026	DINESH KUMAR AGGARWAL Vs THE HARDWARE SHOP	Khushi verma(P),			
			OMP (COMM)/315/2026	(D)OMP (COMM)/315/2026	(D)27-01-2026	AXIS BANK LIMITED Vs HARJINDER SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srsleqal.com	
			OMP (COMM)/316/2026	(D)OMP (COMM)/316/2026	(D)27-01-2026	AXIS BANK LIMITED Vs ZIAUL RASOOL	SANJEEV PATHAK(P),	9717028845	litigation@srsleqal.com	
			OMP (COMM)/317/2026	(D)OMP (COMM)/317/2026	(D)27-01-2026	AXIS BANK LIMITED Vs ANURAG SRIVASTAVA	SANJEEV PATHAK(P),	9717028845	litigation@srsleqal.com	
			OMP (COMM)/318/2026	(D)OMP (COMM)/318/2026	(D)27-01-2026	AXIS BANK LIMITED Vs VIKAS SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@srsleqal.com	
			OMP (COMM)/319/2026	(D)OMP (COMM)/319/2026	(D)27-01-2026	AXIS BANK LIMITED Vs SATENDRA VERMA	SANJEEV PATHAK(P),	9717028845	litigation@srsleqal.com	
			OMP (COMM)/320/2026	(D)OMP (COMM)/320/2026	(D)27-01-2026	AXIS BANK LIMITED Vs VANDANA	SANJEEV PATHAK(P),	9717028845	litigation@srsleqal.com	
			OMP (COMM)/321/2026	(D)OMP (COMM)/321/2026	(D)27-01-2026	AXIS BANK LIMITED Vs NADIM ALI	SANJEEV PATHAK(P),	9717028845	litigation@srsleqal.com	
			OMP (COMM)/322/2026	(D)OMP (COMM)/322/2026	(D)27-01-2026	AXIS BANK LIMITED Vs MEENAKSHI SINGH CHAUHAN	SANJEEV PATHAK(P),	9717028845	litigation@srsleqal.com	
			CS (COMM)/105/2026	CS (COMM)/105/2026	27-01-2026	INFIPEX LLP Vs KIDSNKARTS TOYS LIMITED AND OTHERS	Aditi singhal(P),			08-01-2026
			OMP (COMM)/314/2026	(D)OMP (COMM)/314/2026	(D)27-01-2026	AXIS BANK LIMITED Vs ARJUN GOEL	SANJEEV PATHAK(P),	9717028845	litigation@srsleqal.com	
			OMP (COMM)/345/2026	(D)OMP (COMM)/345/2026	(D)28-01-2026	IDFC FIRST BANK LIMITED Vs ROHIT JAIN	SANJEEV PATHAK(P),	9717028845	litigation@srsleqal.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			OMP (COMM)/348/2026	(D)OMP (COMM)/348/2026	(D)28-01-2026	IDFC FIRST BANKS LIMITED Vs HEMRAJ SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srsleqal.com	
			OMP (COMM)/349/2026	(D)OMP (COMM)/349/2026	(D)28-01-2026	IDFC FIRST BANKS LIMITED Vs JAIBAGWAN	SANJEEV PATHAK(P),	9717028845	litigation@srsleqal.com	
			OMP (COMM)/347/2026	(D)OMP (COMM)/347/2026	(D)28-01-2026	IDFC FIRST BANKS LIMITED Vs SHAMSUL BARI	SANJEEV MDPATHAK(P),	9717028845	litigation@srsleqal.com	
			OMP (COMM)/346/2026	(D)OMP (COMM)/346/2026	(D)28-01-2026	IDFC FIRST BANKS LIMITED Vs BANSAL	SANJEEV PATHAK(P),	9717028845	litigation@srsleqal.com	
			OMP (COMM)/368/2026	(D)OMP (COMM)/368/2026	(D)29-01-2026	AXIS BANK LTD Vs BABULAL PANCHAL	ADV DHEERAJ(P),			
			CS (COMM)/113/2026	CS (COMM)/113/2026	29-01-2026	BK GEE PROJECTS LLP Vs SABZAR AHMAD BHATT	Ashima Gupta(P),	9717173272	singhalawchambers@gamil.com	27-01-2026
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	CS (COMM)/14/2026	03-01-2026	LAL OIL AND GENERAL MILLS PVT LTD Through its AR Vs MODERN KNIT WORKS PVT LTD	ARCHIT SINGHAL	9599043045	Legalsigmalegal.in	27.12.2025
			OMP (COMM.)	(D)OMP (COMM.)/27/2026	(D)03-01-2026	AXIS BANK LTD Vs ANKIT KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.12.2025
			OMP (COMM.)	(D)OMP (COMM.)/28/2026	(D)03-01-2026	Yes Bank Ltd Vs VINOD KUMAR SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.12.2025
			OMP (COMM.)	(D)OMP (COMM.)/29/2026	(D)03-01-2026	AXIS BANK LTD Vs SHAN AHMAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.12.2025
			OMP (COMM.)	(D)OMP (COMM.)/30/2026	(D)03-01-2026	Yes Bank Ltd Vs KAMAL AHMAD	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.12.2025
			OMP (COMM.)	(D)OMP (COMM.)/31/2026	(D)03-01-2026	AXIS BANK LTD Vs RAVINDRA SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	30.12.2025
			CS (COMM)	CS (COMM)/20/2026	05-01-2026	RENU CHOWDHARY Vs MAGIC EYA DEVELOPERS PVT LTD	VINOD KHANNA	9891 081 91 9	Vinodkhanna-24@rediffmail.com	22.12.2025
			OMP (COMM.)	(D)OMP (COMM.)/49/2026	(D)05-01-2026	TSC FINSERV PRIVATE LIMITED Vs SHIV MOTORS Through its Proprietor MAHADEV VITTHAL ZARANDE	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/50/2026	(D)05-01-2026	AXIS BANK LTD Vs JANKI DEVI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03.01.2026

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			OMP (COMM.)	(D)OMP (COMM.)/51/2026	(D)05-01-2026	AXIS BANK LTD Vs AWDHESH	8130383143	LALITPANDEYADV@GMAIL.COM	03.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/52/2026	(D)05-01-2026	AXIS BANK LTD Vs GURAVTAR SINGH	8130383143	LALITPANDEYADV@GMAIL.COM	03.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/53/2026	(D)05-01-2026	AXIS BANK LTD Vs LALBIHARI SAHANI	8130383143	LALITPANDEYADV@GMAIL.COM	03.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/69/2026	(D)06-01-2026	AXIS BANK LTD Vs JOGINDER KUMAR DHIMAN	8920586266	INDOLEXLAW@GMAIL.COM	03.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/70/2026	(D)06-01-2026	AXIS BANK LTD Vs KAPIL TEWATIA	8920586266	INDOLEXLAW@GMAIL.COM	03.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/71/2026	(D)06-01-2026	AXIS BANK LTD Vs SHAHIL	8920586266	INDOLEXLAW@GMAIL.COM	03.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/75/2026	(D)06-01-2026	AXIS BANK LTD Vs AYUB KHAN MANSURI	8920586266	INDOLEXLAW@GMAIL.COM	03.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/76/2026	(D)06-01-2026	AXIS BANK LIMITED Vs HARPREET SINGH	8920586266	INDOLEXLAW@GMAIL.COM	03.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/77/2026	(D)06-01-2026	AXIS BANK LTD Vs MANJIT SINGH	8920586266	INDOLEXLAW@GMAIL.COM	03.01.2026
			CS (COMM)	CS (COMM)/31/2026	07-01-2026	BANK OF INDIA Vs DALJIT SINGH	9910717081	advamrendra22@gmail.com	23.12.2025
			CS (COMM)	CS (COMM)/32/2026	07-01-2026	SUNGOLD TRADE PVT LTD Vs CHEVISANCE SHIPPING PVT LTD THROUGH ITS MANAGING DIRECTOR	9711190300	suhaikhanaV@gmail.com	26.12.2025
			CS (COMM)	CS (COMM)/33/2026	07-01-2026	DWARKESH DIAMONDS PVT LTD Vs AMIT BHOLA	9999495500	mongahk@yahoo.com	05.01.2025
			OMP (COMM.)	(D)OMP (COMM.)/87/2026	(D)07-01-2026	IDFC FIRST BANK LIMITED Vs AJAY KAPOOR	9717028845	litigation@srcslegal.com	26.11.2025
			OMP (COMM.)	(D)OMP (COMM.)/88/2026	(D)07-01-2026	AXIS BANK LIMITED Vs RAJESH KUMAR YADAV	8130383143	LALITPANDEYADV@GMAIL.COM	21.11.2025
			OMP (COMM.)	(D)OMP (COMM.)/89/2026	(D)07-01-2026	AXIS BANK LIMITED Vs KISHAN LAL	8130383143	LALITPANDEYADV@GMAIL.COM	09.12.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			OMP (COMM.)	(D)OMP (COMM.)/90/2026	(D)07-01-2026	AXIS BANK LTD Vs PRASHANT KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	09.12.2025
			OMP (COMM.)	(D)OMP (COMM.)/1/2026	08-01-2026	Holy Heart Presidency School Vs Mindler Education Private Limited	YAKSHU JINDAL	9211462592	sadashivlegalassociates@gmail.com	10.12.2025
			CS (COMM)	CS (COMM)/34/2026	08-01-2026	STATE BANK OF INDIA Vs NARESH KUMAR	ADARSH KUMAR ROUTH	9999132159	akroutadvocate@gmail.com	23.12.2025
			CS (COMM)	CS (COMM)/38/2026	08-01-2026	Indian Bank Vs Asha	Subodh Kumar Singh	9811375940	advsubodhkumarsingh@gmail.com	05.01.2026
			CS (COMM)	CS (COMM)/41/2026	09-01-2026	Amit Kapur Vs Gurpreet Singh Bhatia	Dhruv Wahi	9811027486	amitkapur1973@gmail.com	24.12.2025
			OMP (COMM.)	(D)OMP (COMM.)/103/2026	(D)09-01-2026	IDFC FIRST BANK LIMITED Vs GITA NAND	SANJEEV PATHAK	9717028845	litigation@srsclegall.com	20.12.2026
			OMP (COMM.)	(D)OMP (COMM.)/104/2026	(D)09-01-2026	IDFC FIRST BANK LIMITED Vs DEEPAK KUMAR	SANJEEV PATHAK	9717028845	litigation@srsclegall.com	20.12.2026
			OMP (COMM.)	(D)OMP (COMM.)/105/2026	(D)09-01-2026	IDFC FIRST BANK LIMITED Vs SARWAN KUMAR	SANJEEV PATHAK	9717028845	litigation@srsclegall.com	20.12.2026
			OMP (COMM.)	(D)OMP (COMM.)/106/2026	(D)09-01-2026	IDFC FIRST BANK LIMITED Vs DIMPLE BAJAJ	SANJEEV PATHAK	9717028845	litigation@srsclegall.com	20.12.2026
			OMP (COMM.)	(D)OMP (COMM.)/107/2026	(D)09-01-2026	IDFC FIRST BANK LIMITED Vs NITIN KUMAR	SANJEEV PATHAK	9717028845	litigation@srsclegall.com	20.12.2026
			CS (COMM)	CS (COMM)/44/2026	12-01-2026	State Bank Of India Vs ASLEM MONDAL	ASHOK KUMAR	981189606	kumarashokadvocate@gmail.com	21.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/120/2026	(D)12-01-2026	AXIS BANK LTD Vs KAPIL KUMAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/121/2026	(D)12-01-2026	AXIS BANK LTD Vs AJEET	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/122/2026	(D)12-01-2026	AXIS BANK LTD Vs SYANU RAM	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/123/2026	(D)12-01-2026	AXIS BANK LTD Vs SHAHABAZ MUJEEB	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08.01.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			OMP (COMM.)	(D)OMP (COMM.)/124/2026	(D)12-01-2026	AXIS BANK LTD Vs MANOJ KUMAR	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	08.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/138/2026	(D)13-01-2026	AXIS BANK LTD Vs KUSH KUMAR	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	09.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/139/2026	(D)13-01-2026	AXIS BANK LTD Vs MOLIKBAAL.ABBASI	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	09.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/144/2026	(D)13-01-2026	AXIS BANK LTD Vs BANDANA DEVI	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	09.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/145/2026	(D)13-01-2026	IDFC FIRST BANK LIMITED Vs PRASHANT KOTHARI	SANJEEV PATHAK 9717028845	litigation@srslegal.com	20.12.2026
			OMP (COMM.)	(D)OMP (COMM.)/146/2026	(D)13-01-2026	IDFC FIRST BANK LIMITED Vs JAIDEV DHOBI	SANJEEV PATHAK 9717028845	litigation@srslegal.com	20.12.2026
			CS (COMM)	CS (COMM)/54/2026	14-01-2026	Apex Healthcare through its Proprietor Vs Kalpana Chawla Govt Medical College through Its Director	SONALI TIWARY 8826363007	Officeofadvocatesonali@gmail.com	12.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/163/2026	(D)15-01-2026	Yes Bank Ltd Vs ARSHI ENGINEERING WORKS	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	13.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/180/2026	(D)15-01-2026	AXIS BANK LTD Vs ARTI YADAV	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	13.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/181/2026	(D)15-01-2026	AXIS BANK LTD Vs MAYANK JINDAL	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	13.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/182/2026	(D)16-01-2026	AXIS BANK LTD Vs NITIN JAIN	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	13.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/183/2026	(D)16-01-2026	AXIS BANK LTD Vs MANOJ KUMAR SINGH	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	13.01.2026
			CS (COMM)	CS (COMM)/66/2026	16-01-2026	OSWAAL BOOKS ANDSANSKAR LEARNING PRIVATE LIMITED Vs TELEGRAM FZ LLC	AGGARWAL 9999239545	snblegal.litigation@gmail.com	13.01.2026
			CS (COMM)	CS (COMM)/68/2026	16-01-2026	SWASTIK PACKAGING Vs BHUSHAN PATHAK	MANJIT KR. 968199198	ADVMANJITPATHAK@GMAIL.COM	22.11.2025
			CS (COMM)	CS (COMM)/70/2026	16-01-2026	PUNJAB NATIONAL BANK Vs LALIT KUMAR(PROP OF MS CH EXPORTS)	MADHAV PATHAK KR. 783880885	PATHAKMADHAV155BB@GMAIL.COM	15.01.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			OMP (COMM.)	(D)OMP (COMM.)/198/2026	(D)16-01-2026	AXIS BANK LTD Vs SARANJEET SINGH	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/199/2026	(D)16-01-2026	AXIS BANK LTD Vs MANJEET CHOUDHARY	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/200/2026	(D)16-01-2026	AXIS BANK LTD Vs GHANSHYAM JANGID	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/201/2026	(D)16-01-2026	Yes Bank Ltd Vs ROHITH KRISHNA	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/202/2026	(D)16-01-2026	AXIS BANK LTD Vs SABIR SO MEHNDI HASAN	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/232/2026	(D)17-01-2026	IDFC FIRST BANKS ANJEEV LIMITED Vs LEKHRAJ PATHAK OMPARKASH	9717028845	litigation@srcslegall.com	20.12.2025
			OMP (COMM.)	(D)OMP (COMM.)/233/2026	(D)17-01-2026	AXIS BANK LTD Vs SUMIT	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/234/2026	(D)17-01-2026	AXIS BANK LTD Vs SANDEEP SAINI	8130383143	LALITPANDEYADV@GMAIL.COM	12.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/235/2026	(D)17-01-2026	IDFC FIRST BANK DHEERAJ LIMITED Vs MERCY TYAGI	8920586266	INDOLEXLAW@GMAIL.COM	19.12.2025
			OMP (COMM.)	(D)OMP (COMM.)/236/2026	(D)17-01-2026	IDFC FIRST BANK DHEERAJ LIMITED Vs BIJENDER SINGH	8920586266	INDOLEXLAW@GMAIL.COM	19.12.2025
			OMP (COMM.)	(D)OMP (COMM.)/237/2026	(D)17-01-2026	AXIS BANK LTD Vs SUNEEL OJHA	8920586266	INDOLEXLAW@GMAIL.COM	19.12.2025
			OMP (COMM.)	(D)OMP (COMM.)/238/2026	(D)19-01-2026	AXIS BANK LTD Vs GAURAV	8920586266	INDOLEXLAW@GMAIL.COM	19.12.2025
			CS (COMM)	CS (COMM)/81/2026	20-01-2026	Pravesh Bhandari Vs Ashimara Housing Pvt Ltd	9899218215	rahulssmalhotra@gmail.com	19.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/260/2026	(D)20-01-2026	AXIS BANK LTD Vs RAJDHANI	8130383143	LALITPANDEYADV@GMAIL.COM	19.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/261/2026	(D)20-01-2026	AXIS BANK LTD Vs RAJ KUMAR	8130383143	LALITPANDEYADV@GMAIL.COM	19.01.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			OMP (COMM.)	(D)OMP (COMM.)/262/2026	20-01-2026	Yes Bank Ltd Vs ASHISH GULIA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/284/2026	21-01-2026	HDFC BANK LTD Vs ANJU SHARMA	LALIT PANDEY	8130383144	LALITPANDEYADV@GMAIL.COM	20.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/304/2026	22-01-2026	AXIS BANK LTD Vs MOHAMMED AAFTAB	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	20.01.2026
			CS (COMM)	CS (COMM)/94/2026	23-01-2026	Vason Printopack Pvt Ltd Vs Quality Industries	MANISH GUMBER	9911315304	ASCENTLAWERIM@GMAIL.COM	21.01.2026
			CS (COMM)	CS (COMM)/100/2026	24-01-2026	GURU NANAK ELECTRONICS (THROUGH ITS PARTNERS) Vs M AND S ELECTRONICS(THROUGH ITS PARTNERS)	ANSH MALHOTRA	981139102	ANSHMALHOTRADV@YAHOO.COM	20.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/323/2026	27-01-2026	AXIS BANK LTD Vs MURARI LAL	DHEERAJ	8920586266	INDOLEXLAW@GMAIL.COM	20.01.2026
			CS (COMM)	CS (COMM)/112/2026	29-01-2026	PUNJAB NATIONAL BANK Vs GULAB SINGH SHAKYA PROP OF M/S GULAB FINISHING	AVDHESH SHAKYA	9810362626	akshakyal@gmail.com	24.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/362/2026	29-01-2026	AXIS BANK LIMITED Vs KASHISH BHATIA	SANJEEV PATHAK	9717028845	litigation@srsclegall.com	20.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/363/2026	29-01-2026	AXIS BANK LIMITED Vs PARAS KOHLI	SANJEEV PATHAK	9717028845	litigation@srsclegall.com	20.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/364/2026	29-01-2026	IDFC FIRST BANK LIMITED Vs LAKHWINDER SINGH	SANJEEV PATHAK	9717028845	litigation@srsclegall.com	20.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/365/2026	29-01-2026	AXIS BANK LIMITED Vs GURDARSHAN KUMAR	SANJEEV PATHAK	9717028845	litigation@srsclegall.com	20.01.2026
			OMP (COMM.)	(D)OMP (COMM.)/366/2026	30-01-2026	AXIS BANK LIMITED Vs PRATIMA PANDEY	SANJEEV PATHAK	9717028845	litigation@srsclegall.com	20.01.2026
			CS (COMM)	CS (COMM)/117/2026	30-01-2026	ALUCOPANEL INDUSTRIES Vs JMD ENTERPRISES	SANJAY KUMAR	9968010672	LAYER.SANJAY@GMAIL.COM	29.01.2026
			CS (COMM)	CS (COMM)/118/2026	30-01-2026	Rikhab Chand Jain and Anr Vs Ms Thangapadian and Co	MUKUL RAO	9650640008	MUKULRAO12@GMAIL.COM	20.12.2025
			OMP (COMM.)	(D)OMP (COMM.)/379/2026	30-01-2026	AXIS BANK LTD Vs JATIN CHANDRA				

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETTIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/15/2026	CS (COMM)/15/2026	03-01-2026	CORONATION DESIGNS LLP Vs VEDIKA SONI	LOVEKESH AGGARWAL	9873300964	lovekesh27@gmail.com	03-01-2026
				CS (COMM)/23/2026	CS (COMM)/23/2026	06-01-2026	SANJAY ARORA Vs BRIDGE VENTURES	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	06-01-2026
				CS (COMM)/25/2026	CS (COMM)/25/2026	06-01-2026	M/s Glory Footwear Pvt Ltd Vs M/s Josco Ventures LLP	Archit Singhal	9599043045	legal@sugmalegal.in	06-01-2026
				CS (COMM)/26/2026	CS (COMM)/26/2026	06-01-2026	M/S CENTRIOD PLUS Vs ANAND CHOPRA	LALIT PANDEY	011-26211488	legal@Katyalassociates.com	06-01-2026
				CS (COMM)/30/2026	CS (COMM)/30/2026	07-01-2026	M/S RAJKAMAL PLYWOOD INDIA PVT LTD Vs M/S AL CRAFT GALAXY PRIVATE LIMITED	Amreshwar Singh	9540643136	amreshwarsinghadvocate@gmail.com	07-01-2026
				CS (COMM)/39/2026	CS (COMM)/39/2026	08-01-2026	CANARA BANK Vs LALIT SINGH PROP M/S STYLE ZONE	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	08-01-2026
				CS (COMM)/43/2026	CS (COMM)/43/2026	12-01-2026	STATE BANK OF INDIA Vs DHIRENDER SINGH	AMGA Law Office	9811504426	mgalawoffice@gmail.com	12-01-2026
				CS (COMM)/47/2026	CS (COMM)/47/2026	12-01-2026	State Bank of India Vs Anjana	Gursimar Singh	9910266125	gursimarsadana@yahoo.in	12-01-2026
				CS (COMM)/50/2026	CS (COMM)/50/2026	13-01-2026	Allied Tubes Pvt Ltd Vs M/S UNIPOWER PROJECTS PVT LTD THROUGH ITS DIRECTORS	Vinod Kumar	9350999608	advocatevinod1969@gmail.com	13-01-2026
				CS (COMM)/57/2026	CS (COMM)/57/2026	15-01-2026	STATE BANK OF INDIA Vs AAMIR ALIAS AAMIR KHAN AND ANR	Ananjay Singh	7030378800	Not Provided	15-01-2026
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/16/2026	CS (COMM)/16/2026	03-01-2026	CANARA BANK Vs JITENDER KUMAR	YUDHISTER SHARMA	9891251777	303YUDHISTERSHARMA@GMAIL.COM	30-12-2025
				CS (COMM)/17/2026	CS (COMM)/17/2026	05-01-2026	J D INDUSTRIES INDIA LIMITED Vs M K INFRASTRUCTURE PVT LTD	SANJOIT ROY		SANJOITRP@GMAIL.COM	30-12-2025
				CS (COMM)/21/2026	CS (COMM)/21/2026	05-01-2026	State Bank Of India Vs AASIM KHAN	ASHOK KUMAR	9811896060	KUMARASHOKADVOCATE@GMAIL.COM	25-12-2025

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			CS (COMM.)/22/2026	CS (COMM.)/22/2026	05-01-2026	BANK MAHARASHTRA NARAYAN JHA VS BILAY MOHAN GOSWAMI	9015893668	ADVBMG2016@GMAIL.COM	24-12-2025
			OMP (COMM.)/45/2026	(D)OMP (COMM.)/45/2026	05-01-2026	AXIS BANK LTD VEER PAL VS LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	29-12-2025
			OMP (COMM.)/46/2026	(D)OMP (COMM.)/46/2026	05-01-2026	AXIS BANK LTD ROHIT KUMAR SINGH VS LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	29-12-2025
			OMP (COMM.)/47/2026	(D)OMP (COMM.)/47/2026	05-01-2026	AXIS BANK LTD SANGEETA YADAV VS LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	29-12-2025
			OMP (COMM.)/48/2026	(D)OMP (COMM.)/48/2026	05-01-2026	TSC FINSERV PRIVATE LIMITED Vs SHIV MOTORS Through its Proprietor MAHADEV VITTHAL ZARANDE VS LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	29-12-2025
			OMP (COMM.)/62/2026	(D)OMP (COMM.)/62/2026	05-01-2026	AXIS BANK LTD MANOJ KUMAR 7907 VS DHEERAJ	9258048444		05-01-2026
			OMP (COMM.)/64/2026	(D)OMP (COMM.)/64/2026	05-01-2026	YES BANK LTD SANJEEV HARSANA VS KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	05-01-2026
			OMP (COMM.)/65/2026	(D)OMP (COMM.)/65/2026	05-01-2026	YES BANK LTD RAJWARDHAN TOKAS VS KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	05-01-2026
			OMP (COMM.)/66/2026	(D)OMP (COMM.)/66/2026	05-01-2026	YES BANK LTD KAPIL BANSAL VS KARTIK KUMAR	1126211488	LEGAL@KATYALASSOCIATES.COM	05-01-2026
			OMP (COMM.)/78/2026	(D)OMP (COMM.)/78/2026	06-01-2026	AXIS BANK LTD BHERU SINGH SARANGDEVOT VS LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-01-2026
			OMP (COMM.)/79/2026	(D)OMP (COMM.)/79/2026	06-01-2026	AXIS BANK LTD YASH KHANNA VS LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	06-01-2026
			CS (COMM.)/29/2026	CS (COMM.)/29/2026	07-01-2026	M/S VIKAS INDUSTRIES Vs M/S IMPERIAL AUTO INDUSTRIES LIMITED VS VIKAS SINGH	989191118	OFFICEBAMNIASOCIATES@GMAIL.COM	05-01-2026
			OMP (COMM.)/84/2026	(D)OMP (COMM.)/84/2026	07-01-2026	AXIS BANK LTD BANKE LAL VS LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	05-01-2026
			CS (COMM.)/36/2026	CS (COMM.)/36/2026	08-01-2026	MS INTERNATIONAL IMPEX THROUGH ITS PROPRIOR RAHUL Vs MS VAANS ORGANICS PVT LTD ORS VS KBROJAS SACHDEVA	9560067120	ADV.OJASSACHDEVA@GMAIL.COM	06-01-2026
			CS (COMM.)/37/2026	CS (COMM.)/37/2026	08-01-2026	DAILY FOOD PRODUCTS Vs BB INDUSTRIES VS DHARMENDER KUMAR	9999379314	ETHICSLAWASSOCIATES@GMAIL.COM	07-01-2026

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			OMP (COMM.)/99/2026	(D)OMP (COMM.)/99/2026	(D)09-01-2026	AXIS BANK LTD Vs KAMALESH	8130383143	LALITPANDEYADV@GMAIL.COM	07-01-2026
			OMP (COMM.)/100/2026	(D)OMP (COMM.)/100/2026	(D)09-01-2026	AXIS BANK LTD Vs HARISH	8130383143	LALITPANDEYADV@GMAIL.COM	07-01-2026
			OMP (COMM.)/101/2026	(D)OMP (COMM.)/101/2026	(D)09-01-2026	AXIS BANK LTD Vs CHAKARVARTI	8130383143	LALITPANDEYADV@GMAIL.COM	07-01-2026
			CS (COMM.)/48/2026	CS (COMM.)/48/2026	12-01-2026	State Bank of India Vs Mohd Rashid			07-01-2026
			OMP (COMM.)/129/2026	(D)OMP (COMM.)/129/2026	(D)12-01-2026	AXIS BANK LTD Vs RAJESH KHANNA	8130383143	LALITPANDEYADV@GMAIL.COM	07-01-2026
			OMP (COMM.)/157/2026	(D)OMP (COMM.)/157/2026	(D)14-01-2026	Shriram Finance Ltd Vs LAXMI NARAYAN	9811133644		12-01-2026
			Execution (Comm.)/22/2026	Execution (Comm.)/22/2026	15-01-2026	Ms Alutech Industries Vs Vikash Patel			
			Execution (Comm.)/23/2026	Execution (Comm.)/23/2026	15-01-2026	A K D K Jain Trading Pvt Ld Vs Gulati Suit and Duppata			
			Execution (Comm.)/24/2026	Execution (Comm.)/24/2026	15-01-2026	KAIZEN SHIPPING PVT LTD Vs FENDA AUDIO INDIA PVT LTD THROUGH ITS MANAGING DIRECTOR SAROJ BANSAL			
			CS (COMM.)/60/2026	CS (COMM.)/60/2026	15-01-2026	SANDEEP KHURANA Vs SUNIL AGARWAL			12-01-2026
			OMP (COMM.)/169/2026	(D)OMP (COMM.)/169/2026	(D)15-01-2026	AXIS BANK LTD Vs GURWINDER SINGH	8130383143	LALITPANDEYADV@GMAIL.COM	12-01-2026
			OMP (COMM.)/170/2026	(D)OMP (COMM.)/170/2026	(D)15-01-2026	AXIS BANK LTD Vs Veer Bhan Singh	8130383143	LALITPANDEYADV@GMAIL.COM	12-01-2026
			OMP (COMM.)/172/2026	(D)OMP (COMM.)/172/2026	(D)15-01-2026	AXIS BANK LTD Vs GEETANJALI KOHLI	8130383143	LALITPANDEYADV@GMAIL.COM	12-01-2026
			OMP (COMM.)/173/2026	(D)OMP (COMM.)/173/2026	(D)15-01-2026	AXIS BANK LTD Vs SONU S O MATA PRASHAD	9258048444		12-01-2026
			OMP (COMM.)/174/2026	(D)OMP (COMM.)/174/2026	(D)15-01-2026	AXIS BANK LTD Vs DEVENDER SINGH	8130383143	LALITPANDEYADV@GMAIL.COM	12-01-2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			Misc DJ/57/2026	Misc DJ/57/2026	16-01-2026	AMIT SHARMA Vs SHIV ENTERPRISES				
			CS (COMM.)/64/2026	CS (COMM.)/64/2026	16-01-2026	Sita Ram And Company Pvt Ltd Vs M/s Jabuvani Woodmetal LLP	SEWA SINGH	9599300760	LEGAL.SRC@SITARAMCO.COM	13-01-2026
			OMP (COMM.)/224/2026	OMP (COMM.)/224/2026	17-01-2026	AXIS BANK LTD Vs SHASHIKANT CHAUBEY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-01-2026
			OMP (COMM.)/226/2026	OMP (COMM.)/226/2026	17-01-2026	AXIS BANK LTD Vs PRABHNEET KAUR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-01-2026
			OMP (COMM.)/227/2026	OMP (COMM.)/227/2026	17-01-2026	AXIS BANK LTD Vs PREETI TRIPATHI	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-01-2026
			OMP (COMM.)/228/2026	OMP (COMM.)/228/2026	17-01-2026	AXIS BANK LTD Vs NEHA SIGHAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	16-01-2026
			Misc DJ/68/2026	Misc DJ/68/2026	19-01-2026	Ms Swastik Polymers Vs Ms H M Trading Co	GAURAV TYAGI			16-01-2026
			CS (COMM.)/77/2026	CS (COMM.)/77/2026	19-01-2026	Rivaldo Fashion Private Limited Vs MAYA KUMARI	ARCHIT SINGHAL			15-01-2026
			M-Ex/35/2026	M-Ex/35/2026	20-01-2026	IG ENTERPRISES Vs SHUBH LAXMI BABY CARE				
			Misc DJ/73/2026	Misc DJ/73/2026	20-01-2026	SHAKUNTILAM ASSOCIATES Vs AZAFRAN INNOVACION LIMITED	ADITYAVARSHNEY	8860303022	ADITYAVARSHNEY79@GMAIL.COM	19-01-2026
			CS (COMM.)/80/2026	CS (COMM.)/80/2026	20-01-2026	MS SAMCHEM INDIA PRIVATE LIMITED Vs M/S BANSAL PHARMA	ANUJ KUMAR SHARMA			
			OMP (COMM.)/254/2026	OMP (COMM.)/254/2026	20-01-2026	AXIS BANK LTD Vs JYOTI PANDEY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19-01-2026
			OMP (COMM.)/255/2026	OMP (COMM.)/255/2026	20-01-2026	AXIS BANK LTD Vs NARENDER SINGH	DHEERAJ	9258048444		17-01-2026
			OMP (COMM.)/257/2026	OMP (COMM.)/257/2026	20-01-2026	AXIS BANK LTD Vs JHURAI PRASAD	DHEERAJ	9258048444		17-01-2026
			OMP (COMM.)/258/2026	OMP (COMM.)/258/2026	20-01-2026	AXIS BANK LTD Vs VIMLESH KUMAR UPADHAYAY	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	19-01-2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			OMP (COMM.)/259/2026	(D)OMP (COMM.)/259/2026	20-01-2026	Shriram Finance Ltd Vs MS SHASHVI	MANOJ KUMAR 9811133644		18-01-2026
			Execution (Comm.)/38/2026	Execution (Comm.)/38/2026	21-01-2026	Parmod Kumar Aggarwal Vs PRAKASH VISHNURAM CHOWDHARY			
			CS (COMM.)/85/2026	CS (COMM.)/85/2026	21-01-2026	M/s AARK World Private Limited Vs Medhavi Sharma	SAKSHI GANDHI 9999966696	SAKSHI@BHARATANDASSOCIATES.COM	20-01-2025
			CS (COMM.)/86/2026	CS (COMM.)/86/2026	21-01-2026	Alpha Test House P Ltd Vs NKG Infrastructure Limited	RISHABH GUPTA 8375036120	LEGALVERDAD@GMAIL.COM	20-01-2026
			OMP (COMM.)/279/2026	(D)OMP (COMM.)/279/2026	21-01-2026	HDFC BANK LTD Vs WASIM SALIMUDDIN	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	21-01-2026
			OMP (COMM.)/280/2026	(D)OMP (COMM.)/280/2026	21-01-2026	HDFC BANK LTD Vs MOHD ASLAM KHAN	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	21-01-2026
			OMP (COMM.)/281/2026	(D)OMP (COMM.)/281/2026	21-01-2026	HDFC BANK LTD Vs KRISHNA MOHAN TIWARI	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	21-01-2026
			OMP (COMM.)/282/2026	(D)OMP (COMM.)/282/2026	21-01-2026	HDFC BANK LTD Vs TOHIT KHAN	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	21-01-2026
			OMP (COMM.)/283/2026	(D)OMP (COMM.)/283/2026	21-01-2026	HDFC BANK LTD Vs YASHANK PRASHAR	LALIT PANDEY 8130383143	LALITPANDEYADV@GMAIL.COM	21-01-2026
			Ex.COMM Award by Arb. Comm./15/2026	Ex.COMM Award by Arb. Comm./15/2026	22-01-2026	KOTAK MAHINDRA PRIME LTD Vs RANJANA BHAGWAN DAS	DHEERAJ 9258048444		21-01-2026
			OMP (COMM.)/292/2026	(D)OMP (COMM.)/292/2026	22-01-2026	AXIS BANK LTD Vs AMIT KUMAR JAISWAL	DHEERAJ 9258048444		21-01-2026
			OMP (COMM.)/293/2026	(D)OMP (COMM.)/293/2026	22-01-2026	AXIS BANK LTD Vs CHANDRA PRAKASH	DHEERAJ 9258048444		21-01-2026
			OMP (COMM.)/295/2026	(D)OMP (COMM.)/295/2026	22-01-2026	AXIS BANK LTD Vs JITENDER KUMAR	DHEERAJ 9258048444		21-01-2026
			OMP (COMM.)/296/2026	(D)OMP (COMM.)/296/2026	22-01-2026	AXIS BANK LTD Vs SUNITA SINGH HEMANT KUMAR			20-01-2026
			OMP (COMM.)/297/2026	(D)OMP (COMM.)/297/2026	22-01-2026	AXIS BANK LTD Vs DISHANT MALHOTRA	DHEERAJ 9258048444		21-01-2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			CS (COMM)/97/2026	CS (COMM)/97/2026	23-01-2026	JAGMEET SINGH BHATIA Vs ANIL PURI	SUSHANT SINGHAL	9811068269	AJTJOHER@GMAIL.COM	22-01-2026
			OMP (COMM.)/2/2026	OMP (COMM.)/2/2026	24-01-2026	SANT BABA DEVIDAS LOGISTIC Vs YES BANK LTD	ASHOK KUMAR SINGH	8750105475		22-01-2026
			OMP (COMM.)/312/2026	(D)OMP (COMM.)/312/2026	(D)24-01-2026	AXIS BANK LTD Vs PAWAN KUMAR	SUNITA SINGH			24-01-2026
			OMP (COMM.)/313/2026	(D)OMP (COMM.)/313/2026	(D)24-01-2026	AXIS BANK LTD Vs RAHUL BHATI	SUNITA SINGH			24-01-2026
			CS (COMM)/107/2026	CS (COMM)/107/2026	27-01-2026	CANARA BANK Vs MOHD RISALAT KHAN PROP M/S F R A ENTERPRISES	CHITRA MALHOTRA	9212888057	CHITRAMALHOTRAADV@GMAIL.COM	23-01-2026
			CS (COMM)/108/2026	CS (COMM)/108/2026	27-01-2026	RIVALDO FASHIONS PRIVATE LIMITED Vs RAJ BALECHA	ARCHIT SINGHAL	9599043045	LEGAL@SINFGALLEGALIN	23-01-2026
			OMP (COMM.)/334/2026	(D)OMP (COMM.)/334/2026	(D)27-01-2026	AXIS BANK LIMITED Vs MALKEET SINGH	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	23-01-2026
			OMP (COMM.)/335/2026	(D)OMP (COMM.)/335/2026	(D)27-01-2026	AXIS BANK LIMITED Vs VINEET KUMAR TYAGI	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	23-01-2026
			OMP (COMM.)/337/2026	(D)OMP (COMM.)/337/2026	(D)27-01-2026	AXIS BANK LIMITED Vs VED PARKASH	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	23-01-2026
			OMP (COMM.)/338/2026	(D)OMP (COMM.)/338/2026	(D)27-01-2026	AXIS BANK LIMITED Vs SUNIL KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCS.LEGAL.COM	23-01-2026
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS(COMM)	8/2026	06.01.2026	SHREE RADHEE ENTERPRISES Vs. RAVINDER KUMAR PUNJ	KUNAL KALRA	9871028645	KKALRA.ADV@GMAIL.COM	23.12.2025
			CS(COMM)	7/2026	06.01.2026	M/S AMRIT GALLERY VS. M /S KAPIL SEASONAND SHOP	SUSHIL PANWAR AND ASSOCIATES	9891602301	KKALRA.ADV@GMAIL.COM	11.10.2025
			CS(COMM)	6/2026	06.01.2026	CANARA BANK VS. M/STUDIO U & ORS.	SEKANT LUTHRA	8376841313	EKANT23@GMAIL.COM	24.12.2025
			CS(COMM)	5/2026	06.01.2026	CANARA BANK VS. M/S ZOIPREET ENTERPRISES & ORS.	KUNAL SHARMA	9811575138	KKUNALASHHAR MALAW@GMAIL.COM	24.12.2025
			OMP(I)COMM	43/2026	12.01.2026	M/S R_K ASSOCIATES ND HOTELIERS PVT. LTD. VS. IRCTC	JASMEET SINGH	9910159955	AOR.JASMEET SINGH@GMAIL.COM	11.01.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		1	CS(COMM)	22/2026	14.01.2026	HITESH KUMAR GERA VERSYS M/S NILI INFRA SITAMARHI PVT. LTD.	WADHWA LAW CHAMBER	9999391916	WADHWALAWC HAMBERS.OFFICE@GMAIL.COM	05.01.2026
		1	CS(COMM)	21/2026	14.01.2026	SH. GURMIT SINGH VS. H. MANOJ KUMAR	SH. DEVINDER PAL	9999758272	LETEX.ADV@GM AIL.COM	08.09.2025
		1	CS(COMM)	23/2026	14.01.2026	UFLEX LIMITED VS. G. L. HEALTHCARE LTD.	RAJEEV PAGARWAL	9810028877	LAWYERSINC@REDIFFMAIL.COM	24.11.2025
		1	CS(COMM)	30/2026	16.01.2026	EDGETECH SYSTEMS PVT. LTD. VERSUS AJIT YADAV & ORS.	AIRGAUTAM DUTTA	9810246265	LEGAL.GAUTAM DUTTA@GMAIL.COM	02.12.2025
		1	CS(COMM)	29/2026	16.01.2026	MULTANI PHARMACEUTICALS LTD. VS. MEDICAMEN ORGANICS LTD. THROUGH ITS DIRECTOR	BHUVANESH SEHGAL	9810149006	SEHGALBHUVANESH@GMAIL.COM	17.12.2025
		1	CS(COMM)	39/2026	19.01.2026	SBI VS. RINKU DEVI	SHALINI UPADHYAY	9899408618	SHALINIUPADHYAY.ADVOCATE@GMAIL.COM	07.01.2026
		1	CS(COMM.)	41/2026	20.01.2026	WINDOW MAGIC INDIA PVT LTD VS SAGAR INTERNATIONAL LTD	CHIRAG KHER	9831060930	INFO@ASPALEGAL.COM	19.01.2026
		1	CS(COM)	40/2026	20.01.2026	ZYDUS WELLNESS PRODUCTS LTD VS SUNITA SHARMA & ORS.	GURUSWAMY NATARAJ	9811808373	LITIGATION@GNATARAJ.COM	19.01.2026
		1	CS(COM)	52/2026	24.01.2026	DEUTSCHE BANK VS M/S NECHRA MARKETING PVT LTD	AGSURI&COMPANY. LAW FIRM	9971357074	LITIGATION@SURICO.IN	22.01.2026
		1	CS(COM)	51/2026	24.01.2026	DEUTSCHE BANK VS M/S S TECHNOLOGY	AGSURI&COMPANY. RLAW FIRM	9971357074	LITIGATION@SURICO.IN	22.01.2026
		1	CS(COMM)	53/2026	27.01.2026	ZYDUS WELLNESS PRODUCTS LTD. VS M/S RAMDEV ENTERPRSES & ANR.	GURUSWAMI NATARAJ	9811808373	LITIGATION@GNATARAJ.COM	22.01.2026
		1	CS(COMM)	62/2026	28.01.2026	M/S TAURUS READY MIXED CONCRETES VS. SMT. RANI KAMLESH GUPTA	PIYUSH GOEL	8285845992	ADV.GOELPIYUSH@GMAIL.COM	08.01.2026
		1	CS(COMM)	71/2026	31.01.2026	WORLD FELLOWSHIP OF RELIGIONS VS. PRAVEEN AGGARWAL & CO & ORS.	ALOK BHACHAWAT, SHAN JAIN, MANISH CHAURASIYA	9811105362	ALOK@BHACHAWAT.COM	12.01.2026
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	CS (COMM)	2/2026	05-01-2026	CANARA BANK RENU SODHI	Vs Ekant Luthra(P)	8376841313	ekant23@gmail.com	02.01.2026
			CS (COMM)	4/2026	05-01-2026	CANARA BANK NIDHI DIXIT	Vs KUNAL SHARMA(P),	9814575138	kkunalashharmalaw@gmail.com	26.12.2025

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		25	CS (COMM)	4/2026	06-01-2026	CANARA BANK Vs PALLAVI VISHAL JAIN	KUNAL SHARMA(P), 9811575138	kkunalsharmalaw@gmail.com	29.12.2025
		25	CS (COMM)	12/2026	07-01-2026	KUSHAL KARYASHALA Vs ATC LOGISTICAL SOLUTION PVT LTD	JITTENDER SHARMA(P), 9873804774	not provided	03.01.2026
		25	CS (COMM)	16/2026	12-01-2026	CAIS ENGINEERING SERVICES PRIVATE LIMITED Vs APURVAKRITI INFRASTRUCTURE PRIVATE LIMITED	Manish Raghav(P), -9873645048	raghavlawfile@gmail.com	07.01.2026
		25	CS (COMM)	18/2026	13-01-2026	Kelson Storage System Pvt Ltd Vs DIVANSHU	VARUN KHERA(P), 991126323	not provided	12.01.2026
		25	CS (COMM)	17/2026	13-01-2026	RAVI KANT MANGA PROP M/S OSHN SERVICES Vs M/S ASTHA PACKAGING SOLUTION AND ANR	vikas chhabra(P), 9212416114	chhabravikas440@gmail.com	08.01.2026
		25	CS (COMM)	24/2026	15-01-2026	Asian Hotels North Limited Vs VINOD KUMAR KHANNA	Sidhant Kumar(P), 98102-25856	AMAGO@UNUMILAW.IN	09.01.2026
		25	CS (COMM)	25/2026	15-01-2026	Zydus Wellness Products Ltd Vs Ved Prakash Gupta	RAHUL BHUJBAL(P), 981180837	litigation@gnatara.com	07.01.2026
		25	CS (COMM)	42/2026	20-01-2026	SUPREME INDUSTRIES LIMITED Vs SUPREME UPVC DOOR AND WINDOWS	AADISH JAIN(P), 9810083029	debasishmoitra@gmail.com	12.01.2026
		25	CS (COMM)	47/2026	21-01-2026	CANARA BANK Vs NARESH KUMAR AND ANR	KUNAL SHARMA(P), 9811575138	KKUNALASHHAR MALAW@GMAIL.COM	15.01.2026
		25	CS (COMM)	50/2026	24-01-2026	CANARA BANK Vs SAURAV SAXENA	Amit gupta(P), 9810224624	amitguptaadv366@gmail.com	14.01.2026
		25	CS (COMM)	54/2026	27-01-2026	NOHAR CHAND LOHA BHANDAR Vs M/S RANGOONI IRON AND STEEL PVT LTD	Kanishk Ahuja(P), 9717119436	Kanish.ahuja@kakaolegal.co.in	16.01.2026
		25	CS (COMM)	60/2026	28-01-2026	STATE BANK OF INDIA Vs 4 PLUS FAMILY DENTAL	KM Monika(P), 9069091827	monika.thekmc@gmail.com	21.01.2026
		25	CS (COMM)	58/2026	28-01-2026	Zydus Wellness Products Ltd Vs M/s Adarsh Chemical Industries	RAHUL BHUJBAL(P), 9811808373	litigation@gnatara.com	22.01.2026
		25	CS (COMM)	61/2026	28-01-2026	Ms Plug In Digital Pvt Ltd Vs Asia Pacific Institute of Management	Ishaan Mukherjee(P), 9654399090	advishaanmukherjee@gmail.com	24.01.2026
		25	CS (COMM)	59/2026	28-01-2026	STATE BANK OF INDIA Vs RAKESH ROSHAN	anshu shukla(P), 9210043774	not provided	22.01.2026

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		25	CS (COMM)	65/2026	29-01-2026	INDIAN OVERSEAS BANK Vs SKRATH(P), INDUSTRIES	HITENDRA NATH	9990118668	hitendetarathi@gmail.com	24.01.2026
		25	CS (COMM)	64/2026	29-01-2026	INDIAN OVERSEAS BANK Vs S KRATH(P), INDUSTRIES	HITENDRA NATH	9990118668	hitenderarathi@gmail.com	27.01.2026
		25	CS (COMM)	68/2026	30-01-2026	UNION BANK OF INDIA Vs TARA CHAND	Manoj Kumar(P),	9811085046	gupta26a@yahoo.co.in	28.01.2026
		25	CS (COMM)	69/2026	30-01-2026	STATE BANK OF INDIA Vs RUBY	SHALINI UPADHYAY(P),	98 18866627	ashokpopli16@yahoo.in	28.01.2026

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT FOR RECOVERY	FORCS (COMM)/3/2026	05-01-2026	CANARA BANK VS NIDHI DIXIT	KUNAL SHARMA(P),	9910200911	ksalegal16@gmail.com	15-12-2025
			20	SUIT FOR RECOVERY	FORCS (COMM)/9/2026	06-01-2026	ALSTONE MANUFACTURING PVT LTD VS SAGAR PAWAR	VINEET JAIN(P),	9958127227	vineetjain27@gmail.com	19-09-2025
			20	SUIT FOR RECOVERY	FORCS (COMM)/11/2026	06-01-2026	RVDK LABOUR HOME PRIVATE LIMITED VS LAKSHMIKANTHA S	KESHAV KUMAR(P),	7631445433	advocatekeshav2018@gmail.com	03-12-2025
			20	SUIT FOR RECOVERY	FORCS (COMM)/10/2026	06-01-2026	BCH ELECTRIC LIMITED VS NIPUN CHAWLA	JITENDER VASHISHT(P),	9811550817	jvashisht@gmail.com	17-12-2025
			20	SUIT FOR RECOVERY	FORCS (COMM)/13/2026	07-01-2026	LUMBUS SECURITY MANPOWER PVT LTD VS KONCORDE CONTRACTORS PVT LTD	SACHIN AGGARWAL(P),	9599249972	adv.sachin.2705@gmail.com	12-12-2025
			20	SUIT FOR RECOVERY	FORCS (COMM)/15/2026	08-01-2026	M/S STROLAR MOUNTING SYSTEMS PVT LTD VS M/S RATAN MACHINE TOOLS	MANOJ KUMAR(P),	8750677946	manojbarhela1971@gmail.com	09-12-2025
			20	SUIT FOR RECOVERY	FORCS (COMM)/14/2026	08-01-2026	R L POLYMERS PVT LTD THROUGH ITS AKHILESH MAURYA VS SHREE BHANDARI PLASTIC PVT LTD	GAGAN KUMAR SINGHAL(P),	8860538313	gagankumarsinghal@yahoo.com	19-12-2025
			20	OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM)/3/2026	09-01-2026	MS ANSAL BUILDWELL LTD VS M/S SARAL BUILDERS	PRATISHTH KAUSHAL(P),	9599215079	pratishthkaushal@gmail.com	06-01-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/20/2026	14-01-2026	CANARA BANK POONAM DUBEY	VAAYUSHMAAN VATSYAYANA(P),	8600912592	advocatevatsyayan@gmail.com	28-11-2025
			20	SUIT FOR TRADEMARKS	FORCS (COMM)/26/2026	15-01-2026	ZYDUS WELLNESS PRODUCTS LTD VS PIECAN PHARMA (P) LTD	RAHUL BHUJBAL(P),	NOT AVAILABLE	not available	08-01-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/27/2026	16-01-2026	SINGHAL ENTERPRISES THROUGH ITS PROPRIETOR PRAVEEN KUMAR SINGHAL VS NKG INFRASTRUCTURE	ROHIT AGGARWAL(P),	9810016791	not available	12-01-2026
			20	SUIT FOR TRADEMARKS	FORCS (COMM)/28/2026	16-01-2026	ZYDUS WELLNESS PRODUCTS LTD VS VLIJAY SHANKAR SINGH	RAHUL BHUJBAL(P),	NOT AVAILABLE	not available	11-12-2025
			20	SUIT FOR RECOVERY	FORCS (COMM)/33/2026	17-01-2026	MANOJ KUMAR VS LRS OF VIRENDER KUMAR	KULDEEP RANA(P),	9899453467	kuldeep_rana67@yahoo.com	26-12-2025
			20	SUIT FOR RECOVERY	FORCS (COMM)/32/2026	17-01-2026	TIMES INTERNET LIMITED VS PACE MARKETING SOLUTIONS PVT LTD	RAJEEV AGGARWAL(P),	9810028877	not available	06-01-2026
			20	SUIT FOR RECOVERY	FORCS (COMM)/37/2026	19-01-2026	MS SHIV SHAKTI SANCHAR PRIVATE LIMITED VS MS NKG INFRASTRUCTURE LIMITED	RAHUL MIGLANI(P),	NOT AVAILABLE	not available	04-11-2025

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		20	SUIT FOR RECOVERY	FORCS (COMM)/38/2026	19-01-2026	ONE COMMUNICATIONS LTD VS SIRONA HYGINE PRIVATE LIMITED AND ORS	97RAHEEL KOHLI(P),	9810771985	not available	22-12-2025
		20	SUIT FOR TRADEMARKS	FORCS (COMM)/36/2026	19-01-2026	HEWEPRO CAPITAL PRIVATE LIMITED AND ANR VS GAURAV GOYAL	SHAILEN BHATIA(P),	9818558690	advocate.shailenbhatia89@gmail.com	18-12-2025
		20	SUIT FOR RECOVERY	FORCS (COMM)/44/2026	20-01-2026	M/S GONSAI LOGISTICS PVT LTD VS M/S INDIGO COLLECTIONS PVT LTD	RAKESH KUMAR SHARMA(P),	9868040826	sharmarakeshadvi@gmail.com	05-01-2026
		20	SUIT FOR RECOVERY	FORCS (COMM)/46/2026	20-01-2026	WINDOW MAGIC INDIA PVT LTD VS SAGAR INTERNATIONAL LTD	SHASHANK PANDEY(P),	NOT AVAILABLE	not available	07-01-2026
		20	SUIT FOR RECOVERY	FORCS (COMM)/45/2026	20-01-2026	IPOWER BATTERIES LTD VS TIRANGA AUTOTECH INDIA PRIVATE LIMITED AND ORS	PRITESH KHATRI(P),	9899891989	rkhatri@petitjuris.com	18-07-2025
		20	SUIT FOR RECOVERY	FORCS (COMM)/43/2026	20-01-2026	RENU DEVI VS FLIPKART INTERNET PVT LTD	BHAVYA KOHLI(P),	NOT AVAILABLE	not available	13-01-2026
		20	COUNTER CLAIM	Counter Claim/1/2026	21-01-2026	INTEGRATED BATTERIES INDIA PVT LTD VS M/S SUNRISE FREIGHT FORWARDERS PRIVATE LIMITED	VAGISHA KASHYAP(P),	9811126281	vagishakochar@gmail.com	17-10-2025
		20	SUIT FOR RECOVERY	FORCS (COMM)/49/2026	22-01-2026	SHUBHAM GOLDIEE MASALE PVT LTD VS ASHOK VARMA	SHRAVAN BANSAL(P),	9810017859	skbansalipr@gmail.com	06-01-2026
		20	SUIT FOR RECOVERY	FORCS (COMM)/55/2026	27-01-2026	CANARA BANK ABHJJEET MEENA	VS RAKESH KUMAR(P),	9810482545	rakeshlegal@gmail.com	07-01-2026
		20	SUIT FOR TRADEMARKS	FORCS (COMM)/57/2026	27-01-2026	ZYDUS WELLNESS PRODUCTS LTD VS M/S OMKAR AGENCY	RAHUL SBHUJBAL(P),	NOT AVAILABLE	not available	12-12-2025
		20	SUIT FOR RECOVERY	FORCS (COMM)/56/2026	27-01-2026	CRYSTAL PROTECTION LIMITED VS PRAVEEN KUMAR	CROPAMIT CHAUHAN(P),	9873224151	memberexecutive@gmail.com	12-12-2025
		20	OBJECTION PETITION U/S OF ARBITRATION	OMP (COMM)/12/2026	29-01-2026	KUKADI VALLEY PUBLIC SCHOOL VS EDUSMART SERVICES PVT. LTD.	ABINASH KUMAR MISHRA	9811235958	abinashkmishra@gmail.com	22-01-2026
		20	SUIT FOR RECOVERY	FORCS (COMM)/63/2026	29-01-2026	JASLEEN WALIA VS RJT COMPUSOLUTIONS PVT LTD	YASH CHATURVEDI(P),	9987566992	yashchaturvedi2407@gmail.com	04-12-2025
		20	SUIT FOR RECOVERY	FORCS (COMM)/70/2026	30-01-2026	AMIT ENTERPRISES VS WOOL PALACE AND ORS	VIVEKANANDA YADAV(P),	NOT AVAILABLE	not available	09-10-2025
23	MS. SAVITA RAO. DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-1	CIVIL CASES CS (COMM)/13/2026	08/01/2026	OFB Tech Private Limited Vs HYPER MARKET SERVICES	Tusharr Mawkin(P),	9739091656	harshals@hypergroup.com	24.12.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		12, New Court Block-I	CIVIL CASES	CS (COMM)/27/2026	14/01/2026	Emu Lines Private Limited Vs MAGIC BLADES PVT LTD	Uday Kumar(P),	8882303942	advudaykumar@gmail.com	17.06.2025
		12, New Court Block-I	CIVIL CASES	CS (COMM)/33/2026	17/01/2026	Canara Bank Vs Sumit Aggarwal	Eshu Chaudhary(P),	9910482995	ankursinghbhadana@gmail.com	10.01.2026
		12, New Court Block-I	CIVIL CASES	CS (COMM)/35/2026	17/01/2026	DEVKI FOUNDATION Vs NATHU RAM MANGLA	SANJEEV SARASWAT(P),	9810117154	sanjeev.saraswat@questlegalpartners.com	15.01.2026
		12, New Court Block-I	CIVIL CASES	CS (COMM)/41/2026	20/01/2026	CRAFT MEN INDIA Vs PHX CONSULTING PVT LTD AND ORS	Rajbir Bal(P),	9910399327	rajbir@rsblaw.in	05.12.2025
		12, New Court Block-I	CIVIL CASES	CS (COMM)/43/2026	22/01/2026	BANK OF INDIA Vs M/ASMI ENTERPRISES	Svageesh kumar(P),	9953585448	advocatevageeshkumar@gmail.com	14.01.2026
		12, New Court Block-I	CIVIL CASES	CS (COMM)/46/2026	23/01/2026	STATE BANK OF INDIA Vs ISHWAR SINGH	Shiv Tyagi(P),	9811059032	shivktyagi@gmail.com	21.01.2026
		12, New Court Block-I	CIVIL CASES	CS (COMM)/49/2026	24/01/2026	Punjab National Bank Vs Tushar Kasana	Vikram Gola(P),	9811244209	vikramgola2010@gmail.com	22.01.2026
		12, New Court Block-I	CIVIL CASES	CS (COMM)/57/2026	28/01/2026	STATE BANK OF INDIA Vs AMARJEET	NAZIA PARVEEN(P),	9810021846	sagarandsagar@live.com	Not filed
		12, New Court Block-I	CIVIL CASES	CS (COMM)/58/2026	29/01/2026	Shivsrolakshmi Swapping Station Vs Upgrid Solutions Private Limited	VIKAS SINGH(P),	8800787684	chambeofmrsvingh@gmail.com	27.01.2026
		12, New Court Block-I	CIVIL CASES	CS (COMM)/67/2026	30/01/2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs J R CORPORATION AND ORS	NITESH KUMAR(P),	9810197092	dsadv13@gmail.com	28.01.2026
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial CS (COMM)7/2026	06.01.2026	STATE BANK OF INDIA VS RAM KUMAR	SHALINI UPADHYAY	9899408618	shaliniupadhyay.advocate@gmail.com	05.01.2026
			6, New Court Block-I	Commercial CS (COMM)8/2026	06.01.2026	STATE BANK OF INDIA VS MAHAVIR	SHALINI UPADHYAY	9899408618	shaliniupadhyay.advocate@gmail.com	05.01.2026
			6, New Court Block-I	Commercial CS (COMM)11/2026	07.01.2026	M/S APPLY PIE LLP VS M/S CLOUDFLARE INDIA PVT LTD	RAJ KUMAR	9958031223	rajadvocate1985@gmail.com	22.12.2025
			6, New Court Block-I	Commercial CS (COMM)29/2026	15.01.2026	STATE BANK OF INDIA VS ASHWANI	SHIV KUMAR TYAGI	9811059032	shivktyagi@gmail.com	09.01.2026
			6, New Court Block-I	Commercial CS (COMM)65/2026	29.01.2026	STATE BANK OF INDIA VS VIVEK RANJAN KUMAR	RAJEEV SAGAR	9810021846	sagarandsagar@live.com	31.08.2024

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		6, New Court Block-I	Commercial	CS (COMM) 66/2026	29.01.2026	STATE BANK OF INDIA VS SANJAY CHOUDHARY	RAJEEV SAGAR	9810021846	sagarandsagar@live.com	15.07.2024
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial CS (COMM)/9/2026	06/01/2026	Shakti Pumps India Ltd Vs Sachin Tiwari and Ors	SUDARSHAN BANSAL(P)	9810132015	legal@unitedworld.co.in	30/12/2025
		17, New Court Block-I	Commercial	CS (COMM)/18/2026	09/01/2026	DEVVRAT IMPEX PVT LTD Vs MR SHIAVAM SANON PROP PARTNER	Natwar Rai(P)	9818906064	natwarrai@gmail.com	05/01/2026
		17, New Court Block-I	Commercial	CS (COMM)/20/2026	09/01/2026	Ms WD Manufacturing Company Vs Pradeep Gulati and Ors	SUDARSHAN BANSAL(P)	9810132015	legal@unitedworld.co.in	07/01/2026
		17, New Court Block-I	Commercial	CS (COMM)/21/2026	12/01/2026	Anand Cutting Profiles Pvt Ltd Through its Authorized Representative Vinod Kumar Bhatt Vs M/s Isuzu Autotech Industries Private Limited	TUSHAR MAHAJAN(P)	8802290930	advocatetusharmahajan@gmail.com	12/12/2025
		17, New Court Block-I	Commercial	CS (COMM)/25/2026	13/01/2026	MANASH LIFESTYLE PRIVATE LIMITED Vs AS ENTERPRISE	NAGESHWAR KUMHAR(P)	9818823289	info@deyandkumar.com	03/01/2026
		17, New Court Block-I	Commercial	CS (COMM)/24/2026	13/01/2026	Ajit Singh Tanwar Sole prop of M/s Raj Enterprises Vs Municipal Corporation of Delhi (South Zone)	Ashu Arora(P)	9910800124	ashunarora@gmail.com	19/11/2025
		17, New Court Block-I	Commercial	CS (COMM)/31/2026	15/01/2026	FINBIRD TECHNOLOGIES PRIVATE LIMITED Vs SUSTAINIUM INC	Juhi Chawla(P)	9999014248	juhi@duaassociates.com	06/01/2026
		17, New Court Block-I	Commercial	CS (COMM)/35/2026	17/01/2026	DEVKI FOUNDATION Vs NATHU RAM MANGLA	SANJEEV SARASWAT(P)	9810117154	sanjeev.saraswat@questlegalpartners.com	15/01/2026
		17, New Court Block-I	Commercial	CS (COMM)/36/2026	19/01/2026	ICICI BANK LIMITED Vs M K ROCK TECH PRIVATE LIMITED THROUGHITS DIRECTOR SH MOINKHAN	DEEPAK KAUSHIK(P)	9818030800	induslegalia@gmail.com	28/03/2023
		17, New Court Block-I	Commercial	CS (COMM)/45/2026	22/01/2026	Union Bank of India Vs Shivansh Singh	Dhananjay Kumar(P)	9711343590	advocateshyamjha@gmail.com	19/01/2026
		17, New Court Block-I	Commercial	CS (COMM)/55/2026	28/01/2026	Mirza Qhaiser Baig Vs Mirza Afser Baig	SHAMIK SAHA(P)	8510018144	shamik.chambers@gmail.com	24/01/2026
		17, New Court Block-I	Commercial	CS (COMM)/56/2026	28/01/2026	State Bank Of India Vs Umesh chauhan	TIRATH LAL YADAV(P)	9643228307	advtirath@gmail.com	06/01/2026
26	Sh. Ajay Kumar Jain, District Judge (Commercial Digital)-04	SOUTH	29, New Court Block-II	Commercial CS (COMM)/3/2026	03/01/2026	MEEENA TANWAR Vs MUNICIPAL CORPORATION OF DELHI (SOUTH ZONE)	Ashu Arora(P),	9910800124	ashunarora@gmail.com	19.11.2025
		29, New Court Block-II	Commercial	CS (COMM)/6/2026	05/01/2026	MANASH LIFESTYLE PRIVATE LIMITED Vs MUKUL JAISWAL AND ANR	NAGESHWAR KUMHAR(P),	9818823289	info@deyandkumar.com	29.12.2025

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		29, New Court Block-II	Commercial	CS (COMM)/15/2026	08/01/2026	M/S OFB TECH PRIVATE LIMITED Vs YARRAPATHRUNI PRABHU SURYA	Tusharr Mawkin(P),	legal3@arenesslaw.com	24.12.2025	
		29, New Court Block-II	Commercial	CS (COMM)/32/2026	16/01/2026	AARK PHARMACUTICALS LTD Vs NEELKANTH DRUG HOUSE	Prashant Bhargava(P),	passandassociates@gmail.com	11.12.2025	
		29, New Court Block-II	Commercial	CS (COMM)/37/2026	19/01/2026	SIEMENS INDUSTRY SOFTWARE INC AND ANR Vs RUCHIR MANGLA AND ORS	Aarshia Behl(P),	aarshia@saikrishnaassociates.com	14.01.2026	
		29, New Court Block-II	Commercial	CS (COMM)/50/2026	24/01/2026	SURESH CHAND TIWARI Vs CLASSIC CONSTRUCTION COMPANY	Markandey Gupta(P),	markandeygupta@yahoo.co.in	13.01.2026	
		29, New Court Block-II	Commercial	CS (COMM)/54/2026	28/01/2026	AJIT SINGH TANWAR SOLE PROP OF M/S RAJ ENTERPRISES Vs MUNICIPAL CORPORATION OF DELHI (SOUTH ZONE)	Ashu Arora(P),	ashunarora@gmail.com	19.11.2025	
		29, New Court Block-II	Commercial	CS (COMM)/60/2026	29/01/2026	AKASH ENTERPRISES Vs BURGER CLUB PVT LTD	Nitesh Sharma(P),	ntadvocates@gmail.com	23.01.2026	
		29, New Court Block-II	Commercial	CS (COMM)/69/2026	31/01/2026	ASICS CORPORATION Vs ASHOK KUMAR AND ORS	Shravan Bansal(P),	unitedmark@uniteddandunited.com	28.01.2026	
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM) 15/2026	08-01-2026	MANTU MANDAL Vs BADRI VISHAL VERMA	CHANDRA SHEKHAR YADAV	9810209981	legal.shebang@gmail.com	07-01-2026
				CS(COMM) 41/2026	16-01-2026	UNION BANK OF INDIA Vs SANJAY KUMAR	AKHIL GUPTA	9811085046	gupta26a@yahoo.com	09-12-2025
				CS(COMM) 61/2026	22-01-2026	YAKULT DANONE INDIA PRIVATE LIMITED Vs A. V. INDUSTRIES AND ORS.	PRADHYUMAN	8302270898	NOT MENTIONED IN PLAINT	03-11-2025
				CS(COMM) 65/2026	23-01-2026	VIKEL BUSINESS CORPORATION Vs M/S KATYAYANI INFOSYS AND ORS.	ABHISHEK SETHI	9582000430	abhisheksethiadvocate@gmail.com	12-01-2026
				CS(COMM) 78/2026	30-01-2026	ROHIT BHATI Vs PUBLIC DEPARTMENT ORS.	NAVEEN KUMAR & ASHISH KUMAR	9971722433	adv.ashishrexford@gmail.com	24-05-2025
29	SH. LALIT KUMAR LD. DJ COMM-02, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT CS (COMM)/24/2026	12.01.2026	STATE BANK OF INDIA Vs Jeetu	ROHIT KUMAR	701587331	ROHITVAKEEL177@GMAIL.COM	18.12.2025
				CS (COMM)/35/2026	15.01.2026	CANARA BANK Vs DALIP KUMAR GUPTA PROP ELECTRONICS TELECOM	SANJEEV CHOPRA	9711142200	CHOPRA6791@GMAIL.COM	06.01.2026

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				CS (COMM)/42/2026	16.01.2026	UNION BANK OF INDIA Vs SANA PRAVEEN	AKHIL GUPTA 9811085046	GUPTA26A@YAHOO.CO.IN	19.01.2026	
				CS (COMM)/63/2026	23.01.2026	Mandeep Pal Mankoo (Prop of M/s My Global Wander) Vs OYO HOTELS AND HOMES PVT LTD	GURSAT SINGH VACHHER 9811105891	GURSAT@GSVLE GAL.COM	02.01.2026	
				CS (COMM)/67/2026	27.01.2026	STATE BANK OF INDIA Vs DHARMENDRA SINGH	RANI BHARDWAJ 9643680913	RBHARDWAJASSOCIATE@GMAIL.COM	22.01.2026	
				CS (COMM)/72/2026 (TM)	28.01.2026	INTEX TECHNOLOGIES INDIA LIMITED ANR Vs SIGMAVIZIN ELECTRONICS PVT LTD AND ORS	Nikhil Kumar 9891396019	karamveer@lexnalytio.com	06.01.2026	
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS (COMM)/4/2026	05-01-2026	STATE BANK OF INDIA Vs MRS AJIT KAUR	Suchita Dixit(P), 8896932838	agnihotrisuchita@gmail.com	23.12.2025
				CS (COMM)/6/2026	05-01-2026	DHRUV KUKREJA Vs SACHIN	Mohit Kukreja(P), 9999627826	advkukreja@gmail.com	-----	
				CS (COMM)/17/2026	12-01-2026	REENA SADANA Vs M/S BHAWANI PRINTERS AND PUBLISHERS	Mohit Arora(P), 9811636494	mohitarora@gmail.com	06.01.2026	
				CS (COMM)/18/2026	12-01-2026	STATE BANK OF INDIA Vs HITESH PAL	Narender Kumar(P), 7015807331	rohitvakeel177@gmail.com	18.12.2025	
				CS (COMM)/30/2026	13-01-2026	SAYED SUAB AKHTAR PROPRIETOR Vs SANSHO INTERIORS M/S PARADISE FOOD COURT PVT LTD	SUHAIL M/S SKHAN(P), 9711190303	suhailkhanadv@gmail.com	05.01.2026	
				CS (COMM)/29/2026	13-01-2026	M/S E3 PANEL INDUSTRIES Vs PRAGATI AUTO FRAMEWORK PRIVATE LIMITED	Nancy Jain(P), 9039959222	pragatiautoframework@gmail.com	06.11.2025	
				CS (COMM)/50/2026	19-01-2026	JM PETROCHEMICALS PVT LTD Vs M/S SHREEMISHRA SAINATH CHEMICALS	SUJEET MISHRA(P), 7991454444	adv.harshpandey04@gmail.com	18.12.2025	
				CS (COMM)/55/2026	21-01-2026	SS ELITE TRIANGLE PRIVATE LIMITED Vs DR SURBHI SINGH	ANIL KHAWARE(P), 9810027839	anil.khaware@gmail.com	19.01.2026	
				CS (COMM)/64/2026	23-01-2026	INSTAVERITAS INDIA PRIVATE LIMITED Vs SAMASTH LIVING PRIVATE LIMITED	Viren Bansal(P), 9433433333	virenbansal1@gmail.com	03.01.2026	
				CS (COMM)/71/2026	28-01-2026	YO PAAN CORNER Vs xxxxxxxxxxxx	saman saifi(P), 8287210319	-----	16.01.2026	
				CS (COMM)/70/2026	28-01-2026	STATE BANK OF INDIA Vs AJAY KUMAR	Suchita Dixit(P), 8896932838	agnihotrisuchita@gmail.com	24.01.2026	

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31	MS. SUNENA SHARMA	SOUTH-EAST	21	EXECUTION PETITION	ExCOMM Award by Arb Comm/1/2026	03-01-2026	Esconet Technologies Limited Vs M/s Unbox Data Centers Pvt Ltd and Ors	Ashish Mishra(P),	8745960148	asish.mishraatslo.in	01.11.2025
				MISC. APPLICATION	Misc DJ/12/2026	03-01-2026	SUSHIL KUMAR Vs BITTOO SONDHI	SONALI TIWARY(P),	8826363007	officeofadvocatesonali@gmail.com	--
				ARBITRATION AND CONCILIATION ACT	OMP (E) (COMM)/1/2026	08-01-2026	M/S EDUFUNDAE VENTURES PVT LTD Vs M/S ARC Security Pvt Ltd	RAMESH KUMAR SHOKEEN(P),	9958774762	shokeen533@yahoo.co.in	29-10-2025
				CONTEMPT PETITION	Contempt Petition/1/2026	09-01-2026	ADOBE INCORPORATED AND ANR Vs Mr NITIN VIJAY AND ORS	Aarshia Behl(P),	9818061242	dilip@saikrishnaassociates.com	19-12-2025
				COMMERCIAL SUIT	CS (COMM)/22/2026	12-01-2026	STATE BANK OF INDIA Vs Vijay Pal	Narender Kumar(P),	7015807331	rohitvakeel77@gmail.com	16-12-2025
				COMMERCIAL SUIT	CS (COMM)/23/2026	12-01-2026	STATE BANK OF INDIA Vs RAM VATI alias RAM WATI	Narender Kumar(P),	7015807331	rohitvakeel77@gmail.com	16-12-2025
				COMMERCIAL SUIT	CS (COMM)/21/2026	12-01-2026	STATE BANK OF INDIA Vs Amit Kumar	Narender Kumar(P),	7015807331	rohitvakeel77@gmail.com	16-12-2025
				COMMERCIAL SUIT	CS (COMM)/20/2026	12-01-2026	STATE BANK OF INDIA Vs Banti Bantiu alias Banti	Narender Kumar(P),	7015807331	rohitvakeel77@gmail.com	18-12-2025
				EXECUTION PETITION	ExCOMM Award by Arb Comm/6/2026	14-01-2026	KOTAK MAHINDRA PRIME LTD Vs ROHIT REXWAL	Kushal Kumar(P),	7009793548	rishabh.eruditeleg@gmail.com	24-08-2025
				COMMERCIAL SUIT	CS (COMM)/43/2026	16-01-2026	M/S PRAKRITIK SAMVARDHAN PRIVATE LIMITED Vs KME Infrastructure AND ORS	Abhinav Garg(P),	9810196968	adv.abhinavgarg@gmail.com	16-12-2025
				COMMERCIAL SUIT	CS (COMM)/49/2026	17-01-2026	M/S MILAP LOGISTICS PVT LTD Vs M/S WG ENTERPRISES PVT LTD	Deepak Gautam(P),	9999204626	advnks393@gmail.com	13-01-2026
				EXECUTION PETITION	EX/30/2026	19-01-2026	M/S UNIQUE COLLECTIONS INDIA PVT LTD Vs ASHOK KUMAR MAURYA PROPRIETOR OF M/S A ONE OFFICE SYSTEMS	Nancy Jain(P),	7827867679	e3leg@gmail.com	09-01-2026
				ARBITRATION AND CONCILIATION ACT	OMP (D) (COMM)/28/2026	21-01-2026	M/s Bharti Airtel Limited Vs Mr Mukul Kumar Verma	Kunwar Singh(P),	9582088986	kpsadvocates@gmail.com	06-12-2025
				ARBITRATION AND CONCILIATION ACT	OMP (D) (COMM)/27/2026	21-01-2026	M/s Bharti Airtel Limited Vs Mrs Raj Muni Devi	Kunwar Singh(P),	9582088986	kpsadvocates@gmail.com	06-12-2025
				COMMERCIAL SUIT	CS (COMM)/62/2026	22-01-2026	M/S M S CURATIVE PRIVATE LIMITED Vs Mr Sukesh Chandra	Ankush Yadav(P),	9716216248	advnishantsharma1996@gmail.com	09-01-2026

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			COMMERCIAL SUIT	CS (COMM)/66/2026	24-01-2026	REGENT DIGITECH PVT LTD Vs M/S FRANS GLOBAL INFOTECH PVT LTD	Anisha Mathur(P), 9971096840	contact.shepherdlaw@gmail.com	20-01-2026
			ARBITRATION AND CONCILIATION ACT	ARB (COMM)/1/2026	24-01-2026	AADIDEVA INFRATECH PVT LTD Vs M/S KAILA DEVI STONE IMPLEX	Mehaak Jaggi(P), 9811250312	office@chambersmj.com	20-01-2026
			COMMERCIAL SUIT	CS (COMM)/73/2026	28-01-2026	STATE BANK OF INDIA Vs KRISHNENDU DAS	RANI BHARDWAJ(P), 9643680913	rbhardwajassociat@gmail.com	22-01-2026
			COMMERCIAL SUIT	CS (COMM)/69/2026	28-01-2026	State Bank of India Vs Tek Bahadur Damai	Suchita Dixit(P), 8896932836	agnihotrisuchita@gmail.com	24-01-2026
			COMMERCIAL SUIT	CS (COMM)/82/2026	31-01-2026	SHRI AJIT SINGH BHANDARI AND ANR Vs M/S SIMMTRONICS INFOTECH PRIVATE LIMITED	Rajesh Narula (p), 9899157488	narula.law@gmail.com	27-01-2026
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/30/2026	(1)31-01-2026	M/s Oval Bean Hospitality Private Limited Vs ESCORTS HEART INSTITUTE AND RESEARCH CENTRE LTD	P.R.Rajhans(P), 9811097145	legal@globalball.com.in	27-01-2026
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/31/2026	(1)31-01-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs Puneet Gupta	Rahul Chauhan(P), 9971891788	info@aualegal.com	23-12-2025
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/32/2026	(1)31-01-2026	CARS24 FINANCIAL SERVICES PVT LTD Vs Kamlesh Kumar	Rahul Chauhan(P), 9971891788	info@aualegal.com	22-12-2025
32	MS. NEELAM SINGH LD. DJ COMM-05, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	Commercial Suit	CS (COMM)/9/2026	06-01-2026	CANARA BANK Vs MUKESH TIRTHANI	Pratap Chandra Rana, 9990366723	prana25000@gmail.com,	23-12-2025
			Commercial Suit	CS (COMM)/10/2026	06-01-2026	CANARA BANK Vs AKANSHA SINGH	Pratap Chandra Rana, 9990366723	prana25000@gmail.com,	23-12-2025
			Commercial Suit	CS (COMM)/13/2026	07-01-2026	M/S B4 LOGISTICS SERVICES PVT. LTD. Vs M/S BLUECOM TECHNOLOGIES INDIA PVT. LTD.	ABHISHEK HARJIKA, 9310008854	aharjika12@gmail.com	12-12-2025
			Commercial Suit	CS (COMM)/26/2026	13-01-2026	STATE BANK OF INDIA Vs RAM LAL SINGH	Narender Kumar, 7015807331	rohitvakeel77@gmail.com	16-12-2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			Commercial Suit	CS (COMM)/32/2026	14-01-2026	M/S SK AND A IMPEXP LLP Vs INDIAN BANK	Pradeep Kataria	9212023661	jainglobus@gmail.com	17-12-2025
			Commercial Suit	CS (COMM)/34/2026	15-01-2026	PAWAN POLYTEX PVT. LTD. Vs ANANT MANDHANA AND ORS.	SUDARSHAN BANSAL	9810132015	egal@unitedworld.co.in	07-01-2026
			Commercial Suit	CS (COMM)/45/2026	17-01-2026	WONDER ELECTRICALS LTD. Vs ODIN SYSTEM PVT.LTD.	BHUVANESH SEHGAL	9810149006	sehgalbhuvanesh@gmail.com	22-12-2025
			Commercial Suit	CS (COMM)/47/2026	17-01-2026	EXYTE SOLUTIONS PRIVATE LIMITED Vs SHOPNIK E SERVICE PVT. LTD.	Manish Dua	8588924789	mrdlawconsultants@gmail.com	08-01-2026
			Commercial Suit	CS (COMM)/51/2026	19-01-2026	M/S 123 PLY Vs GORAV KHANDLWAL	Nancy Jain	9660729214	e3legal@gmail.com	17-12-2025
			Commercial Suit	CS (COMM)/59/2026	22-01-2026	AASHRAY PROMOTION OF SOCIAL ENTERPRISE FOUNDATION Vs M/S INNOVATIVE FINANCIAL ADVISORS PVT. LTD. ORS.	Sagar	9810878919,	chandrachur.bhattacharyya@gmail.com	--
			Commercial Suit	CS (COMM)/79/2026	30-01-2026	THE HOSTELLER HOSPITALITY PVT. LTD. Vs MR. AVDHESH MITTAL	NITESH KUMAR	9999995148	adityajoshiaa@gmail.com	02-09-2025
33	MS. BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	NEERASOUTH-EAST	Commercial Suit	CS (COMM)/7/2026	05-01-2026	CANARA BANK VS. NEETU PANDEY	PRATAP CHANDRA RANA	9990366723	prana25000@gmail.com	23-12-2025
			Commercial Suit	CS (COMM)/11/2026	06-01-2025	RAHUL AGRAWAL VS. M/S TATA CAPITAL HOUSING FINANCE LTD.	ARUN BATTA	9810064103	arunbatta@gmail.com	24-12-2025
			Commercial Suit/MISC.	MISC DJ/39/2025	13-01-2026	SANDEEP SAXENA VS. A.B. CADCONSULTANCY PRIVATE LIMITED	DEVENDER KR. KATARIA	9810915051	info@devenderkataria.com	NA
			Commercial Suit	CS (COMM)/33/2026	14-01-2026	ARVEE TRADING COMPANY VS. M/S MANOJ MOBILE RETAIL STORES PRIVATE LIMITED AND ANR.	TUSHAR SAINI	9990260002,7065626876	lawscapefirm@gmail.com	22-12-2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES		
			Commercial Suit	CS(COMM) 38/2026	15.01.2026	M/S GOVIND RUBBER LIMITED VS. M/S SHIVAN AND CO. TRADING COMPANY	9899986979	NOT PROVIDED	03-10-2025		
			Commercial Suit	CS (COMM)/36/2026	15.01.2026	CANARA BANK VS. NIRMALA PROP. M/S DAILY GENERAL STORE	9711142200	chopra6791@gmail.com	06-01-2026		
			Commercial Suit	CS (COMM)/37/2026	15.01.2026	CANARA BANK VS. DEEPAK KUMAR ANR.	9711142200	chopra6791@gmail.com	06-01-2026		
			Commercial Suit	CS (COMM)/40/2026	16.01.2026	M/S SOLUTIONS MANIPAL TECHNOLOGIES LIMITED	9911125245	advocaterakeshsharma2006@gmail.com	18-12-2025		
			Commercial Suit	CS (COMM)/44/2026	17-01-2026	VANBROS HOME PRIVATE LIMITED VS. JITENDER CHUG ALIAS VIJAY AND ANR.	9654681238	mohitadv@yahoo.com	06-01-2026		
			Commercial Suit	CS (COMM)/48/2026	17-01-2026	KULDEEP KALRA VS. INDERPAL	9582000430	abhisheksethiadvocate@gmail.com	02-12-2025		
			Commercial Suit	CS (COMM)/53/2026	20-01-2026	MOHD. TOHID AND ANR. VS. MOHD. JAVED	9899474884	AMIT.ADVOCATE@gmail.com	14-01-2026		
			Commercial Suit	CS (COMM)/54/2026	20-01-2026	M/S SCJ PLASTICS PRIVATE LTD. VS. M/S ABR PETRO PRODUCTS LIMITED	8800430090	pcadv19@yahoo.in	09-01-2026		
			U/S 9	OMP(I) COMM 25/2026	20-01-2026	M/S BHARTI AIRTEL LIMITED VS. MRS. DHARAM WATI	9582088986	kpsadvocates@gmail.com	NA		
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS (comm)	8/2026	05.01.2026	Optimal Media Solutions Vs i3RC Insights Pvt Ltd	Devashish Bhadauria	7838743919	info@bhadauriaassociates.com	23.12.2025
				CS (comm)	12/2026	06.01.2026	M/S Shivanya Leather Expoprts Pvt Ltd Vs Mr Pradeep Kumar Gupta	Linkon Goswami	9999081393	linkongoswami@gmail.com	13.12.2025
				CS (comm)	74/2026	28.01.2026	AKG Plastics Pvt. Ltd. Vs Prateek Realtors Pvt. Ltd.	Rani Bhardwaj	9643680913	rbhardwajassociat@gmail.com	21.01.2026
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	CS(COMM)	3/2026	05.01.2026	SUNIL DUTT CHANDRALEKHA V/S	ADVOCATE VIVEK BHATI	9999489095	Aadvivek.14@gmail.com	17.12.2025
				CS(COMM)	77/26	29.01.2026	USHA ALUMINIUM V/S MAYANK KUMAR	JAIN VERMA ASSOCIATES	9660729214	e3legal@gmail.com	01.08.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL							
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	15/2026	14-01-2026	BANK MAHARASHTRA VS M/S LUBA CABLES & ORS	9891691568	RAKESH.ADVCT@GMAIL.COM	20-12-2025
			101	CS COMM	23/2026	17-01-2026	MEENAKSHI SHARMA V/S M/S SECURE RESIDENCY PVT. LTD.	9149256935		
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	3/2026	05-01-2026	BSES YAMUNA POWER LTD Vs MOHD ASLAM	9971336611	vaibhav.yadav@hotmail.com	17-12-2025
			--do--	C.S.(COMM)	5/2026	08-01-2026	Bank of Baroda Vs Priti	9910568669	advocateumesh2005@gmail.com	07-01-2026
			--do--	C.S.(COMM)	8/2026	15-01-2026	BANK MAHARASHTRA MOHMMAD ARSHAD	9891691568	rakesh.advct@gmail.com	12-01-2026
			--do--	C.S.(COMM)	9/2026	19-01-2026	KAPIL GOEL MEHTAB ALI	9313362890	mayansarin49@gmail.com	13-01-2026
			--do--	C.S.(COMM)	11/2026	29-01-2026	BSES YAMUNA POWER LTD Vs Gulam Mustafa	9999420408	adv.pks.1985@gmail.com	17-12-2025
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS(COMMERCIAL)	CS (COMM)/4/2026	06-01-2026	STATE BANK OF INDIAMS. Vs Shikha Jain Proprietor of Shree Shyam Sales			12.12.2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/6/2026	07-01-2026	I A KHAN AND CO Vs SUMURT METAL OPC PVT LTD			21.11.2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/7/2026	07-01-2026	Bhumika Wadhwa Vs Garvit Kumar			19.12.2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/19/2026	14-01-2026	MS SWAGAT FASHION CO Vs MS MANISHA ROY			19.12.2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/20/2026	14-01-2026	BANK OF BARODA Vs Ankit Arya			05.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/24/2026	15-01-2026	BANK OF BARODA Vs ashok narayan			06.01.2026
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/28/2026	16-01-2026	Mubarak Vs Almatine Speciality Infructure Pvt Ltd			03.03.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		301, New Court Building	CS(COMMERCIAL)	CS (COMM)/31/2026	17-01-2026	Basanti Vs Puthiyaveetil Abdulrahiman Sulaiman	MADHUR ARORA		07.01.2026
		301, New Court Building	CS(COMMERCIAL)	CS (COMM)/35/2026	20-01-2026	Uttam Agarwal Vs Manisha Jain	PREM RATAN		12.01.2026
		301, New Court Building	CS(COMMERCIAL)	CS (COMM)/36/2026	20-01-2026	M/S MARUTI FOAMTECH Vs NITIN AGGARWAL	ADITYA LAROYA		08.01.2026
		301, New Court Building	CS(COMMERCIAL)	CS (COMM)/46/2026	23-01-2026	SH DHERAJ KUMAR Vs SH ALOK KUMAR	SIDHANT DHNGRA		18.12.2025
		301, New Court Building	CS(COMMERCIAL)	CS (COMM)/47/2026	23-01-2026	PUNJAB NATIONAL BANK Vs Mohd Shakir	JYOTI GAUTAM		08.01.2026
		301, New Court Building	CS(COMMERCIAL)	CS (COMM)/51/2026	27-01-2026	BIOCON ELECTRIC PRIVATE LIMITED Vs SAHA VIDEO AND ELECTRONICS	AMARENDER KUR DUBEY		26.12.2025
		302, New Court Building	CS(COMMERCIAL)	CS (COMM)/54/2026	30-01-2026	Harish kumar Goel Vs Yogesh Kumar	SH. ML SHARMA		22-01-2026
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/1/2026	03-01-2026	SANJAY GARG Vs JITENDRA GIRI	T. R. Gupta	26.12.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/11/2026	08-01-2026	Bank of Baroda Vs Ankit Arya	UMESH JOSHI	07.01.2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/12/2026	09-01-2026	VLK ASSOCIATES PVT LTD Vs SHARIF AHMAD	MANISH KUMAR	07.01.2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/27/2026	15-01-2026	Pradeep Kumar Jain Vs Ahmad Raza	Piyush Katyal	14.01.2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/45/2026	22-01-2026	RAVI KHURANA Vs NEETU MAKHIJA	SIDHANT DHINGRA	21/01/2026
			ROOM NO 208	COMMERCIAL	CS (COMM)/55/2026	30-01-2026	BANK OF BARODA Vs SHALU	VIJETA OHRI	28-01-2026
41	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMERCIAL)	CS(COMM)02/2026	03.01.2026	B L INDUSTRIES VS BHAGWATI	IMRAN KHAN	24.12.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)08/2026	08.01.2026	MS EMPIRE ALCOBREV PVT LTD VS SHRIGIRI KAMALJEET SINGH	PUSHPENDRA GIRI	22.12.2025

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		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 09/2026	08.01.2026	MS SWAGAT FASHION CO VS SH SANJAY KUMAR			19.12.2025
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 13/2026	09.01.2026	RAKESH ARORA VS MANDEEP KUMAR			15.12.2025
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 14/2026	09.01.2026	CANARA BANK BHAVYA AGGARWAL			24.12.2025
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 17/2026	13.01.2026	CANARA BANK NAVAB ALI			07.01.2026
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 25/2026	15.01.2026	APOORV JAIN VS VINAY BHARDWAJ			23.12.2025
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 29/2026	16.01.2026	BANK OF BARODA MOHD IRFAN			14.01.2026
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 32/2026	17.01.2026	SHRESTH GOEL VS TITANTECH INDUSTRIES PVT LTDQ			06.01.2026
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 34/2026	19.01.2026	KAPIL KUMAR GUPTA VS RAM SINGH SHAKYA			15.01.2026
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 37/2026	20.01.2026	CANARA BANK MOHD NASEEM			13.01.2026
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 38/2026	20.01.2026	PUNJAB NATIONAL BANK VS NIGHAT ALI			08.01.2026
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 41/2026	21.01.2026	PUNJAB NATIONAL BANK VS PRAMOD KUMAR SHUKLA			19.01.2026
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 44/2026	22.01.2026	SHREE BANKEY BEHARI FABRICS LTD VS CHAMAN MIYAN			17.07.2025
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 48/2026	23.01.2026	INDIAN BANK VS ANJIT TITUS			22.12.2025
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 49/2026	24.01.2026	M/S BIOCON ELECTRIC PVT LTD VS MOHD MUSHFIQ			26.12.2025
		303, New Court Building	CS(COMMERCI AL)	CS(COMM) 50/2026	24.01.2026	STATE BANK OF INDIA VS VIJAY KUMAR YADAV			07.01.2026

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		303, New Court Building	CS(COMMERCIAL)	CS(COMM) 52/2026	28.01.2026	M/S PANKAJ SHIRTS VS M/S KHATU SHYAM MEGA MART LLP	KUSHAGRA GOEL			19.01.2026
		303, New Court Building	CS(COMMERCIAL)	CS(COMM) 56/2026	31.01.2026	BIKRMA PRASAD VS M/S KALPANA ELECTRICALS & ORS.	SEEMA CHHABRA			21.01.2026
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No. 304	COMMERCIAL CS (COMM)/3/2026		Aircon Technique Pvt. Ltd. Vs Galaxy Dream Home Developers Pvt. Ltd,	RAKESH KUMAR	9910280608	rksharna54@gmail.com	03-01-2026
			COMMERCIAL	CS (COMM)/5/2026		SANDEEP AGGARWAL PROP OF M/S SANDEEP AND COMPANY VS MANOJ PROP M/S MANOJ SHIRTS	HARISH KUMAR GARG	9810150029	hkgarg.co@gmail.com	06-01-2026
			COMMERCIAL	OMP (COMM)/2/2026		Imperial Fashion Vs AS Trader	NAVEEN BHARDWAJ	9811899279	mail@nbassociates	06-01-2026
			COMMERCIAL	CS (COMM)/10/2026		M/S V J CRANES PRIVATE LIMITED VS M/S CHATTERJEE ENGINEERING PRIVATE LIMITED	JASPREET SINGH	9899641617	jaspreet.law@gmail.com	08-01-2026
			COMMERCIAL	MISC DJ/36/2026		PAWAN KUMAR GUPTA VS SUNNY ARORA	SANAT TOKAS	9717688097		09-01-2026
			COMMERCIAL	CS (COMM)/15/2026		JAI MANGLAM INDUSTRIES THROUGH ONE OF ITS PARTNER ANIL JAIN VS ANIL TAKKAR SOLE PROPRIETOR OF M/S KANCHHILKARMENTS	SAURABH SHARMA	9810230498	saurabhsharma12	09-01-2026
			COMMERCIAL	CS (COMM)/16/2026		BANK OF BARODA Vs Kiran Prop. M/S Surya Kiran Spices	UMESH JOSHI	9910568669	advumeshjoshi@gmail	12-01-2026
			COMMERCIAL	CS (COMM)/18/2026		BANK OF BARODA Vs ANIL ARORA	RAJNISH KUMAR BANYAL	9810872353		13-01-2026
			COMMERCIAL	CS (COMM)/23/2026		Punjab And Sind Bank Vs Ms. Sonia Tiwari	VIKRAM GOLA	9811244209	vikramgola2010@gmail	14-01-2026
			COMMERCIAL	CS (COMM)/22/2026		M/S SWAGAT FASHION CO. Vs SH. VIJAY KUMAR	NITIN GARG	9811865967	gargniti3310@gmail	14-01-2026
			COMMERCIAL	CS (COMM)/21/2026		M/S SWAGAT FASHION CO. Vs SH. VIJAY KUMAR KHANNA	NITIN GARG	9811865967	gargniti3310@gmail	14-01-2026
			COMMERCIAL	CS (COMM)/26/2026		M/S SURYA PERFECT PILE FOUNDATION VS M/S STRONG PLANT INFRASTRUCTURE PVT LTD	RAMBIR SINGH	9711164094	rambirrangleel@gmail	15-01-2026
			COMMERCIAL	CS (COMM)/30/2026		M/s Suresh Apparels Vs SH. SANKET GARG	BHARAT PRAKASH	9268300000	bharat.guptarkca@gmail	16-01-2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			COMMERCIAL	CS (COMM)/33/2026		Shweta Agarwal (Proprietor of Excellence) Vs Manisha Jain (Proprietor of Jain Textiles)	KAMAL DEEP	9810747879	adv.kd.soni@gmail	17-01-2026
			COMMERCIAL	CS (COMM)/40/2026		PUNJAB NATIONAL BANK Vs Mr. Bunty Prop. of Keshav Fabrication	ADV JYOTI GAUTAM	7000041067	jyoti_gautam2010	20-01-2026
			COMMERCIAL	CS (COMM)/39/2026		PUNJAB NATIONAL BANK Vs Seema Vij Prop of M/s Comprints	ADV JYOTI GAUTAM	7000041067	jyoti_gautam2010	20-01-2026
			COMMERCIAL	Execution (Comm.)/13/2026		SH PANKAJ SACHDEVA Vs MOHAMMAD GANI MIYAN	AMIT TEWARI	9818180025	atanda.adv@gmail	20-01-2026
			COMMERCIAL	CS (COMM)/43/2026		APOLLO PIPE LIMITED Vs GAURAV GUPTA AND ORS	SHRIHAR TRIPATHI	9548888420	advocate.shrihar@gmail.com	21-01-2026
			COMMERCIAL	CS (COMM)/42/2026		SH. RAVI KHURANA Vs M/S GURU NANAKD GARMENTS	SIDHANT DHINGRA	9650677902	sidhantdhingra@iadvocatesidhantdhingra.com	21-01-2026
			COMMERCIAL	MISC DJ/81/2026		NARENDER KUMAR Vs HARISH CHAWLA AND ANR	JK GUPTA	9868529732	jk Gupta.advocate@	22.01.2026
			COMMERCIAL	CS (COMM)/53/2026		Shri Tarun Aggarwal Vs M/S Sak Plast Private Limited	ANANT RAO(P),	99999421467	ananatyadav555@	28-01-2026
			COMMERCIAL	Ex - Award by Arb/12/2026		Moneywise Financial Services Pvt Ltd Vs JAI HANUMAN READYMADE AGENCY AND ORS	preeti kumari(P),	7827432993	Imo2 ranjeet@gmail.com	27-01-2026
			COMMERCIAL	Ex - Award by Arb/13/2026		Moneywise Financial Services Pvt Ltd Vs MANISH HOSIERY AND ORS	Ranjeet Kumar(P),	7827432993	Imo2 ranjeet@gmail.com	27-01-2026
			COMMERCIAL	Execution (Comm)/4/2026		MIRCHU MAL GURNANI Vs SHIPRA GARG	Gurpreet Kaur(P),	9871203770	legalese.oss@gmail.com	06-01-2026
			COMMERCIAL	Execution (Comm)/5/2026		SHOBHIT BHUSHAN Vs MOHD QAMAR ANSARI	RAJIV RAHEJA(P),	9811826000	rrajive@gmail.com	06-01-2026
43	SH. DEVENDER KUMAR DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	NIL							
44	SH.VINOD YADAV DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL							
45	SH. JAGDISH KUMAR DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL							

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
46	SH. RAKESH KUMAR II, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL							
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	Commercial Suit	CS COMM 02/2026	03.01.2026	SBI V/S PREM KUMAR	MUKUL GAUTAM	9990920913	26.12.2025
			603	Commercial Suit	CS COMM 07/2026	05.01.2026	CANARA BANK V/S PRADEEP KUMAR JHA	SANJEEV CHOPRA	9711142200	01.01.2026
			603	Commercial Suit	CS COMM 12/2026	07.01.2026	M/S GONSAI LOGISTICS PVT LTD V/S M/S SIFAM HEALTHCARE PVT LTD	RAKESH KUMAR SHARMA	9868040826	29.12.2025
			603	Commercial Suit	CS COMM 13/2026	07.01.2026	M/S GONSAI LOGISTICS PVT LTD V/S M/S S.K. IMPEX	RAKESH KUMAR SHARMA	9868040826	29.12.2025
			603	Commercial Suit	CS COMM 14/2026	09.01.2026	BANK OF MAHARASHTRA V/S ROHIT	ANIL WILSON	9810182768	18.12.2025
			603	Commercial Suit	CS COMM 19/2026	17.01.2026	SUGAM TECHNOCRATS V/S TECHNOCRATS ADVISORY	PRIYABRAT TRIPATHI	9910382830	06.01.2026
			603	Commercial Suit	CS COMM 20/2026	17.01.2026	X V/S Y	GAUTAM BHASIN	999306881	09.05.2025
			603	Commercial Suit	CS COMM 27/2026	21.01.2026	MANI KARAN POWER LTD V/S GLOBAL NEXT EDUCATION OF MEDICAL SCIENCE LLP	DEVENDRA KAJARIWAL	8130527868	15.01.2026
			603	Commercial Suit	CS COMM 28/2026	21.01.2026	MANI KARAN POWER LTD V/S UNIBORN INFRA TED LLP	DEVENDRA KAJARIWAL	8130527868	15.01.2026
			603	Commercial Suit	CS COMM 29/2026	21.01.2026	MANI KARAN POWER LTD V/S UNIBORN SECURE LLP	DEVENDRA KAJARIWAL	8130527868	15.01.2026
			603	Commercial Suit	CS COMM 31/2026	22.01.2026	PUMA SE V/S ASHOK KUMAR	GAUTAM BHASIN	999306881	13.10.2025
			603	Commercial Suit	CS COMM 33/2026	22.01.2026	M/S DELIUS PHARMACEUTICAL PVT LTD V/S M/S BIZCONERY PRIVATE LTD.	DHARMENDER BHAU	9971796299	17.01.2026
			603	Commercial Suit	CS COMM 34/2026	22.01.2026	BANK OF INDIA V/S DHARMENDRA KR. TRIPATHI	VARUN SHARMA	9811161300	06.01.2026
			603	Commercial Suit	CS COMM 50/2026	29.01.2026	BIOBERG LIFESCIENCE V/S MANOJ KUMAR	V.K PURI	9911569395	09.01.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		603	Commercial Suit	CS COMM 51/2026	29.01.2026	KARTIK GOEL V/S NYSAA RETAIL VENTURE PVT LTD	RAHUL GARG 8130434014	RAHUL97.GARG@GMAIL.COM	21.01.2026
		603	Commercial Suit	CS COMM 60/2026	31.01.2026	PUMA SE V/S YOGESH PANJABI	GAUTAM BHASIN 9999306881	GAUTAMBHASIN@GMAIL.COM	28.01.2026
48	SH. BALWANT RAIBANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	Commercial Suit	OMP (COMM)/4/2026	(D) 03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED HARMANDEEP SINGH 9393	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/6/2026	(D) 03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED PARTH DEVANG VADODARIYA 5712	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/17/2026	(D) 03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED SHIVANI GUPTA 9082	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/5/2026	(D) 03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED PARNISH KAUSHAL 4633	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/19/2026	(D) 03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED AJAYKUMAR S SHARMA 5261	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/21/2026	(D) 03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED GOPAL SHARMA 1338	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/3/2026	(D) 03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED GANESH TOURS AND TRAVEL 0957	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/15/2026	(D) 03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED PAWAN SUNIL THAKUR 3529	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/14/2026	(D) 03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED PAWAN KUMAR 4363	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/7/2026	(D) 03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED RAMDAS WAKHARE 4486	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/16/2026	(D) 03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED RG MARKETING AND CREATION 8292	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/13/2026	(D) 03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED MANPREET KAUR 5289	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/12/2026	(D) 03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED SHAHUL HAMEED 1378	Rahul Bhardwaj(P), 9013493108	advocateashok.1@gmail.com	NA

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			613 Commercial Suit	OMP (COMM)/9/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED ABDUL AZEES A 9546	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/8/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VVP BUSINESS LOGISTICS PVT LIMITED 6501	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/2/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED DATTATRAY NATHU BHOIR 3446	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/1/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED KANCHAN MAYUR DAHALE 5665	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/22/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED RAVINANDAN SINGH 9510	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/11/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED KAVYA K 3907	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/10/2026	03-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED JINA DAS 0894	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/34/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Ankit Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	CS (COMM)/5/2026	05-01-2026	Puma Se Ashok Kumar	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	27.10.25
			613 Commercial Suit	CS (COMM)/6/2026	05-01-2026	Puma Se Ashok Kumar	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	08.10.25
			613 Commercial Suit	OMP (COMM)/47/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Varees N	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/60/2026	05-01-2026	AXIS BANK LTD ASHUTOSH SHUKLA 0690	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613 Commercial Suit	OMP (COMM)/59/2026	05-01-2026	AXIS BANK LTD INDRESH KUMAR 1048	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613 Commercial Suit	OMP (COMM)/58/2026	05-01-2026	AXIS BANK LTD RAJIV 9180	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613 Commercial Suit	OMP (COMM)/57/2026	05-01-2026	AXIS BANK LTD FIROJ SHAH 5479	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA

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		613	Commercial Suit	OMP (COMM)/55/2026	(D)05-01-2026	AXIS BANK LTD YOGENDRA SINGH YADAV	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
		613	Commercial Suit	OMP (COMM)/54/2026	(D)05-01-2026	AXIS BANK LTD NEERAJ 4401	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
		613	Commercial Suit	OMP (COMM)/53/2026	(D)05-01-2026	AXIS BANK LTD RAKESH SAINI 7075	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
		613	Commercial Suit	OMP (COMM)/52/2026	(D)05-01-2026	AXIS BANK LTD NARENDRA KUMAR KALAL7545	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
		613	Commercial Suit	OMP (COMM)/51/2026	(D)05-01-2026	AXIS BANK LTD VIJAYTA SAXENA 3824	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
		613	Commercial Suit	OMP (COMM)/50/2026	(D)05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Mubarik M	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/28/2026	(D)05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Monu Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/48/2026	(D)05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Dewan Public School International	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/43/2026	(D)05-01-2026	KOTAK MAHINDRA BANK LTD Sandeep	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/41/2026	(D)05-01-2026	KOTAK MAHINDRA BANK LTD Anand Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/29/2026	(D)05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Anuj Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/30/2026	(D)05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Sandeep Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/31/2026	(D)05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Ravinder S	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/35/2026	(D)05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED Anil Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/32/2026	(D)05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Ravinder Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

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		613	Commercial Suit	OMP (COMM)/103/2026	(D) 07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED SHARMA 3258	Rahul Bhardwaj(P), RATI	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/105/2026	(D) 07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED GIRRAJ BANSAL 7005	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/106/2026	(D) 07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED BRAJESH SINGH SAVITA 3450	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/107/2026	(D) 07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED ASHA BALAN 9894	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/108/2026	(D) 07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED EMIR AGRO INDUSTRIES PRIVATE LIMITED 9215	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/109/2026	(D) 07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED RAVINDRA D 3555	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/110/2026	(D) 07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED SHALINI RAO 0176	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/101/2026	(D) 07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Mohd Mahboob	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/100/2026	(D) 07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Sombir K	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/96/2026	(D) 07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Shahnwaz S	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/97/2026	(D) 07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Gelaram G	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/98/2026	(D) 07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vijay Singh	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/99/2026	(D) 07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Shankar Lal	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/215/2026	(D) 09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED DAV JANAKBHAI LABHUBHAI 7907	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/212/2026	(D) 09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED AMBEDITA SINGH 1873	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

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		613	Commercial Suit	OMP (COMM)/213/2026	(1)09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED ANJU BALA KHURANA 2915	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/214/2026	(1)09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED CHARANJEET SINGH 0882	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/216/2026	(1)09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED PRAVIN HIMMATLAL KATARIYA 7544	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/217/2026	(1)09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED RAJAN CHOUDHARY 9638	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/218/2026	(1)09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED RAVINDER KUMAR 4683	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/219/2026	(1)09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED ROSHAN MOHAMMAD 0760	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/220/2026	(1)09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED SAURABH YADAV 9307	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/221/2026	(1)09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED SHER KHAN 1553	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/222/2026	(1)09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED SUMIT KUMAR 9896	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/223/2026	(1)09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VARUN KUMAR SINGH 0359	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/224/2026	(1)09-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED REKHA BAGGA 7954	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/225/2026	(1)09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Rajveer V	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/226/2026	(1)09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Raj Online	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/227/2026	(1)09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Sunny S	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/228/2026	(1)09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Deepak Kumar	RAVI SHANKAR AND GARG	9958683230	associatesrsgarg2@gmail.com	NA

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			613 Commercial Suit	OMP (COMM)/229/2026	(D)09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Mannan Khan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/230/2026	(D)09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Shriram Dairyand Foods	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/231/2026	(D)09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Mohit V	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/232/2026	(D)09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Rajesh D	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/233/2026	(D)09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Arjun Arora	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/234/2026	(D)09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED K K Anand Infrastructure Private Limited	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/235/2026	(D)09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Rinku Bhati	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/236/2026	(D)09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Ganga Enterprises Prop Narayan	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/237/2026	(D)09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Pragya Tyagi	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/238/2026	(D)09-01-2026	KOTAK MAHINDRA BANK LIMITED Ranbir Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/239/2026	(D)09-01-2026	Kotak Mahindra Bank Ltd Neelkanth Transport Company	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/240/2026	(D)09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Shamsher Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/241/2026	(D)09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Rohit Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/242/2026	(D)09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Jsm Enterprises	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/243/2026	(D)09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Sohan Pal	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			613 Commercial Suit	OMP (COMM)/284/2026 (D)	17-01-2026	AXIS BANK LTD VIJAY KUMAR 7966	VARUN TYAGI(P)	7503464768	varuntyagi1426@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/283/2026 (D)	17-01-2026	AXIS BANK LTD SURAJ VAISHNAV 4358	VARUN TYAGI(P)	7503464768	varuntyagi1426@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/282/2026 (D)	17-01-2026	AXIS BANK LTD CHANDRAJEET SINGH 8669	VARUN TYAGI(P)	7503464768	varuntyagi1426@gmail.com	NA
			613 Commercial Suit	CS (COMM)/18/2026	17-01-2026	BEE LOGISTICS SCMSHIVAM PVT LTD EMPIRESHARMA(P), HOME APPLIANCES PVT LTD		9654545855	legal@shivamsharma.info	02.10.25
			613 Commercial Suit	OMP (COMM)/269/2026 (D)	17-01-2026	Kotak Mahindra Bank Ltd Fakira Pandurang Jdadhav	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/270/2026 (D)	17-01-2026	Kotak Mahindra Bank Ltd Sarvajit Laxman Patil	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	ExCOMM Award by Arb Comm/1/2026	17-01-2026	Kotak Mahindra Bank Ltd CHHOTU	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613 Commercial Suit	OMP (COMM)/271/2026 (D)	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Israil Sher Mohmmad	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/272/2026 (D)	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vikram	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/273/2026 (D)	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Pooja	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/274/2026 (D)	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vikas	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/275/2026 (D)	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Harjeet J	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/276/2026 (D)	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Rajesh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/277/2026 (D)	17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Subhash B	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/278/2026 (D)	17-01-2026	Toyota Financial Services India Ltd YASH TOURS AND TRAVELS 3287	Rahul Bhardwaj(P)	9013493108	advocateashok.1@gmail.com	NA

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		613	Commercial Suit	OMP (COMM)/279/2026 (D)	17-01-2026	Toyota Financial Services India Ltd SOHAJPAL SINGH 4340	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/281/2026 (D)	17-01-2026	Toyota Financial Services India Ltd ATUL ARUN AVGHADE 9732	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/287/2026 (D)	17-01-2026	Toyota Financial Services India Ltd PARNISH KAUSHAL 8444	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/285/2026 (D)	17-01-2026	AXIS BANK LTD AMIT NATH TIWARI 6093	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
		613	Commercial Suit	CS (COMM)/21/2026	19-01-2026	Puma Se Ashok Kumar	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	23.05.25
		613	Commercial Suit	OMP (COMM)/333/2026 (D)	19-01-2026	BAJAJ FINANCE LIMITED Jaywardhan Singh Panwar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/320/2026 (D)	19-01-2026	AXIS BANK LTD VEERESH KUMAR 6858	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
		613	Commercial Suit	Execution (Comm)/18/2026	19-01-2026	UNION BANK OF INDIA MS GS FITNESS	ROTHAS KUMAR JAJORIA(P),	9869750997	fkjajoria26@gmail.com	na
		613	Commercial Suit	OMP (COMM)/349/2026 (D)	20-01-2026	AXIS BANK LTD KARTIK MAKKAR 7064	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
		613	Commercial Suit	OMP (COMM)/352/2026 (D)	20-01-2026	AXIS BANK LTD ROHIT YADAV 1310	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/351/2026 (D)	20-01-2026	AXIS BANK LTD KUMAR GAURAV SHARMA 8519	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/350/2026 (D)	20-01-2026	AXIS BANK LTD RAM KUMAR 1831	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
		613	Commercial Suit	CS (COMM)/24/2026	20-01-2026	MECHMAARK FILTECH INDIA PVT LTD SAIYAD ZAMA	Neeraj Gupta(P),	9811267045	infor@juslawassociates.com	16.01.26
		613	Commercial Suit	OMP (COMM)/341/2026 (D)	20-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED LOKESH KUMAR CHOUDHARY 4048	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/348/2026 (D)	20-01-2026	AXIS BANK LTD SAINA 6975	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA

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			Commercial Suit	OMP (COMM)/379/2026	21-01-2026	M/s Cholamandalam Investment And Finance Company Limited Rupesh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			Commercial Suit	OMP (COMM)/381/2026	21-01-2026	M/s Cholamandalam Investment And Finance Company Limited Pawan Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			Commercial Suit	Execution (Comm)/19/2026	21-01-2026	M/s Secure Logistics Solutions Pvt Ltd Through its Director Sh Anil Kandari M/s OSM Projects Pvt Ltd through its Director Sh Surender Sharma	Rakesh Kumar Sharma(P),	9868040826	sharmarakeshadv@gmail.com	na
			Commercial Suit	OMP (COMM)/376/2026	21-01-2026	Kotak Mahindra Bank Ltd Machhindra Baliram Salunke	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			Commercial Suit	CS (COMM)/35/2026	22-01-2026	VIRUTI SHIVAN DANCE INSTITUTE PVT LTD	Nirbhay Jha(P),	8802842632	jhalegalvibes@gmail.com	05.01.26
			Commercial Suit	OMP (COMM)/398/2026	23-01-2026	MAHINDRA MAHINDRA FINANCIAL SERVICES LIMITED KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			Commercial Suit	OMP (COMM)/396/2026	23-01-2026	MAHINDRA MAHINDRA FINANCIAL SERVICES LIMITED KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			Commercial Suit	OMP (COMM)/394/2026	23-01-2026	Kotak Mahindra Bank Ltd Om Bus Travels	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			Commercial Suit	OMP (COMM)/393/2026	23-01-2026	Kotak Mahindra Bank Ltd Om Bus Travels	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			Commercial Suit	OMP (COMM)/392/2026	23-01-2026	Kotak Mahindra Bank Ltd Awana Tour And Travels	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			Commercial Suit	OMP (COMM)/397/2026	23-01-2026	MAHINDRA MAHINDRA FINANCIAL SERVICES LIMITED KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			Commercial Suit	CS (COMM)/38/2026	24-01-2026	M/S KASTURI JEWELLERS PVT LTD Vs DEVINDER SOLANKI	JITENDER KUMAR	9811273040	jkdhingra2014@gmail.com	24.12.25
			Commercial Suit	CS (COMM)/39/2026	24-01-2026	INDIAN BANK SEEMA YADAV PROPRIETOR OF M/S SATYA ENTERPRISES	vs Ankit Dagar	9811399499	advankitdagar@hotmail.com	09.01.26
			Commercial Suit	CS (COMM)/40/2026	24-01-2026	MAHIPAL SINGH PROPRIETOR OF MS BHANDARI PLANTS AND FLOWERS Vs NYSAA RETAIL VENTURE PVT LTD	YOMESH SHARMA(P),	9718167741	yomeshsharma@gmail.com	20.01.26
			Commercial Suit	OMP (COMM)/432/2026	24-01-2026	IDFC FIRST BANK LTD Vs RUBY DAS GUPTA	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA

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			613 Commercial Suit	OMP (COMM)/433/2026 (1)	24-01-2026	IDFC FIRST BANK LTD Vs MAMTA PAWAN KUMAR MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613 Commercial Suit	OMP (COMM)/435/2026 (1)	24-01-2026	IDFC FIRST BANK LTD Vs RENU ISHWARSINGH	9873347330	mayamk_mahajan05@yahoo.com	NA
			613 Commercial Suit	OMP (COMM)/437/2026 (1)	24-01-2026	AXIS BANK LTD Vs ROHIT KASHYAP MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613 Commercial Suit	OMP (COMM)/438/2026 (1)	24-01-2026	AXIS BANK LTD Vs SIMA 5842 VARUN TYAGI(P)	7503464768	varuntyagi1426@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/441/2026 (1)	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PANKAJ KUMAR 4177	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/442/2026 (1)	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SIBY FRANCIS 8744	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/444/2026 (1)	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUDASSIR ALI 5007	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/469/2026 (1)	27-01-2026	KOTAK MAHINDRABANK LTD Vs Awana Tour And Travels RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/510/2026 (1)	29-01-2026	KOTAK MAHINDRABANK LTD Vs Mohd Ramzan RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/511/2026 (1)	29-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROHIT SINGH 6882	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	OMP (COMM)/512/2026 (1)	29-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JOGA RAM 4394	9013493108	advocateashok.1@gmail.com	NA
			613 Commercial Suit	CS (COMM)/49/2026	29-01-2026	Ms Dhiya Security Services Enterprises Vs Ms katyani International	9711277969	advpallavi99@gmail.com	20.01.26
			613 Commercial Suit	CS (COMM)/53/2026	29-01-2026	Vineet Kumar Vs Ms Vayu Distributors Pvt Ltd Deepak Yadav(P)	8375082397	dynamiclegal99@gmail.com	16.01.26
			613 Commercial Suit	CS (COMM)/54/2026	29-01-2026	Fonox Trading Co Vs Gulshan Traders Sohil Yadav(P)	8447932780	sohilyadav@gmail.com	19.01.26
			613 Commercial Suit	CS (COMM)/57/2026	29-01-2026	CANARA BANK Vs PRIYA PROP/M/S PACKAGING CHITRA BAGGAMALHOTRA(P), STAR	9212888057	chitramalhotrasofti@gmail.com	09.01.26

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		613	Commercial Suit	CS (COMM)/58/2026	29-01-2026	CANARA BANK GAGAN PROP M/S STEELS Vs CHITRA SACHDEVAMALHOTRA(P), HEMEN	9212888057	chitramalhotrasobti@gmail.com	15.01.26	
		613	Commercial Suit	OMP (COMM)/513/2026	(D)29-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BINDU JOY 8766	9013493108	advocateashok.1@gmail.com	NA	
		613	Commercial Suit	OMP (COMM)/509/2026	(D)29-01-2026	KOTAK MAHINDRA BANK Vs Kanto	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/496/2026	(D)29-01-2026	AXIS BANK LTD Vs PRADEEP MADHIWAL 6092	VARUN TYAGI(P),	7503464768	varuntyagi1426@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/377/2026	(D)21-01-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Kuljeet Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/378/2026	(D)21-01-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Amanpreet Kaur	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/380/2026	(D)21-01-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Pardeep Rathi	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA
		613	Commercial Suit	Execution (Comm)/17/2026	19-01-2026	Kamil Hussain Vs NVA Exim Pvt Ltd	VIPIN TIWARI	9312203957	vipindilawari83@gmail.com	na
		613	Commercial Suit	Execution (Comm)/16/2026	17-01-2026	SHR Lifestyles P Ltd Vs Best Shop	NAVEEN KUMAR RAI(P),	9810824979	adv.naveenrai@gmail.com	na
		613	Commercial Suit	OMP (COMM)/280/2026	(D)17-01-2026	Toyota Financial Ser India Ltd Vs BASWARA SURIYAKANT MOTIPAWALE 7010	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	MISC DJ/37/2026	09-01-2026	SHR LIFESTYLES PVT LTD Vs BEST SHOP	NAVEEN KUMAR RAI(P),	9810824979	adv.naveenrai@gmail.com	na
		613	Commercial Suit	OMP (COMM)/102/2026	(D)07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIJAY SINGH PATEL 6877	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/104/2026	(D)07-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRADEEP EKKA 9182	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	CS (COMM)/4/2026	05-01-2026	XXXXX Vs YYYYY	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	13.01.26
		613	Commercial Suit	OMP (COMM)/38/2026	(D)05-01-2026	KOTAK MAHINDRA BANK LTD Vs Aashish	RAVI SHANKAR GARG	9958683230	associatesrsgarg2@gmail.com	NA

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		613	Commercial Suit	OMP (COMM)/56/2026	05-01-2026	AXIS BANK LTD Vs RAJKUMAR GEHLJAMAHAJAN 0256	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	NA
		613	Commercial Suit	CS (COMM)/59/2026	31-01-2026	Puma Se Vs FAISAL SADDIQ MANSOORI	Navlin Swain(P),	9999306881	eludicatinlegal@outlook.com	27.01.26
		613	Commercial Suit	OMP (COMM)/534/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs YASH PAL 9850	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/535/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAHESH KUMAR SAHU 4522	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/543/2026	31-01-2026	AXIS BANK LTD Vs PAWAN 5856	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	NA
		613	Commercial Suit	OMP (COMM)/544/2026	31-01-2026	AXIS BANK LTD Vs ROSHNI 6146	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	NA
		613	Commercial Suit	OMP (COMM)/545/2026	31-01-2026	AXIS BANK LTD Vs SARFRAZ 9645	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	NA
		613	Commercial Suit	OMP (COMM)/546/2026	31-01-2026	AXIS BANK LTD Vs SAGAR SINGH 0858	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	NA
		613	Commercial Suit	OMP (COMM)/536/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KBC TOURS AND TRAVELS 5073	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/537/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURPREET SINGH GILL 2280	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/538/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ASMITA SENGAR 6340	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/539/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ANIL KUMAR 6351	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/541/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HEMANT DUA 0211	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
		613	Commercial Suit	OMP (COMM)/542/2026	31-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHETAN ALAM CHANDANI 9632	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
49	SH. GAUTAM MANAN, DISTRICT JUDGE, WEST COMMERCIAL COURT-03	SOUTH-WEST	EXECUTION	EXECUTION (COMM)/3/2026	03-01-2026	CANARA BANK Vs VIRGINIA EMMANUEL	MR. SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	NA

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		614	EXECUTION	EXECUTION (COMM)/4/2026	03-01-2026	CANARA BANK VS YOGESH SHARMA KUMAR	MR. SUMIT VIRMANI	9873245548	VIRMANILAWCO@GMAIL.COM	NA
		614	COMMERCIAL SUIT	CS (COMM)/3/2026	03-01-2026	SHUBHI POORNIMA ENTERPRISES VS SECURITY PRINTING AND MINTING CORPORATION OF INDIA LIMITED	AND MR. AMRENDRA KUMAR DUBEY	9589801188	GLOBALVISIONLAWOFFICE@GMAIL.COM	12.12.2025
		614	ARBITRATION	OMP (COMM)/73/2026	(D)05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS HEERA SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/74/2026	(D)05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NAVEEN KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/75/2026	(D)05-01-2026	KOTAK MAHINDRA BANK VS DHARMENDER	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/49/2026	(D)05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SACHIN VASHIST	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	COUNTER CLAIM	COUNTER CLAIM/1/2026	05-01-2026	DWARKA SHUTTLERS VS JOGO TECHNOLOGIES	MR. A.K. PANDEY	9312982075	AVSGJURISTS@GMAIL.COM	18.12.2025
		614	ARBITRATION	OMP (COMM)/46/2026	(D)05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED VS JITENDRA KUMAR	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/45/2026	(D)05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED VS MOHD ZUBAIR	MR. RAVI SHANKAR	9911883596	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/44/2026	(D)05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SOMVEER R	MR. RAVI SHANKAR	9911883597	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/42/2026	(D)05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAKIB ALI	MR. RAVI SHANKAR	9911883598	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/39/2026	(D)05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS PRAKASH	MR. RAVI SHANKAR	9911883599	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/40/2026	(D)05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MAHINDER SINGH	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/77/2026	(D)05-01-2026	KOTAK MAHINDRA BANK LTD VS SEEMA	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/76/2026	(D)05-01-2026	KOTAK MAHINDRA BANK LTD VS VIKRAM ISHWER	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSG ARG1@GMAIL.COM	NA

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		614	COMMERCIAL SUIT	CS (COMM)/8/2026	05-01-2026	ENGICON ENGINEERING VS HARJI ENGINEERING WORKS PVT LTD	MR. NAND KISHORE	9868959937	NKSHARMA.ADV134@GMAIL.COM	28.06.2025
		614	ARBITRATION	OMP (COMM)/33/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ASHWANI H	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/71/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MANGAL SEN	MR. RAVI SHANKAR	9911883596	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/37/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAFEEK AHMAD	MR. RAVI SHANKAR	9911883597	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/72/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NATTHU LAL	MR. RAVI SHANKAR	9911883598	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/36/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS JASWANT	MR. RAVI SHANKAR	9911883599	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/84/2026	06-01-2026	AXIS BANK LTD VS LAKHMIR SINGH MAHAJAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
		614	ARBITRATION	OMP (COMM)/78/2026	06-01-2026	AXIS BANK LTD VS NANDLAL TIRGER MAHAJAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
		614	ARBITRATION	OMP (COMM)/83/2026	06-01-2026	AXIS BANK LTD VS REKHA DEVI MAHAJAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
		614	ARBITRATION	OMP (COMM)/82/2026	06-01-2026	AXIS BANK LTD VS NITIN MAURYA MAHAJAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
		614	ARBITRATION	OMP (COMM)/81/2026	06-01-2026	AXIS BANK LTD VS CHETAN KUMAWAT MAHAJAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
		614	ARBITRATION	OMP (COMM)/80/2026	06-01-2026	AXIS BANK LTD VS HARENDRA SINGH MAHAJAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
		614	ARBITRATION	OMP (COMM)/79/2026	06-01-2026	AXIS BANK LTD VS PUSHPA BHADOURIA DEVIMAHAJAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
		614	ARBITRATION	OMP (COMM)/85/2026	06-01-2026	AXIS BANK LTD VS ANJUM MAHAJAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
		614	ARBITRATION	OMP (COMM)/86/2026	06-01-2026	AXIS BANK LTD VS POONAM THAKUR MAHAJAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA

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		614	ARBITRATION	OMP (COMM)/87/2026	06-01-2026	AXIS BANK LTD VS SHARWAN JANGIR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
		614	COMMERCIAL SUIT	CS (COMM)/11/2026	06-01-2026	SAARTHAK AILAWADI VS SUNIL KUMAR KUKREJA	MR. VISHAL CHABRA	9873330292	ADV.VISHALCHHABRA@GMAIL.COM	09.12.2025
		614	EXECUTION	EXECUTION (COMM)/10/2026	07-01-2026	KOTAK MAHINDRA PRIME LTD VS ALGUPTA	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/167/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS RANA OVO CABS PRIVATE LIMITED	MR. RAHUL BHARDWAJ	98376049807	ADVOCATEASHOK1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/170/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SHIVDATT SIDDAPPA TALWAR	MR. RAHUL BHARDWAJ	98376049807	ADVOCATEASHOK1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/171/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS THAKKAR NARESH G	MR. RAHUL BHARDWAJ	98376049807	ADVOCATEASHOK1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/169/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MANU S	MR. RAHUL BHARDWAJ	98376049807	ADVOCATEASHOK1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/127/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MOHD MUSTAFA	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/128/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS KIRAN GULANI	MR. RAVI SHANKAR	9911883596	ASSOCIATESRSGARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/129/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VIKRAM SINGH	MR. RAVI SHANKAR	9911883597	ASSOCIATESRSGARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/130/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NITIN CHOUDHARY	MR. RAVI SHANKAR	9911883598	ASSOCIATESRSGARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/131/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS FARHAD F	MR. RAVI SHANKAR	9911883599	ASSOCIATESRSGARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/132/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VISHAL V	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/133/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AALIM D	MR. RAVI SHANKAR	9911883601	ASSOCIATESRSGARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/134/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHEKHAR SINGH	MR. RAVI SHANKAR	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (COMM)/142/2026	(D)08-01-2026	TOYOTA FINANCIAL SERVICES LIMITED VS ANAND KUMAR	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/143/2026	(D)08-01-2026	TOYOTA FINANCIAL SERVICES LIMITED VS MO SHADAB	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/144/2026	(D)08-01-2026	TOYOTA FINANCIAL SERVICES LIMITED VS ABHISHEK KUMAR	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/145/2026	(D)08-01-2026	TOYOTA FINANCIAL SERVICES LIMITED VS CHARLTON MENDES	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/146/2026	(D)08-01-2026	TOYOTA FINANCIAL SERVICES LIMITED VS NEHA VERMA	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/147/2026	(D)08-01-2026	TOYOTA FINANCIAL SERVICES LIMITED VS RUKMANI DEVI	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/148/2026	(D)08-01-2026	TOYOTA FINANCIAL SERVICES LIMITED VS SOMDATT SHARMA	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/149/2026	(D)08-01-2026	TOYOTA FINANCIAL SERVICES LIMITED VS RAMESH NITHARWAL	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/150/2026	(D)08-01-2026	TOYOTA FINANCIAL SERVICES LIMITED VS SANDEEP YADAV	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/151/2026	(D)08-01-2026	TOYOTA FINANCIAL SERVICES LIMITED VS MD REHAAN MANZOOR	INDIA BHARDWAJ	MR. RAHUL	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/152/2026	(D)08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ZABID KHAN	AND SHANKAR	MR. RAVI	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/153/2026	(D)08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ZABID KHAN	AND SHANKAR	MR. RAVI	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/154/2026	(D)08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SAJID KHAN	AND SHANKAR	MR. RAVI	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/155/2026	(D)08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS K K ANAND INFRASTRUCTURE PVT LTD	AND SHANKAR	MR. RAVI	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/156/2026	(D)08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VINOD KUMAR	AND SHANKAR	MR. RAVI	9911883595	ASSOCIATESRSGARG1@GMAIL.COM	NA

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		614	ARBITRATION	OMP (COMM)/157/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS DEEPAK KUMAR	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/158/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS NEETU DEVI	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/159/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SATYAKAM TOMAR	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/160/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS YOGINDER SINGH JHA/JHORIA	MR. SHANKAR RAVI	9911883595	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/161/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAKESH YADAV	MR. SHANKAR RAVI	9911883596	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/162/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MADAN GOPAL	MR. SHANKAR RAVI	9911883597	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/163/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ANIT KUMAR	MR. SHANKAR RAVI	9911883598	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/164/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MONU D	MR. SHANKAR RAVI	9911883599	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/165/2026	08-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VISHAL DEV	MR. SHANKAR RAVI	9911883600	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/166/2026	08-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SANDIP L	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/182/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AMIT KUMAR	MR. SHANKAR RAVI	9911883600	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/184/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS TRILOCHAN SINGH	MR. SHANKAR RAVI	9911883601	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/188/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS VISHAL SHARMA	MR. SHANKAR RAVI	9911883602	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/189/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS AAMIR KHAN	MR. SHANKAR RAVI	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	COMMERCIAL SUIT	CS (COMM)/16/2026	12-01-2026	PUMA SE VS SUMIT GOEL	MR. GAUTAM BHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	01.07.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			614	ARBITRATION	OMP (COMM)/244/2026	(D)12-01-2026	KOTAK MAHINDRA BANK LTD VS RAJ KUMAR GURUDEV HOLKAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	EXECUTION	EXECUTION (COMM)/11/2026	13-01-2026	UGRO CAPITAL LTD VS MICRO ENGINEERING WORKS	MR. RAJIV NARAIN	8130224461	LEAGUNDELHI@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/254/2026	(D)13-01-2026	GAMBIT LEASING FINANCE PVT LTD VS VIMAL MATHUR	MR. VIKASDEEP	9588100261	LAWVIKAS99r@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/317/2026	(D)17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ANIL KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/318/2026	(D)17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS PAWAN KUMAR	MR. RAVI SHANKAR	9911883604	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/308/2026	(D)17-01-2026	AXIS BANK LTD VS VJAY PRATAP SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/315/2026	(D)17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SANDEEP	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/307/2026	(D)17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS GURIQBAL SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/306/2026	(D)17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BALAJI MADHAV JADHAV	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/305/2026	(D)17-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AGHAV GANESH GAHININATH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/309/2026	(D)17-01-2026	AXIS BANK LTD VS MOHD RASHID	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/314/2026	(D)17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS BINOD MEHTO	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/313/2026	(D)17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RANJEET	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/312/2026	(D)17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS IMRAN KHAN	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/311/2026	(D)17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SURESH N	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSG ARG1@GMAIL.COM	NA

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			614	ARBITRATION	OMP (COMM)/310/2026	(D)17-01-2026	AXIS BANK LTD VS JAHID 8437	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	EXECUTION	EXECUTION (COMM)/14/2026	17-01-2026	KOTAK MAHINDRA BANK VS SHIVAM SHARMA	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/316/2026	(D)17-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS ANOOP SINGH	MR. RAVI SHANKAR	9911883600	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/335/2026	(D)19-01-2026	AXIS BANK LTD VS ANSUL KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/23/2026	19-01-2026	DEEPAK BISHT URBAN VILLAGE PROJECTS PVT LTD	VS MR. KARANPREET SINGH	9899604908	KARANSAFRONS0@GMAIL.COM	06.01.2026
			614	ARBITRATION	OMP (COMM)/334/2026	(D)19-01-2026	AXIS BANK LTD VS MOHAMMAD KHAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/336/2026	(D)19-01-2026	AXIS BANK LTD VS ANIL PAREEK	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/337/2026	(D)19-01-2026	AXIS BANK LTD VS NEELU	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/338/2026	(D)19-01-2026	AXIS BANK LTD VS BAHADUR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/339/2026	(D)19-01-2026	AXIS BANK LTD VS AFSAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/340/2026	(D)19-01-2026	KOTAK MAHINDRA BANK LIMITED VS RUSHIKESH KALE	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/342/2026	(D)20-01-2026	TOYOTA FINANCIAL SERVICES LIMITED VS GYANESHWAR CHOUHAN	MR. RAHUL INDIABHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/343/2026	(D)20-01-2026	TOYOTA FINANCIAL SERVICES LIMITED VS BHEEKAM SINGH YADAV	MR. RAHUL INDIABHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/362/2026	(D)20-01-2026	AXIS BANK LTD VS SONU YADAV	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/25/2026	20-01-2026	MECHMAARK FILTECH INDIA VS PROTEX AIR SOLUTIONS	MR. NEERAJ AIRGUPTA	9811267045, 9871790620	INFO@JUSLAWASSOCIATES.COM	NA

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCAE RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			614	ARBITRATION	OMP (COMM)/363/2026	(1)20-01-2026	AXIS BANK LTD VS VASIM AHMAD	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/26/2026	20-01-2026	MS SPECTRUM BOOKS PRIVATE LIMITED VS MEESHO FASHNEAR TECHNOLOGIES PVT LTD	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/389/2026	(1)22-01-2026	AXIS BANK LTD VS DEEPAK TIWARI	MR. MAYANK MAHAJAN	9873347330	<a href="mailto:MAYANK_MAHAJAN05@YAHOO.COM">MAYANK_MAHAJAN05@YAHOO.COM</a>	NA
			614	COMMERCIAL SUIT	CS (COMM)/30/2026	22-01-2026	PUMA SE VS ASHOK KUMAR	MR. GAUTAM BHASIN	9999306881	<a href="mailto:ELUDICATION.LEGAL@OUTLOOK.COM">ELUDICATION.LEGAL@OUTLOOK.COM</a>	NA
			614	ARBITRATION	OMP (COMM)/388/2026	(1)22-01-2026	AXIS BANK LTD VS RAM KARAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/387/2026	(1)22-01-2026	AXIS BANK LTD VS SAYED GHULAM NABI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/391/2026	(1)22-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED VS OMPARKASH B	MR. RAVI SHANKAR	9911883603	<a href="mailto:ASSOCIATESRSGARG1@GMAIL.COM">ASSOCIATESRSGARG1@GMAIL.COM</a>	NA
			614	ARBITRATION	OMP (COMM)/390/2026	(1)22-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED VS BALDEV SINGH	MR. RAVI SHANKAR	9911883603	<a href="mailto:ASSOCIATESRSGARG1@GMAIL.COM">ASSOCIATESRSGARG1@GMAIL.COM</a>	NA
			614	ARBITRATION	OMP (COMM)/395/2026	(1)23-01-2026	KOTAK MAHINDRA BANK LIMITED VS BALU RADHAKISAN KANKE	MR. RAVI SHANKAR	9911883603	<a href="mailto:ASSOCIATESRSGARG1@GMAIL.COM">ASSOCIATESRSGARG1@GMAIL.COM</a>	NA
			614	ARBITRATION	OMP (COMM)/420/2026	(1)23-01-2026	KOTAK MAHINDRA BANK LTD VS OM BUS TRAVELS	MR. RAVI SHANKAR	9911883603	<a href="mailto:ASSOCIATESRSGARG1@GMAIL.COM">ASSOCIATESRSGARG1@GMAIL.COM</a>	NA
			614	ARBITRATION	OMP (COMM)/421/2026	(1)23-01-2026	KOTAK MAHINDRA BANK LTD VS OM BUS TRAVELS	MR. RAVI SHANKAR	9911883603	<a href="mailto:ASSOCIATESRSGARG1@GMAIL.COM">ASSOCIATESRSGARG1@GMAIL.COM</a>	NA
			614	ARBITRATION	OMP (COMM)/422/2026	(1)23-01-2026	KOTAK MAHINDRA BANK LTD VS AWANA TOUR AND TRAVELS	MR. RAVI SHANKAR	9911883603	<a href="mailto:ASSOCIATESRSGARG1@GMAIL.COM">ASSOCIATESRSGARG1@GMAIL.COM</a>	NA
			614	ARBITRATION	OMP (COMM)/423/2026	(1)23-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS SHREE NEELKANTH BUILDING MATERIALS SUPPLIER	MR. RAVI SHANKAR	9911883603	<a href="mailto:ASSOCIATESRSGARG1@GMAIL.COM">ASSOCIATESRSGARG1@GMAIL.COM</a>	NA
			614	ARBITRATION	OMP (COMM)/424/2026	(1)23-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS GAURAV GUPTA	MR. RAVI SHANKAR	9911883603	<a href="mailto:ASSOCIATESRSGARG1@GMAIL.COM">ASSOCIATESRSGARG1@GMAIL.COM</a>	NA
			614	ARBITRATION	OMP (COMM)/425/2026	(1)23-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAHUL	MR. RAVI SHANKAR	9911883603	<a href="mailto:ASSOCIATESRSGARG1@GMAIL.COM">ASSOCIATESRSGARG1@GMAIL.COM</a>	NA

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETTIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			614	ARBITRATION	OMP (COMM)/426/2026	(1)23-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS RAVI R	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM)/457/2026	(1)24-01-2026	AXIS BANK LTD VS ZAINUL	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/463/2026	(1)24-01-2026	MAHINDRA MAHINDRA FINANCIAL SERVICES VS KADIAN BUILDERS AND DEVELOPERS	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/458/2026	(1)24-01-2026	AXIS BANK LTD VS MANJU DEVI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/459/2026	(1)24-01-2026	AXIS BANK LTD VS GYANENDRA KUMAR SHUKLA	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/460/2026	(1)24-01-2026	AXIS BANK LTD VS RAJIT RAM PRAJAPATI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/461/2026	(1)24-01-2026	MAHINDRA MAHINDRA FINANCIAL SERVICES VS KADIAN BUILDERS AND DEVELOPERS	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	COMMERCIAL SUIT	CS (COMM)/41/2026	24-01-2026	COMPREHENSIVE MANAGEMENT SECURE SERVICES VS CREATIVITY AT BEST TECHNOLOGIES LTD	MR. DEEPU KUMAR	987035161	CONTACT@JURISITY.COM	24.01.2026
			614	ARBITRATION	OMP (COMM)/464/2026	(1)24-01-2026	MAHINDRA MAHINDRA FINANCIAL SERVICES VS KADIAN BUILDERS AND DEVELOPERS	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/462/2026	(1)24-01-2026	MAHINDRA MAHINDRA FINANCIAL SERVICES VS KADIAN BUILDERS AND DEVELOPERS	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/465/2026	(1)24-01-2026	AXIS BANK LTD VS RAHUL	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/466/2026	(1)24-01-2026	IDFC FIRST BANK LTD VS RAMESH KISHOR SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/467/2026	(1)24-01-2026	IDFC FIRST BANK LTD VS RAKESH KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/468/2026	(1)24-01-2026	AXIS BANK LTD VS BHUPENDRA SINGH	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAN05@YAHOO.COM	NA
			614	ARBITRATION	OMP (COMM)/430/2026	(1)24-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AMIT TAK	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK1@GMAIL.COM	NA

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		614	ARBITRATION	OMP (COMM)/456/2026	(1)24-01-2026	UJJWAL FINANCE PVT LTD VS AHILYA DEVI	MR. VIKASDEEP	9588100261	LAWVIKAS99r@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/477/2026	(1)27-01-2026	KOTAK MAHINDRA BANK LIMITED VS AWANA TOUR AND TRAVELS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
		614	COMMERCIAL SUIT	CS (COMM)/43/2026	28-01-2026	UPGRID SOLUTIONS PRIVATE LIMITED VS MD MUKDAR HUSAIN	SMS. KRITIKA TUTEJA	964308880	CONTACT@AAALEGAL.PRO	09.01.2026
		614	ARBITRATION	OMP (COMM)/491/2026	(1)28-01-2026	AXIS BANK LTD VS RENU	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
		614	ARBITRATION	OMP (COMM)/492/2026	(1)28-01-2026	AXIS BANK LTD VS VENARAM CHOUDHARY	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
		614	ARBITRATION	OMP (COMM)/493/2026	(1)28-01-2026	IDFC FIRST BANK LTD VS ASHRAF ALI	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
		614	ARBITRATION	OMP (COMM)/494/2026	(1)28-01-2026	IDFC FIRST BANK LTD VS NITIN KUMAR	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
		614	ARBITRATION	OMP (COMM)/495/2026	(1)28-01-2026	IDFC FIRST BANK LTD VS MANOJ VARMAN	MR. MAYANK MAHAJAN	9873347330	MAYANK_MAHAJAN05@YAHOO.COM	NA
		614	EXECUTION	EXECUTION (COMM)/25/2026	28-01-2026	TRIBHUWAN PRASAD BARANWAL VS OMKARA ASSETS RECONSTRUCTION PVT LTD	DR. N.C. SHARMA	9999926425	SHARMAADVOCATE@GMAIL.COM	NA
		614	COMMERCIAL SUIT	CS (COMM)/48/2026	28-01-2026	CANARA BANK VS KAVITA SINGH KARAHANA	SMS. CHITRA MALHOTRA	921288805	CHITRAMALHOTRALEGAL@GMAIL.COM	15.01.2026
		614	COMMERCIAL SUIT	CS (COMM)/47/2026	28-01-2026	UPGRID SOLUTIONS PVT LTD VS MOHAMMAD FAIZ	SMS. KRITIKA TUTEJA	964308880	CONTACT@AAALEGAL.PRO	09.01.2026
		614	COMMERCIAL SUIT	CS (COMM)/46/2026	28-01-2026	UPGRID SOLUTIONS PVT LTD VS MOHAMMAD RAIS	SMS. KRITIKA TUTEJA	964308880	CONTACT@AAALEGAL.PRO	09.01.2026
		614	COMMERCIAL SUIT	CS (COMM)/45/2026	28-01-2026	UPGRID SOLUTIONS PVT LTD VS PRITI MISHRA SOLE PROPRIETOR OF KALASH ENTERPRISES	SMS. KRITIKA TUTEJA	964308880	CONTACT@AAALEGAL.PRO	09.01.2026
		614	COMMERCIAL SUIT	CS (COMM)/44/2026	28-01-2026	UPGRID SOLUTIONS PVT LTD VS MOHD ASIF HUSAIN	SMS. KRITIKA TUTEJA	964308880	CONTACT@AAALEGAL.PRO	09.01.2026
		614	COMMERCIAL SUIT	CS (COMM)/42/2026	28-01-2026	SAMSONITE HOLDINGS SUPREME BAGS	IPMR. GAUTAM VSBHASIN	9999306881	ELUDICATION.LEGAL@OUTLOOK.COM	13.01.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
		614	ARBITRATION	OMP (COMM)/505/2026	(1)29-01-2026	KOTAK MAHINDRA BANK LTD VS ABIDHUSSAIN	MR. RAVISHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/508/2026	(1)29-01-2026	KOTAK MAHINDRA BANK LTD VS JITENDER	MR. RAVISHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/504/2026	(1)29-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS MOHDARIF	MR. RAVISHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	COMMERCIAL SUIT	CS (COMM)/56/2026	29-01-2026	ADVANTAGE ABHIRAJ CORPORATION	MR. SOHIL YADAV	8447985780	SOHILYADAV@GMAIL.COM	19.01.2026
		614	ARBITRATION	OMP (COMM)/507/2026	(1)29-01-2026	KOTAK MAHINDRA BANK LTD VS RAMBHAGAT	MR. RAVISHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/503/2026	(1)29-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS JAYPAL SINGH	MR. RAVISHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/506/2026	(1)29-01-2026	KOTAK MAHINDRA BANK LTD VS MANMOHAN SHARMA	MR. RAVISHANKAR	9911883603	ASSOCIATESRSG ARG1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/515/2026	(1)30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS BHARVAD KANTIBHAI	MR. RAHULBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/516/2026	(1)30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS KOLIPATEL HARIBHAI LAGHARABHAI	MR. RAHULBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/514/2026	(1)30-01-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS AMIT KUMAR MANDAL	MR. RAHULBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/548/2026	(1)31-01-2026	TOYOTA FINANCIAL SERVICES VS LOVEDEEP SINGH	MR. RAHULBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/549/2026	(1)31-01-2026	TOYOTA FINANCIAL SERVICES VS GAURAV KANT	MR. RAHULBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/550/2026	(1)31-01-2026	TOYOTA FINANCIAL SERVICES VS ABHISHEK MISHRA	MR. RAHULBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/540/2026	(1)31-01-2026	TOYOTA FINANCIAL SERVICES VS SHERINE RAJ	MR. RAHULBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
		614	ARBITRATION	OMP (COMM)/547/2026	(1)31-01-2026	TOYOTA FINANCIAL SERVICES SHIVANSHI GREEN SOLUTIONS AND FORMING MACHINERIES	MR. RAHULBHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	CS (COMM)	1/2026	03-01-2026	S S ENTERPRISES Vs MS VONKEN BRANDTECH PVT LTD AND ORS	VIKAS SHARMA	9811205567	sharmavikas407@gmail.com	24.12.2025
			509	CS (COMM)	9/2026	05-01-2026	RAVI AND SINGHAMARENDRA Kr Dubey Vs SKY VISION MASTER CHANNEL		9260958246		
			509	OMP (COMM.)	(D)68/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sagar Singh	Ravi Shankar Garg	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D)69/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED Vs Balwan S	Ravi Shankar Garg	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D)70/2026	05-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED Vs Rashmi R	Ravi Shankar Garg	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	1/2026	06-01-2026	NIMS UNIVERSITY JAIPUR Vs SERVITOR INTELLIGENCE SERVICES	Sumeet Raj	838459628	sumetraj91@gmail.com	
			509	Execution (Comm.)	5/2026	06-01-2026	Clare Freight India Pvt Lid Vs R M Pharma Co	M.R. Jangid	9810828193	advocatemrj@gmail.com	
			509	Execution (Comm.)	7/2026	06-01-2026	KOTAK MAHINDRA PRIME LTD Vs ANAND KUMAR THAKUR	KUSHAL KUMAR	7009793548		
			509	CS (COMM)	10/2026	06-01-2026	SAMSONITE IP HOLDINGS SARM Vs Ashok Kumar	Gautam Bhasin	9999306881	eludication.legal@outlook.com	13.09.2025
			509	Execution (Comm.)	8/2026	07-01-2026	INDUSIND BANK LTD Vs CHANDRA INFRASTRUCTURE	Pankaj Kumar	9650044113	pankai.adv.71@gmail.com	
			509	OMP (COMM.)	(D)118/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Veerbhan B	Ravi Shankar Garg	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D)119/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ashish Kumar	Ravi Shankar Garg	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D)120/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sanjay Kumar	Ravi Shankar Garg	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D)121/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Himani Metals	Ravi Shankar Garg	9958683230	associatesgarg2@gmail.com	
			509	OMP (COMM.)	(D)122/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED Vs Kunvar Pal	Ravi Shankar Garg	9958683230	associatesgarg2@gmail.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		509	OMP (COMM.)	(D)123/2026	07-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Irshad Mohammad	Ravi Shankar Garg 9958683230	associateersgarg2@gmail.com	
		509	OMP (COMM.)	(D)124/2026	07-01-2026	AXIS BANK LTD Vs AJIT KUMAR 6815	Mayank Mahajan & Co. 9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)125/2026	07-01-2026	AXIS BANK LTD Vs VISHNU KUMAR SHARMA 8615	Mayank Mahajan & Co. 9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)126/2026	07-01-2026	AXIS BANK LTD Vs MOHD ZUBAIR KHAN 4349	Mayank Mahajan & Co. 9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)172/2026	08-01-2026	AXIS BANK LTD Vs LAXMAN LAL PURBIA 2381	Mayank Mahajan & Co. 9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)173/2026	09-01-2026	AXIS BANK LTD Vs LAKHVEER SINGH 2928	Mayank Mahajan & Co. 9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)174/2026	09-01-2026	AXIS BANK LTD Vs SOURAV 3677	Mayank Mahajan & Co. 9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)175/2026	09-01-2026	AXIS BANK LTD Vs MUNISH 9126	Mayank Mahajan & Co. 9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)176/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs JOG RAMDEBHAI KANABHAI 2349	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)177/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs SAGAR SAW 0102	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)178/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs TUBA WASEEM SHAIKH 8683	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)179/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs NADEEM AHMAD 3002	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)180/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs ARJUN R 7427	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)181/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs MANISH KUMAR SHARMA 4388	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)183/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs SHIBAN A 7410	Rahul Bhardwaj & Co. 8376049807	advocateashok.1@gmail.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		509	OMP (COMM.)	(D)185/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs NARAYAN SINGH 9202	Rahul Bhardwaj & 8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)186/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs NUPUR CHAUHAN 3034	Rahul Bhardwaj & 8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)187/2026	09-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs KABEER K Y 7086	Rahul Bhardwaj & 8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)190/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Neeraj Singh	Ravi Shankar Garg & 9958683230	associatcersgarg2@gmail.com	
		509	OMP (COMM.)	(D)191/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Amit Kumar Thakwani	Ravi Shankar Garg & 9958683230	associatcersgarg2@gmail.com	
		509	OMP (COMM.)	(D)192/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Shivam Kumar	Ravi Shankar Garg & 9958683230	associatcersgarg2@gmail.com	
		509	OMP (COMM.)	(D)193/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sunil Kumar	Ravi Shankar Garg & 9958683230	associatcersgarg2@gmail.com	
		509	OMP (COMM.)	(D)194/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Nitin S	Ravi Shankar Garg & 9958683230	associatcersgarg2@gmail.com	
		509	OMP (COMM.)	(D)195/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Gaurav Gupta	Ravi Shankar Garg & 9958683230	associatcersgarg2@gmail.com	
		509	OMP (COMM.)	(D)196/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sakeel Ahmed	Ravi Shankar Garg & 9958683230	associatcersgarg2@gmail.com	
		509	OMP (COMM.)	(D)197/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Amit Kumar Patni	Ravi Shankar Garg & 9958683230	associatcersgarg2@gmail.com	
		509	OMP (COMM.)	(D)198/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sachin Chawla	Ravi Shankar Garg & 9958683230	associatcersgarg2@gmail.com	
		509	OMP (COMM.)	(D)199/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Shree Neelkanth Building Materials Supplier	Ravi Shankar Garg & 9958683230	associatcersgarg2@gmail.com	
		509	OMP (COMM.)	(D)207/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bittu R	Ravi Shankar Garg & 9958683230	associatcersgarg2@gmail.com	
		509	OMP (COMM.)	(D)208/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Subhash Singh	Ravi Shankar Garg & 9958683230	associatcersgarg2@gmail.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		509	OMP (COMM.)	(D)209/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Alok T	Ravi Shankar Garg	9958683230	associatcersgarg2@gmail.com	
		509	OMP (COMM.)	(D)210/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Nazish Alam	Ravi Shankar Garg	9958683230	associatcersgarg2@gmail.com	
		509	OMP (COMM.)	(D)211/2026	09-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Rafeek Ahmad	Ravi Shankar Garg	9958683230	associatcersgarg2@gmail.com	
		509	CS (COMM)	15/2026	12-01-2026	CANARA BANK Vs PUKHRAJ SINGH SHIV ENTERPRISES	SANJEEV CHOPRA	9711142200	chopra6791@gmail.com	01.01.2026
		509	CS (COMM)	17/2026	12-01-2026	KAVITA RAWAT Vs TUSHAR JOLLY	PANKAJ PANDEY	9599356865	eminentlawolutions@gmail.com	22.08.2024
		509	OMP (COMM.)	(D)264/2026	13-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mahender Singh	Ravi Shankar Garg	9958683230	associatcersgarg2@gmail.com	
		509	OMP (COMM.)	(D)265/2026	13-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Prakash	Ravi Shankar Garg	9958683230	associatcersgarg2@gmail.com	
		509	OMP (COMM.)	(D)266/2026	13-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ravi R	Ravi Shankar Garg	9958683230	associatcersgarg2@gmail.com	
		509	OMP (COMM.)	(D)267/2026	13-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Rahul	Ravi Shankar Garg	9958683230	associatcersgarg2@gmail.com	
		509	OMP (COMM.)	(D)268/2026	13-01-2026	UJWAL FINANCE PVT LTD Vs RAMESH PETER	Vikas Deep	958810026	lawvikas99@gmail.com	
		509	Execution (Comm.)	15/2026	17-01-2026	STATE Bank of India Vs AKASH MEHRA	Vinay Kumar	9811134771	kumarvinay.65@gmail.com	
		509	OMP (COMM.)	(D)286/2026	17-01-2026	AXIS BANK LTD PRAGATI LOGISTICS 2054	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)288/2026	17-01-2026	AXIS BANK LTD RAKBA RAM 0365	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)289/2026	17-01-2026	AXIS BANK LTD OASIS PRODUCTION 6824	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)290/2026	17-01-2026	AXIS BANK LTD FARMAN 8698	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES		
			509	OMP (COMM.)	(D)291/2026	17-01-2026	AXIS BANK LTD Vs MAKSUD 5537	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)292/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs RANJEET SINGH 0079	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)293/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs INDERJIT SINGH 1386	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)294/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs PARNISH KAUSHAL 4183	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)295/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs GHODEKAR RAJU YADAV 5917	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)296/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs DEVENDRA MORESHWAR KHADASE 4963	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)297/2026	17-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs AMIT KUMAR 8151	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	CS (COMM)	22/2026	19-01-2026	State Bank of India Vs VINOD KUMAR	Vinay Kumar	9811134771	kumarvinay.65@gmail.com	14.01.2026
			509	OMP (COMM.)	(D)329/2026	19-01-2026	AXIS BANK LTD Vs DINESH KACHHAWAHA 9037	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)330/2026	19-01-2026	AXIS BANK LTD Vs PINKY JAIN 2895	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)331/2026	19-01-2026	AXIS BANK LTD Vs MURARI SAROJ 3298	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)332/2026	19-01-2026	AXIS BANK LTD Vs ANKUR JAIN 1741	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)344/2026	20-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs OVI TOURS AND TRAVELS 0356	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)345/2026	20-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs HITENDRA MEENA 0763	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)346/2026	20-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs RUHINANA AZ ATTIQUE KHAN 7411	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	

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		509	OMP (COMM.)	(D)347/2026	20-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs RUSHIKESH RAMESH KALOKHE 3107	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)366/2026	21-01-2026	AXIS BANK LTD Vs MUSTAKIM 4336	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)367/2026	21-01-2026	AXIS BANK LTD Vs ADITYA KUMAR SINGH 6789	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)368/2026	21-01-2026	AXIS BANK LTD Vs ABHISHEK VERMA 0685	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	Execution (Comm.)	20/2026	22-01-2026	Reshma Collection Vs M/S NYSAA RETAIL VENTURE PVT LTD	Naeem Ahmed	9210386190	naeamadv2021@gmail.com	
		509	Execution (Comm.)	23/2026	22-01-2026	M/S PRAKASH PIPES LTD Vs JITENDER KUMAR	Avtar Singh	9810910333	avtarsingh78@yahoo.com	
		509	CS (COMM)	32/2026	22-01-2026	Tvishi Service Private Limited Vs Piccadilly Hotels Private Limited	Rajiv K. Virmani	9811427844	mail@tvamevlegal.com	21.06.2025
		509	OMP (COMM.)	2/2026	23-01-2026	Design Consultants Comfort Services Vs Accord Vs Enviro Engineering	Harsh Sharma Vardhan	9868300077	Hvs101986@gmail.com	
		509	CS (COMM)	36/2026	23-01-2026	PUNJAB AND SIND BANK Vs VIRENDER KUMAR	Seema Gupta	9810277083	manvakil378s@gmail.com	23.12.2025
		509	OMP (COMM.)	(D)399/2026	23-01-2026	AXIS BANK LTD Vs JULI 7191	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)400/2026	23-01-2026	AXIS BANK LTD Vs GAURAV YADAV 6403	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)401/2026	23-01-2026	AXIS BANK LTD Vs SHIVAM NAGAR 3337	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)403/2026	23-01-2026	AXIS BANK LTD Vs YAHAYA KHAN 4323	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)406/2026	23-01-2026	AXIS BANK LTD Vs SHRAVAN SINGH 0136	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)413/2026	23-01-2026	AXIS BANK LTD Vs JAGPAL SINGH 5108	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		509	OMP (COMM.)	(D)414/2026	23-01-2026	AXIS BANK LTD Vs ARJESH KUMAR 0614	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)415/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED 9601	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)416/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED 9618	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)417/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED 8991	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)418/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED 9630	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)419/2026	23-01-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs KADIAN BUILDERS AND DEVELOPERS PRIVATE LIMITED 2538	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)427/2026	23-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED Vs Mohit R	Ravi Shankar Garg	9958683230	associateteersgarg2@gmail.com	
		509	OMP (COMM.)	(D)428/2026	23-01-2026	CHOLAMANDALAM INVESTMENT AND FINANCE LIMITED Vs Abdul Rehman	Ravi Shankar Garg	9958683230	associateteersgarg2@gmail.com	
		509	CS (COMM)	37/2026	24-01-2026	Rajesh Kumar Vs MFB GEOTECH PVT LTD	Vikas Nagwan	9999010507	jurislawf@outlook.com	09.01.2026
		509	OMP (COMM.)	(D)429/2026	24-01-2026	AXIS BANK LTD Vs LAL MOHAMMED 8266	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)431/2026	24-01-2026	AXIS BANK LTD Vs PRASANTA JENA 5211	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)434/2026	24-01-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs SHIFAT AHMAD 5456	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)436/2026	24-01-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Arun M R 7356	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)439/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs SA KUNJU MOHAMMED 7381	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)440/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs MANISHA SANGRAMSINGH JADHAV 4163	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	

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			509 OMP (COMM.)	(D)443/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs BABITA DUBEY 6285	Rahul Bhardwaj & 8376049807	advocateashok.1@gmail.com	
			509 OMP (COMM.)	(D)445/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs GORDHAN RAM 2901	Rahul Bhardwaj & 8376049807	advocateashok.1@gmail.com	
			509 OMP (COMM.)	(D)446/2026	24-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs ABHAY PRATAP SINGH 6417	Rahul Bhardwaj & 8376049807	advocateashok.1@gmail.com	
			509 Execution (Comm.)	24/2026	27-01-2026	CDR KULDEEPAK MITTAL Vs HARVEST GLOBAL PVT LTD	Nishant Yadav & 9891234222		
			509 OMP (COMM.)	(D)482/2026	28-01-2026	AXIS BANK LTD Vs FARHAJ KHAN 0896	Mayank Mahajan & Co. 9873347330	mayank_mahajan05@yahoo.com	
			509 OMP (COMM.)	(D)483/2026	28-01-2026	AXIS BANK LTD Vs SHAHANAJAR 1115	Mayank Mahajan & Co. 9873347330	mayank_mahajan05@yahoo.com	
			509 OMP (COMM.)	(D)484/2026	28-01-2026	AXIS BANK LTD Vs TALIB 4687	Mayank Mahajan & Co. 9873347330	mayank_mahajan05@yahoo.com	
			509 OMP (COMM.)	(D)485/2026	28-01-2026	AXIS BANK LTD Vs VINOD KUMAR 5308	Mayank Mahajan & Co. 9873347330	mayank_mahajan05@yahoo.com	
			509 OMP (COMM.)	(D)486/2026	28-01-2026	AXIS BANK LTD Vs ANKUR BANSAL 5271	Mayank Mahajan & Co. 9873347330	mayank_mahajan05@yahoo.com	
			509 OMP (COMM.)	(D)487/2026	28-01-2026	IDFC FIRST BANK LTD Vs MUKESH GULIA	Mayank Mahajan & Co. 9873347330	mayank_mahajan05@yahoo.com	
			509 OMP (COMM.)	(D)488/2026	28-01-2026	IDFC FIRST BANK LTD Vs BHIMPRAKASH NIRMAL	Mayank Mahajan & Co. 9873347330	mayank_mahajan05@yahoo.com	
			509 OMP (COMM.)	(D)489/2026	28-01-2026	IDFC FIRST BANK LTD Vs SIDDHARTH NARESH TYAGI	Mayank Mahajan & Co. 9873347330	mayank_mahajan05@yahoo.com	
			509 OMP (COMM.)	(D)490/2026	28-01-2026	CHOLAMANDALAM INVESTMENET AND FINANCE COMPANY LIMITED Vs Kissan Construction Company	Ravi Shankar Garg & 9958683230	associatesgarg2@gmail.com	
			509 Ex.COMM -	3/2026	29-01-2026	Virtuous Energy Private Limited Vs Power Grid Corporation of India Limited	SHILP VINOD & SANYA SHARMA 9971647533	shlpvnd@gmail.com	
			509 CS (COMM)	52/2026	29-01-2026	TCI FOUNDATION Vs RANJANA SINGH	Mis KHAITAN & KHAITAN	litigation@khaitanandkhaitan.com	21.01.2026

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		509	CS (COMM)	55/2026	29-01-2026	Fonox Trading Co Vs Deiem India Pvt Ltd	Sohil Yadav	84479 32780	sohilyadav@gmail.com	19.01.2026
		509	OMP (COMM.)	(D)497/2026	29-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs AMIT BABAN INDALKAR 5833	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)517/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs MAMTA D 8132	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)518/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs RAJU BABAN CHAVHAN 4013	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)522/2026	30-01-2026	AXIS BANK LTD Vs ARMAN 9759	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)523/2026	30-01-2026	AXIS BANK LTD Vs JAYKAR MISHARA 7732	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)524/2026	30-01-2026	AXIS BANK LTD Vs Harivansh Kumar Deepak 2151	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)525/2026	30-01-2026	AXIS BANK LTD Vs HARSHAD RAWAL 7636	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)526/2026	30-01-2026	AXIS BANK LTD Vs ANJALI SHARMA 3043	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)527/2026	30-01-2026	AXIS BANK LTD Vs MUKESH 8400	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)528/2026	30-01-2026	AXIS BANK LTD Vs KISHANLAL BABULAL SHARMA	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
		509	OMP (COMM.)	(D)529/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs MUNENDRA SHARMA 6689	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)530/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs SURESH KUMAR 8541	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)531/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs DAPINDER SINGH 7057	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
		509	OMP (COMM.)	(D)532/2026	30-01-2026	TOYOTA FINANCIAL SERVICES INDIA Co. LIMITED Vs DARA SINGH 7255	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (COMM.)	(D)533/2026	30-01-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs BHAGVAN DAS 6043	Rahul Bhardwaj & Co.	8376049807	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(D)556/2026	31-01-2026	AXIS BANK LTD Vs OMPRAKASH PAL 9512	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
			509	OMP (COMM.)	(D)558/2026	31-01-2026	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs RAHUL JAGPAL 7653	Mayank Mahajan & Co.	9873347330	mayank_mahajan05@yahoo.com	
<b>TOTAL</b>							<b>177</b>				